BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN BENCH AT CHENNAI

(Application under Sections 14, 15 read with Section 17, 18 of the National Green Tribunal Act, 2010)

Original Application No. 27of 2016 (SZ)

IN THE MATTER OF:

Between:

Suo Motu Application
News item published in "Eenadu"
Telugu Daily Main Edition, Hyderabad
Date.07.02.2016 ... **Applicant**

-Versus-

1. Chief Secretary
   The State of Andhra Pradesh
   Rep. by Special Chief Secretary to
   Government, Municipal Administration and Urban
   Development Department, Secretariat, Velagapudi
   & Others

... **Respondents**

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Dated:23-07-2021

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STATUS REPORT FILED BY COMMISSIONER AND DIRECTOR OF MUNICIPAL ADMINISTRATION, GUNTUR, ANDHRA PRADESH, IN THE MATTER OF WATER POLLUTION OF RIVER KRISHNA AND TUNGABHADRA IN O.A.27 OF 2016 IN SUO MOTU APPLICATION NEWS ITEM PUBLISHED IN "EENADU" TELUGU DAILY MAIN EDITION, HYDERABAD DATED 07.02.2016 -Vs- THE CHIEF SECRETARY, STATE OF ANDHRA PRADESH & OTHERS BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN BENCH, CHENNAI, AS PER ORDER DATED 29.01.2021.

It is submitted that, the River Krishna passes through Vijayawada, Tadepalli, Kondapalli, Macherla and River Tungabhadra passes through Kurnool respectively. Hon'ble NGT (SZ) has reviewing the Action Taken for prevention of Krishna & Tungabhadra River Pollution in OA No.27/2016 by the Order dated 29.01.2021 to direct all the respondents to file further progress report of the action plan for implementation of Solid Waste Management Rules, 2016.

Basing on the above directions, the Commissioners of the Urban Local Bodies concerned have been requested to submit their action taken reports and progress in achievement for prevention of Krishna & Tungabhadra River Pollution as per the directions issued by the Hon'ble NGT in OA No.27/2016 (Annexure-I). Accordingly, all the Commissioners of the ULBs concerned have submitted their action taken reports and progress on achievement for prevention of Krishna & Tungabhadra River Pollution as per the directions issued by the Hon'ble NGT in OA No.27/2016. The details of action taken and progress reported by the Commissioners concerned are as follows:

(1) (i) <u>Vijayawada Municipal Corporation:</u>

<u>Domestic Sewage generation and Treatment:</u>

- It is submitted that the Commissioner, Vijayawada Municipal Corporation in his status report (Annexure-II) submitted that, the Vijayawada Municipal Corporation is generating 148.96 MLD of sewage and treating it in (7) STPs having a total capacity of 130 MLD which are located at Ramalingeswara Nagar, Azithsingh Nagar, Auto Nagar and Jakkampudi. Further (1) STP having a capacity of 20 MLD is under construction at Jakkampudi and the total capacity of the STPs are 150 MLD.

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- This STP under construction is proposed for treatment of sewage collected from the Drainage Pumping stations located at Karakatta, HB colony and Kabela under JnNURM – UIG – Sewerage – Rs.56.56 Cr package in 06/2009. Presently the sewage receiving from these Drainage Pumping (DP) stations has been diverted to the adjacent 20 MLD STP. Civil works are completed Electrical and mechanical works to be taken up. Further, due to Covid-19 pandemic situation, there was restriction on transportation of materials and labour. Most of the labour have deported to their native places. As against the proposed time target of December, 2020. It is now requested to grant further extension of time up to 31st March, 2022 to complete the work in full shape. 83% of the Physical progress of the STP works are completed.

- It is further submitted that the Vijayawada Municipal Corporation has taken up protection and restoration of water body 'Payakapuram Cheruvu' with a total amount of Rs.319.88 Lakhs under 14th Finance Commission Grant and the work is in progress. The inlet points which are causing pollution of Krishna River and its Canals in Vijayawada City have been identified and the flow is being diverted to the existing UGD system by laying RCC Pipe lines. MS Coarse Screens have been provided to open drains to remove solid waste like plastic covers garbage, etc., before entering into the canals. Vijayawada Municipal Corporation is proposing to construct silt traps across open drains at the foot of the hills to prevent entry of silt into the canals. Already one silt trap constructed across open drain at Vijayanagar Colony junction near Christurajapuram main road.

- It is submitted that Greenery was developed from Governor pet RTC Depot to Skew Bridge along National Highway along Bandar Canal Bund. Similarly, Development of greenery was also proposed at a cost of Rs.300.00 lakhs along Rivyes Canal Bund from Alankar bridge to ASR Bridge under GoAP grant-in-aid of Rs.50.96 Crores and is in tenders' stage.

- The pollution is considerably mitigated after diverting the flow from these inlets points.

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- It is submitted that Vijayawada Municipal Corporation has taken up erection of chain link meshes on both sides of all bridges across three canals and also on certain vulnerable locations along canal bunds in Vijayawada city to avoid throwing of garbage into canals.

- It is submitted that moreover, VMC has demolished nearly (950) unauthorized dwelling houses along the Krishna river bank at Bhavani Ghat area and Punnami Ghat area and rehabilitated the dwellers with housing at Jakkampudi to avoid the pollution of Krishna river and also developed Ghats, grounds and roads during 2016 Krishna Pushkarams.

- It is submitted that people residing nearby the canal bunds have been provided with individual toilets under Individual Household Latrine (IHHL) of Swachh Bharat Mission and taken UGD connection to avoid river pollution, on the motivation of the Vijayawada Municipal Corporation and also removed the cattle huts on the river bunds.

- It is submitted that the Vijayawada Municipal Corporation has banned single-use plastic w.e.f. 2nd October, 2019 and imposing fines on shops violating the ban. Vijayawada Municipal Corporation has already established reverse vending machines at 7 places in the city to encourage public to come forward the disposal of PET bottles i.e., neutralize post consumption PET bottle wastes at public places, support in recycling and educate community/passenger about benefit of recycling.

- It is submitted that the Vijayawada Municipal Corporation is utilizing the treated sewage water from mini STP for maintenance of greenery in STP Park in HB Colony. In other STPs also, treated sewage is used for maintenance of greenery and it was proposed to supply 65 MLD of treated sewage to NTTPS, Ibrahimpatnam from two STPs i.e., 60 MLD from Ajitsingh Nagar STP and 5 MLD from Jakkampudi STP.

- Letter was addressed to the Managing Director, Vidyut Soudha, Gunadala on 18-09-2020 and the APGENCO authorities have requested the VMC to submit Detailed Project Report regarding the above issue.

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- The STP sludge is utilized as manure for the Greenery in STPs at all places.

- The River Krishna is in Category-V. Asper the report of the APPCB, the BOD levels at present in Prakasam Barrage is 2.8 mg/L.

(ii) <u>Solid Waste Generation and Disposal:</u>

- It is submitted that in Vijayawada Municipal Corporation the door to door garbage collection is monitored through online. Daily 550 TPD waste is generating in VMC, out of which 240 TPD of Wet waste 310 TPD of Dry waste.

  Waste Management Units i.e., Waste to Compost and Waste to Energy have been established in Vijayawada Municipal Corporation. The Waste to Energy plant established at Sing Nagar through M/s Arumugam Arivu Bio Energy, Erode with a capacity of 20 TPD and generating power of 125 KW from 9 tons of vegetable waste and 6 tons of slaughter waste. 4 Nos. of decentralized onsite compost units with a capacity of 40 TPD each were established at Kabela, Urmila Subbarao Nagar, APIIC Colony and Sing Nagar, One windrow composting with a capacity of 50 TPD, and 6 Nos. of Vermi Composting Units with a capacity of 12 TPD were also established in Vijayawada Municipal Corporation for processing the Solid Waste generated in the ULB.

- It is submitted that the Vijayawada Municipal Corporation has cleared 3.06 Lakh Tons of Legacy Waste in 44 Acres through M/s.Zigma Global Environ Solutions Pvt., Limited and the site is utilized for development of park and establishment of MRF facility, and the Corporation is proposed to construct MRF facility with a capacity of 150 TPD at Sing Nagar with a cost of 3.82 Crores and the work is entrusted to M/s.Eco Garb Chennai.

- It is submitted that the Plastic Waste Management Rules, 2016 are being implemented strictly in the Corporation and established Plastic Waste collection and recycling center (Swachhata Kendra) of 5 TPD through M/s.Eco Garb with the support of UNDP and Coco-Cola Company.

- It is submitted that the Vijayawada Municipal Corporation has established 200 TPD capacity of C & D Waste Treatment Plant

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through M/s Pro Enviro C&D Waste Management Pvt. Ltd, Vijayawada and processing daily 70 TPD and byproducts like sand and metal of sizes 40mm, 20mm, 6mm size are obtained. By using these materials bricks tiles and paver blocks are manufactured.

- It is further submitted that, the Vijayawada Municipal Corporation has entrusted Bulk Waste Generators to two agencies viz., M/s Eco Garb, Chennai & Cube Bio energy, Chennai. 1500 No. of Household are practicing home composting with 3 TPD of waste generated from the Households. 100 No. of CCTV Cameras are also installed at dump sites, 96 at Loader points, 4 at transfer points (Auto Nagar-2, Sing Nagar-2), and also installed 12 No. of CCTV cameras at 6 STPs.

- It is submitted that by taking all the above steps for implementation of Solid Waste Management rules effectively and to avoid pollution of holy river Krishna and its branch canals, the Vijayawada Municipal Corporation has taken up various IEC activities vigorously through distribution of pamphlets, TV scrolling, campaigns, trainings etc., and the VMC is in the process of inviting professionals to give better technologies to staff for updating their knowledge. Exposure visits are being arranged to the staff under Swachha Bharat Programme for better maintenance of sanitation with latest technology.

(2) (i) Tadepalli Municipality:

Domestic Sewage generation and Treatment:

- It is submitted that the Commissioner Mangalagiri Tadepalli Municipal Corporation in his report (Annexure-III) has submitted that estimated population is around 3,00,000. The sources of water is River Krishna, Buckingham Canal, Guntur Canal and bores drilled near canals. The present water supply status of Mangalagiri - Tadepalli Municipal Corporation is about 21.00 MLD @ 70-80 LPCD to the present population and estimated sewage generates about 16.80 MLD from the total house-holds of the Corporation.

- Further, it is to submit that only two Secretariats/Wards of Tadepalli Locality are situated adjacent to the Krishna River, the population is around 6500, from this sewage generates exactly around 0.36 MLD (as 70 LPCD water is being supplied and 80% of water supply is considered sewage generation).

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- In this regard 2 STP's were constructed nearby Krishna River, each of 0.2 MLD (1) at Mahanadu, Road No.07 and (2) at Mahanadu, Road No.19 in downstream of the Prakasam barrage. The test reports of the treated sewage water were also submitted to APPCB earlier. Other wards of the Corporation are located in south side of the river and the sewage is not being discharged into the Krishna River.

- In this regard, it is to submit that two numbers of 1.50 MLD capacity STPs are proposed to treat the domestic waste water on east side of Buckingham canal at Kunchanapalli and west sides of Buckingham canal at Amarareddy Nagar near Parry company. The approximate cost for construction of each 1.50MLD STP plant is Rs.2.50 Cores. One more STP is proposed at Mahanadu Road No.1 with capacity of 0.20 MLD costing Rs.1.50 Cores.

- In view of the above, the Hon'ble National Green Tribunal may be requested to exempt from levying environment compensation as the Corporation has taken preventive measures that only treated effluents from existing STPS is allowed into the water body, after the effluent water samples are tested regularly as per the PCB norms.

- The River Krishna is in Category-V. Asper the report of the APPCB, the BOD levels at present in Prakasam Barrage is 2.8 mg/L.

(ii) <u>Solid Waste Management:</u>

- It is submitted that in Tadepalli Municipality, 20056 No. of Households are existing and daily 21 MT of waste is being generated, out of which 16 MT is wet waste and 5 MT is dry waste. 8 MT of wet waste is collected from door to door and for the remaining wet waste, home composting and cluster composting is being practiced. Further, 6 Bulk Waste Generators have been identified and 4 Bulk Waste Generators are practicing onsite composting.

  Further, it is submitted that the ban on plastic is being imposed in the ULB and 30 No. of raids have been conducted and 10 KGs of plastic have been seized and an amount of Rs.7600/- has been collected as penalty. 1 MRF center has been established at Seethanagaram and another one at Krishna Nagar is under process.

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- It is submitted that Tadepalli Municipality is taking all steps for implementation of SWM Rules, 2016 and also conducting IEC activities through distribution of pamphlets, mike announcement, conducting awareness campaigns along with SHG and local public, conducting meeting with Apartment committees, organizing various activities in schools for creating awareness on SWM and taking all preventive steps to arrest pollution to the river bodies.

3) <u>Kondapalli Municipality</u>

- It is submitted that Municipal Commissioner, Kondapalli in his report (Annexure-IV) has submitted that, the Kondapally Municipality is newly upgraded into Municipality from Grama panchayat. The population of the town is 69575 as per 2011 census and present population is around 89009. Daily 40 MT of waste is being generated in the Municipality, out of which 37 MT is wet waste and 3 MT is dry waste. The sewage generation is nearly 4.8MLD.

- It is submitted that wet waste, the Kondapally Municipality has two vermi compost plants, on which the ULB is composting the segregated wet waste by traditional method by introducing vermi's into it. But due to the time being process and less capacity, identified a land with an extent of 3 Acre in R.S No.50/3&50/4 for Construction of Waste to Compost (WtC) plant and submitted proposals to Swachh Andhra Corporation(SAC).

- It is submitted that for Dry waste, the Kondapally Municipality has stored the segregated dry waste in a moisture less storage point. The ULB has requested Ultratech cements through mail for entering an MoU on Dated:05.12.2020 for taking of dry waste which they can use in kiln. They had sent a draft MoU for collecting dry waste, and the conclusion of MoU with M/s.Ultratech Cements is under process.

- It is submitted that with regard to liquid waste, at present the sewage water from A-Colony, C-Colony, and Security Colony of Kondapally Municipality is treated in the Sewage Treatment Plant (STP) provided in the Security Colony of 0.80MLD capacity and the treated water is discharged into the Budameru diversion channel.

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Construction of another STP of 2MLD capacity at B-Colony is completed and will be commissioned by 31-03-2022. A land to an extent of 0.5 Acre is identified at outfall point near River Krishna i.e., Gayatri Nagar, Pavitra Sangamam and DPR has been prepared for construction of 2 MLD STPs with an estimated cost of Rs.5.10 Cr. and the expenditure will be met from 15th Finance Commission funds.

- The River Krishna is in Category-V. As per the report of the APPCB, the BOD level at Pavithrasangamam is 2.4 mg/L.

- This Municipality is newly upgraded into Municipality from Grama panchayat and will take all necessary steps to implement SWM Rules effectively.

(4) <u>Macherla Municipality:</u>

- It is submitted that the Municipal Commissioner, Macherla in his report (Annexure-V) has submitted that, the Macherla Municipality is generating 4.8 MLD of sewage and this ULB is not having any treatment facility. The ULB has prepared a DPR for construction of 3 STPs with a capacity of 6 MLD with a cost of Rs.15.70 Crores and proposal sent to Government.

- It is submitted that the Macherla Municipality has already taken up steps for protection and restoration of water body 'Quarry Pit' with a total amount of Rs.100.00 Lakhs under 14th Finance Commission Grant and the work is in progress. The people living nearby the water body have been provided with individual toilets under Individual Household Latrine (IHHL) under Swachh Bharat Mission.

- It is submitted that the Macherla Municipality is monitoring the Solid Waste Management activities through Online Waste Management System. 25 MT of waste is being generated in the ULB, out of which 13 MT is wet waste and 12 MT is dry waste.

  One decentralized Waste to Compost plant has been established with a capacity of 10 TPD at Dump Yard, near Brahmanaidu Cheruvu to process the wet waste. Expression of Interest has been called for bio-mining of legacy waste.

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- It is submitted that, 2 Material Recovery Facilities (MRFs) have been established to manage the dry waste collected from the HHs with a capacity of 6 TPD one at Market Yard and another nearby LCK Factory.

- It is submitted that the ULB is conducting IEC Activities, Campaigns/Trainings in implementation of Solid Waste Management Rules and Hon'ble NGT directions. The ULB is in the process of inviting professionals to give better technologies to staff for updating their knowledge, and proposed for exposure visits to the staff under Swachha Bharat Programme for better maintenance of sanitation with latest technology.

- It is submitted that Macherla Municipality is taking every care to avoid pollution of River Krishna and its branch canals and hence it is submitted for consideration and grant of further extension of time up to 31.03.2022.

5) (i) Kurnool Municipal Corporation

Liquid Waste Management: -

- It is submitted that the Commissioner, Kurnool Municipal Corporation in his report (Annexure-VI) has submitted that the Kurnool Corporation is having 5,65,000 populations and the regular water supply 76.27 MLD and the sewage generation is 56.00 MLD.

- At present 3 Nos of STP's of 0.80 MLD each aggregating to 2.40 MLD are operational since 2019 at river Tunga Bhadra (1.60 MLD) and Hundri (0.80 MLD) and the sewage water analysis like BOD, COD, TDS etc., are being regularly monitored and reports submitted to APPCB periodically.

- Another 2 plants (10MLD + 2MLD) aggregating to 12 MLD are under construction with SBR Technology under AMRUT Phase-II and the project will be completed by March 2022 and will be operational by June, 2022.

- For a capacity of 35.60 MLD and the collection system on River Tunga Bhadra, for which Detailed Project Report is proposed for the Rs.79.78 Crores through APUIAML and appraised to State Government for financial assistance and the project may take 3 years for execution and may be operational by 2026.

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- For balance 6MLD on River Hundri, DPR will be prepared and the work will be taken up with available funds.

- The Thungabhadra River is in Category-IV. As per the report of the APPCB, at present the BOD level at U/S of Kurnool Town is 2.5 mg/L.

(ii) Solid Waste Management:-

(a). Door to Door collection & Transportation:

- It is submitted that the Kurnool Municipal Corporation is having 52 Wards with 1,13,000 households and door to door collection is strictly implemented with source segregation of wet waste and dry waste separately and, for transportation of wet & dry waste, 17 Nos. of Separate Compartment Tractors, 9 Nos. of Autos, 5 Nos. of Tippers, 5 Nos. of Big Compactors, 10 Nos. of Mini Compactors and Trucks have been engaged and the garbage is being transported to Gargeyapuram dump yard. The total waste generation is 140MT of wet waste and 40MT of dry waste.

(b). Wet Waste Management:

For wet waste processing, Request for Proposal (RfP) was invited and participated by a single bidder who has quoted abnormal tipping fee and hence it was cancelled and fresh RfP has to be invited soon. Under trail basis, the agency named as "Save Nature" has come forward for processing of wet waste into fertile manure and M.O.U. was concluded for a period of 6 months duly obtaining C.R.form Special Officer and District Collector on the basis of 25% of produced manure or by cash adjustable to Municipal Corporation and it is under progress.

Further for dry waste processing (M.R.F.) Expression of interest 2nd call was called, but no bidder has participated for this also. The Corporation has taken up on trail basis through Municipal Workers and screening of useful materials such as paper, card board, metal, stones, glass etc., by using mechanical vibrator and these useful materials are disposed to "Srivi Green Energy" at a minimum cost.

Further for disposing of plastic waste, the Municipal Corporation has concluded M.O.U with "Shrivi Green Energy" who is an authorized agency from APPCB for production of fuel from plastic waste and hence the plastic waste is being sent to the above said agency.

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(c) Legacy Waste:

- Earlier the Municipal Corporation has dumped the waste at Joharapuram old abounded dump yard which is accumulated about 1,50,000 metric tonnes spreaded in 22.30 Acres. Dumping of garbage at this site was stopped in the year 2010, as it is located nearer to the habitation.

- Further the Municipal Corporation has cleared about 4 to 5 Acrs of dump area so as to establish C & D (Construction and Demolition) waste plant in that portion and construction of shed is also completed and C & D waste is stored in the cleared portion.

- Request for Proposal (RfP) was invited for bio-mining of legacy waste and the agency, M/S Sagar Motors Lathoor, Maharashtra was the successful bidder and same was addressed to the Commissioner and Director of Municipal administration A.P. Guntur for according Administrative Sanction. Further a letter was addressed to the Managing Director, Swachh Andhra Corporation, Vijayawada to resume the process of Tender approval with Commitee-3 vide Lr. No: 8404/2019/F1 dated: 23.03.2021. Bio-mining of Legacy Waste processing will be taken up soon after according the approvals.

- In view of the above, I humbly submit that the Department is taking all steps for implementation of SWM Rules, 2016 and issued instructions from time to time directing the Commissioners of all the ULBs in the State for taking immediate action on implementation of the Hon'ble National Green Tribunal's directions (Annexure-VII).

- Further, it is also submitted that Government have approved the Request for Proposal (RFP) submitted by the Managing Director, Swachh Andhra Corporation, Vijayawada for remediation of existing MSW dump sites through Bio-Mining process in Urban Local Bodies vide G.O.Rt.No.102, dated 12-3-2021 of MA & UD (UBS) Department (Annexure-VIII) and also directed the Urban Local Bodies before floating of RFP, the Urban Local Bodies have to conduct Total Station Survey with 1M contour intervals or drone mapping of any landfill/dumping site must be done to finalize the quantity of Legacy waste in Cum/MT., to ensure precursor study with history of the site and make composition analysis of waste prior to floating the RFP.

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- Government have also constituted several committees for scrutiny of the tenders floated on RFP for Remediation of existing MSW dumpsites through Bio-Mining Projects in the Urban Local Bodies vide G.O.Rt.No.103, dated 12-3-2021 of MA & UD (UBS) Department (Annexure-IX).

- The Engineer-in-Chief, Public Health, Tadepalli, who is also taking steps for establishment of Sewage Treatment Plants for treatment of water to avoid pollution of rivers and water bodies and the Managing Director, Swachh Andhra Corporation, Vijayawada is taking steps for establishment of Faecal Sludge Treatment Plants, which was also mentioned in the Monthly Progress Report (MPR). The Monthly Progress Reports for the months from February, 2021 to May, 2021 submitted to the Ministry of Jal Sakthi, Government of India is herewith submitted for kind perusal (Annexure-X to XIII). The 3rd Quarterly report on OA 673 of 2018 submitted to the Ministry of Jal Shakti, Government of India, New Delhi is also submitted for kind perusal (Annexure-XIV).

- It is also humbly submitted that, Government has initiated a State-wide movement to build a Clean Andhra Pradesh (CLAP) with an aim to achieve 'Bin Free-Litter Free-Garbage Free' cities, Visual Cleanliness of the Cities, 100% source segregation with community participation, encouraging home composting and onsite waste treatment, 100% Door to Door collection and treatment of 100% Solid Waste generated and the programme will be launched within two months.

- 100 Days Action Plan is a preparatory phase for launch of Clean Andhra Pradesh (CLAP) has been taken up. During the preparatory period, all the Urban Local Bodies have to take up certain activities like sensitization on Sanitation, ODF sustainability, elimination of Garbage Vulnerable Points, elimination of Water logging areas, cleaning of Water bodies and awareness on Source segregation in Educational Institutions, Households, awareness on Home Composting and practicing of onsite composting by the Bulk Waste Generators etc., have to be taken up by all the Urban Local Bodies duly involving the Ward Volunteers, Ward Secretaries, SGH members etc.,

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- Government is planning to provide about 3100 compartmentalized Garbage Tippers and 1800 e-Autos to the Urban Local Bodies @ one vehicle for each ward initially to collect Wet Waste, Dry Waste and Hazardous Waste from each and every Household.

- About 245 Garbage Transfer Stations are proposed to construct in all the 124 ULBs under 15th Finance Commission Grants.

- Instructions were issued to all the Urban Local Bodies to provide 3 colored bins to every household to collect Wet Waste, Dry Waste and Hazardous Waste from each and every Household.

- I further submitted that, the Department is taking all possible steps for implementation of SWM Rules, 2016 and prevention of pollution of river stretches and water bodies and regularly monitoring with all the concerned for implementation of the directions of the Hon'ble National Green Tribunal issued from time to time.

The above report is placed before the Hon'ble Tribunal for its kind consideration and to pass appropriate Orders.

Commissioner & Director of
Municipal Administration
Guntur, Andhra Pradesh

GOVERNMENT OF ANDHRA PRADESH
MUNICIPAL ADMINISTRATIONN DEPARTMENT

O/o. the Commissioner & Director of
Municipal Administration,
Andhra Pradesh, Guntur.

MEMO

Roc.No.4392198/2021-L Dated 26-03-2021

Sub: APPCB – UH-I – Orders issued by the Hon`ble NGT in OA No.27/2016 – Action Taken for prevention of Krishna & Tungabhadra River Pollution for implementation of SWM Rules, 2016 – Filing of progress – Information – Called for- Reg.

Ref: 1. Orders, dated 29-01-2021, issued by the Hon`ble NGT, Southern Zone, Chennai.
2. Orders, dated 01-03-2021, issued by the Hon`ble NGT, Southern Zone, Chennai.
3. Mail sent by APPCB, Vijayawada.

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The attention of the Commissioners of the Urban Local Bodies mentioned in the address entry is invited to the references cited (copies enclosed).

2. In the reference 1st cited, the Hon`ble NGT, Southern Zone, Chennai, has issued directions as follows:

"However, considering the circumstances that certain steps have been taken, we feel that some more time can be granted to the authorities to come with a proper action plan as to how they are going to tackle the issue in an effective manner to save the holy river Krishna & Tungabhadra from pollution.

The respective Departments are directed to file their independent response to this Tribunal regarding the action plan that they are going to take to implement the directions issued by this Tribunal and also the Principal Bench in this regard to save river Krishna & river Tungabhadra in their region".

3. In the reference 2nd cited, the Hon`ble NGT, SZ, Chennai, has passed the following directions:

"Both the States of Telangana & Andhra Pradesh are also directed to file further progress report of the action plan which they have already initiated for implementation of SWM Rules, 2016, in their respective States in respect of this area on or before 05-04-2021 by e-filing in the form of Searchable PDF/OCR Supportable PDF and not in the form of Image PDF along with necessary hardcopies to be produced as per Rules".

4. In the reference 3rd cited, the APPCB, has requested to take action for implementation of SWM Rules, 2016 and shall ensure to file further progress of the action plan for implementation of SWM Rules, 2016 in respect of this area on or before 05-04-2021 by e-filing in the form of searchable PDF/OCR supportable PDF.

5. Therefore, the Commissioners of the Urban Local Bodies mentioned in the address entry are requested to send the action taken reports & progress in prevention of Krishna & Tungabhadra River Pollution as per the directions issued by the Hon`ble NGT in OA No.27/2016 in respect of their respective areas **on or before 29-03-2021** through Special Messenger and mail id (msection@cdma.gov.in) without fail.

Sd/- M. Mallikarjuna Nayak,
Commissioner & Director

Encl: As above.

To

The Commissioners of the ULBs of:

1. **Vijayawada, 2. Tadepalli & 3. Kurnool.**

N. Eswara Rao

for Commissioner & Director

26/03/21

GOVERNMENT OF ANDHRA PRADESH
MUNICIPAL ADMINISTRATIONN DEPARTMENT

From:
Sri M. Mallikarjuna Nayak, IAS.,
Commissioner & Director of
Municipal Administration,
Andhra Pradesh,
Guntur.

To
The Commissioner,
Municipal Corporation,
Vijayawada.

The Commissioner,
Municipal Corporation,
Kurnool.

The Commissioner,
Municipal Corporation,
Mangalagiri-Tadepalli.

The Municipal Commissioners of
Kondapalli & Macherla.

Roc.No.4392198/2021-L, dated:16-07-2021

Sir,

Sub: APPCB – UH-I – Orders issued by the Hon`ble NGT(SZ) in OA No.27/2016 – Action Taken for prevention of Krishna & Tungabhadra River Pollution for implementation of SWM Rules, 2016 – Filing of latest progress Report – Review Meeting on **20-07-2021 @ 11.00 am. in the O/o.C&DMA, Guntur** – Requested to attend - Reg.

Ref:
1. Orders, dated 29-01-2021, issued by the Hon`ble NGT, Southern Zone, Chennai.
2. Orders, dated 01-03-2021, issued by the Hon`ble NGT, Southern Zone, Chennai.
3. Mail sent by APPCB, Vijayawada.
4. This Office Memo.No.4392198/2021-L, dated 26-3-2021.
5. Lr.No.Rc.CE-120200/2016, dated 29-3-2021 of the Commissioner, Vijayawada Municipal Corporation.
6. Lr.Roc.No.8404/2016/F3, dated 30.03.2021 of the Commissioner, Kurnool Municipal Corporation.
7. Lr.Roc.No.1514/2017/E1, dated 30-3-2021 of the Municipal Commissioner, Tadepalli Municipality.
8. Lr.Roc.No.17/2021/F1, dated:30.03.2021 of the Municipal Commissioner, Macherla Municipality.
9. Letter dated NIL, of the Municipal Commissioner, Kondapalli Municipality.
10. This office Letter Roc.No.4392198/2021-L, dated
11. Mail dated 24-6-2021 of JCEE, UH-II, APPCB, Vijayawada.

<<>>

The attention of the Commissioners mentioned in the address entry is invited to the references cited. In the reference 4th cited, Municipal Commissioners concerned are requested to send the action taken reports & progress in prevention of Krishna & Tungabhadra River Pollution as per the directions issued by the Hon`ble NGT in OA No.27/2016 in respect of their respective areas.

2. In the reference 11th cited, the APPCB, Vijayawada has informed that the Hon'ble NGT, South Zone, Chennai has been reviewing the Action Taken for prevention of Krishna & Thungabhadra River Pollution in OA No.27/2016 and reviewed the issue on 8-6-2021 and directed to refile the status report and progress in achievement for prevention of Krishna and Tungabhadra.

3. To prepare and finalize the consolidated action taken report & progress report on prevention of Krishna & Thungabhadra River pollution and to file the same before the Hon'ble NGT (SZ), Chennai in Suo Motu application No.27 of 2016, it is proposed to convene a review meeting on **20-7-2021 @ 11.00 am. in the O/o.C&DMA, A.P., Gorantla, Guntur** with all the Municipal Commissioners concerned.

4. Therefore, I request you to attend the review meeting convened on 20-07-2021 @ 11.00 in the O/o.C&DMA, A.P., Gorantla, Guntur with relevant information, so as to prepare and finalize the latest progress report in the matter. You are also requested to send the ATR and progress report in advance to the mail id (msection@cdma.gov.in) without fail.

Yours faithfully,
Sd/-M.Mallikarjuna Nayak,
Commissioner & Director

16/7/21
for Commissioner & Director

16/7/21

MUNICIPAL ADMINISTRATION DEPARTMENT

From
Sri. V. Prasanna Venkatesh, I.A.S.,
Commissioner,
Municipal Corporation,
VIJAYAWADA

To
The Commissioner &Director of
Municipal Administration,
Sri Krishna Enclave, 5th lane,
West Annapurna Nagar,
GORANTLA, Guntur district

Lr.No.Rc.CE-120200/2016, Dt.29-03-2020

Sir,

Sub: Vijayawada Municipal Corporation – Krishna River Pollution - OA No.27 of 2016 in Hon'ble National Green Tribunal (SZ) – Filing of progress – Action Taken Report – Submitted – Regarding

Ref: 1) Orders dated 01.03.2021, issued by the Hon'ble NGT, South Zone, Chennai

2) Memo Roc. No.4392198/2021-L dated 26.03.2021 of the C&DMA, AP, Guntur

***

In obedience to the orders dated 01.03.2021 in OA No.27 of 2016 of the Hon'ble National Green Tribunal, South Zone, Chennai, I submit herewith the progress report of the action plan to save river Krishna along with implementation of Solid waste management Rules, 2016 as follows.

Domestic Sewage generation and Treatment

Sl. No.	Proposed achievable target	Present status
1	150 MLD capacity	VMC is generating 148.96 MLD of sewage and treating it in (7) STPs having a total capacity of 130 MLD which are located at Ramalingeswara nagar, Azithsingh nagar, Auto nagar and Jakkampudi. Further (1) STP having a capacity of 20 MLD is under construction at Jakkampudi.

Sl. No.	Proposed achievable target	Present status
2	STPs under construction	This STP is proposed for treatment of sewage collected from the DP stations located at Karakatta, HB colony and Kabela under JnNURM – UIG – Sewerage – ₹56.56 Cr package in 06/2009. Presently the sewage receiving from these Drainage Pumping (DP) stations has been diverted to the adjacent 20 MLD STP. Civil works are completed Electrical and mechanical works to be taken up. Due to discontinuance of the scheme and non-release of further grant under the scheme, the work halted. Meanwhile the Agency, M/s APR Projects Pvt. Ltd. Hyderabad has stopped the work and so final notice was issued to resume the work. The Agency requested payment and also extension of time for resuming the work. Further, due Covid-19 pandemic situation, there was restriction on transportation of materials and labour. Most of the labour have deported to their native places. As against the proposed time target of December, 2020, it is now requested to grant further **extension of time up to 31st March, 2022** to complete the work in full shape.
3	Steps to protect the water bodies and also preventing mixing of untreated sewage into the surface water/ ground water bodies.	The VMC has already taken up protection and restoration of water body 'Payakapuram Cheruvu' with a total amount of ₹:319.88 Lakhs under 14th Finance Commission Grant and the work is in progress. The inlet points which are causing pollution of Krishna River and its Canals in Vijayawada City have been identified and the flow is being diverted to the existing UGD system by laying RCC Pipe lines. Further, MS Coarse Screens have been provided to open drains to remove solid waste like plastic covers garbage, etc before entering into the canals. VMC is proposing to construct silt traps across open drains at the foot of the hills to prevent entry of silt in to the canals. Already one silt trap constructed across open drain at Vijayanagar colony junction near Christurajapuram main road. Greenery was developed from Governorpet RTC Depot to Skew Bridge along National highway along Bandar Canal Bund. Similarly, Development of greenery was also proposed at a cost of ₹:300 lakhs along Rivyes Canal Bund from Alankar bridge to ASR Bridge under GoAP grant-in-aid of ₹50.96 Crores and is in tenders' stage. The pollution is considerably mitigated after diverting the flow from these inlets points.

Sl. No.	Proposed achievable target	Present status
		Vijayawada Municipal Corporation has taken up erection of chain link meshes on both sides of all bridges across three canals and also on certain vulnerable locations along canal bunds in Vijayawada city to avoid throwing of garbage into canals. Moreover, VMC has demolished nearly (950) unauthorized dwelling houses along the Krishna river bank at Bhavani ghat area and Punnami ghat area and rehabilitated the dwellers with housing at Jakkampudi to avoid the pollution of Krishna river and also developed Ghats, grounds and roads during the 2016 Krishna Pushkarams. People residing nearby the canal bunds have been provided with individual toilets under Individual Household Latrine (IHHL) of Swachh Bharat Mission and taken UGD connection to avoid river pollution, on the motivation of the VMC. The cattle huts were removed on the river bunds. Vijayawada Municipal Corporation has banned single-use plastic w.e.f. 2nd October, 2019 and imposing fines on shops violating the ban. VMC has already established reverse vending machines at 7 places in the city to encourage public to come forward the disposal of PET bottles i.e., neutralize post consumption PET bottle wastes at public places, support in recycling and educate community/passenger about benefit of recycling.
4	Utilization of treated water	Already utilizing treated sewage from mini STP for maintenance of greenery in STP Park in HB Colony. In other STPs also, treated sewage is used for maintenance of greenery. Further it was proposed to supply 65 MLD of treated sewage to NTTPS, Ibrahimpatnam from two STPs i.e., 60 MLD from Ajitsingh Nagar STP and 5 MLD from Jakkampudi STP. Letter was addressed to the Managing Director, Vidyut Soudha, Gunadala on 18-09-2020. Further, the APGENCO authorities requested the VMC to submit detailed project report regarding the above issue.
5	STP sludge management	The STP sludge is utilized as manure for the greenery in STPs at all places.

Solid Waste Generation and Disposal:

Sl. No.	Acitivity	Present status
1	Monitoring of online waste management systems (OWMS)	Presently maintained by M/s CAL-ON Instruments Ltd., Hyderabad.
2	Segregation of waste at source and door to door collection	Wet waste=240 TPD Dry waste=229 TPD Landfill site=81 TPD Total Generated=550 TPD
3	Management of Wet Waste i.e., waste to Compost, waste to energy	1. Waste to energy=125 kW from out of 9 tons of Vegetable waste & 6 tons of slaughter waste through M/s Arumugam Arivu Bio Energy, Erode at Singh Nagar of 20 TPD capacity 2. Waste to Compost= 4 no. Decentralised onsite compost units 40 TPD each established at Kabela, Urmila Subbarao Nagar, APIIC Colony & Singh nagar 4. Windrow Composting = 50 TPD 3. Vermi Composting units (6 no.) = 12 TPD
4	Bulk waste Generators	Entrusted to two Agencies M/s Eco Garb, Chennai & Cube Bio energy, Chennai
5	Home Composting	1500 no. house-holds practicing home composting (3 TPD)
6	Bio-mining of legacy waste	Bio-mining legacy waste of 3.06 lakh tons in 44 acres carried out & completed with M/s Zigma Global Environ solutions Pvt. Ltd. and cleared site is utilized for various activities such as Development of Park & MRF facility
7	Establishment of MRF facility to manage dry waste collected	Proposed to construct MRF facility Centre with a capacity of 150 TPD at Singh Nagar at a cost of 3.82 Crores. Work entrusted to M/s Eco Garb Chennai.
8	Implementation of Plastic Waste management rules, 2016	Established Plastic Waste collection and recycling centre (Swachhata Kendra) of 5 TPD through M/s Eco garb with the support of UNDP and Coco-Cola Company. VMC has already established reverse vending machines at 7 places in the city to encourage public to come forward the disposal of PET bottles i.e., neutralize post consumption PET bottle wastes at public places, support in recycling and educate community/passenger about benefit of recycling.
9	Implementation of	Established 200 TPD capacity Plant through M/s Pro

(17)

Sl. No.	Acitivity	Present status
	C&D Waste Management Rules, 2016	Enviro C&D Waste management Pvt. Ltd, Vijayawada and processing daily 70 TPD byproducts like sand and metal of sizes 40mm, 20mm, 6mm size are obtained. By using these materials bricks tiles and paver blocks are manufactured.
10	Installation of CC Tv Cameras in dumpsites	Installed 100 CCTV cameras (1) Dumper Bin points Smart Bin Points, Loader points =96 no. Transfer points = 4 no. (Autonagar-2, Singh nagar-2) Also installed 12 no. in 6 STPs.
11	IEC Activities, Campaigns/Trainings in implementation of Hon'ble NGT directions	VMC is in the process of inviting professionals to give better technologies to staff for updating their knowledge. Exposure visits are being arranges to the staff under Swachha Bharat Programme for better maintenance of sanitation with latest technology.

Hence, it is submitted that VMC is taking every care to avoid the pollution of river Krishna and its branch canals and hence, the above matter is submitted for consideration and grant of further extension of time up to 31.03.2022.

Thanking you, sir.

Yours faithfully,

29/3/2021

COMMISSIONER

29/3/2021

MUNICIPAL ADMINISTRATION DEPARTMENT

From,
Sri. V. Prasanna Venkatesh, I.A.S.,
Commissioner
Municipal Corporation,
VIJAYAWADA.

To,
The Commissioner &Director of
Municipal Administration,
Sri Krishna Enclave, 5th lane,
West Annapurna Nagar,
GORANTLA, Guntur District.

Lr.No.Rc.CE-120200/2016, Dt.20-07-2021

Sir,

Sub: Vijayawada Municipal Corporation - Krishna River Pollution - OA No.27 of 2016 in Hon'ble National Green Tribunal (SZ) - Filing of latest progress report - Submitted – Regarding

Ref: 1) Orders dated 01.03.2021, issued by the Hon'ble NGT, South Zone, Chennai
2) This office Lr.No.Rc. CE-120200/2016, Dt. 29-03-2021.
3) Lr. Roc.No.4392198/2021-L, dated:16-07-2021 of the Commissioner & Director of Municipal Administration, Guntur.

****

In obedience to the orders dated 01.03.2021 in OA No.27 of 2016 of the Hon'ble National Green Tribunal, South Zone, Chennai, I submit herewith the latest progress report of the action plan to save river Krishna along with implementation of Solid waste management Rules, 2016 as follows.

Sl. No.	Proposed Achievable target	Present Status
1	150 MLD capacity	VMC is generating 148.96 MLD of sewage and treating it in (7) STPs having a total capacity of 130 MLD which are located at Ramalingeswara nagar(1No-.20 MLD and 1No-10MLD), Azithsingh nagar(1No-.20 MLD and 1No-40MLD), Auto nagar (2No-.10 MLD)and Jakkampudi (1No-.20 MLD). Further (1) STP having a capacity of 20 MLD is under construction at Jakkampudi.
2	STPs under construction	This STP is proposed for treatment of sewage collected from the DP stations located at Karakatta, HB colony and Kabela under JnNURM - UIG - Sewerage - Rs56.56 Cr. package in 06/2009. Presently the sewage receiving from these Drainage Pumping (DP) stations has been diverted to the adjacent 20 MLD STP. Civil works are completed Electrical and mechanical works are to be taken up. Due to discontinuance of the scheme and non-release of further grant under the scheme, the work halted. Meanwhile the Agency, M/s APR Projects Pvt. Ltd. Hyderabad has stopped the work and so final notice was issued to resume the work. The

Sl. No.	Proposed Achievable target	Present Status
		Agency requested payment and also extension of time for resuming the work. Further, due Covid-19 pandemic situation, there was restriction on transportation of materials and labour. Most of the labour have deported to their native places. As against the proposed time target of December, 2020, it is now requested to grant further **extension of time up to 31st March, 2022** to complete the work in full shape.
3	Steps to protect the water bodies and also preventing mixing of untreated sewage into the surface water/ ground water bodies.	The VMC has already taken up protection and restoration of water body `Payakapuram Cheruvu' with a total amount of Rs.319.88 Lakhs under 14th Finance Commission Grant and the work is in progress. The inlet points which are causing pollution of Krishna River and its Canals in Vijayawada City have been identified and the flow is being diverted to the existing UGD system by laying RCC Pipe lines. Further, MS Coarse Screens have been provided to open drains to remove solid waste like plastic covers garbage, etc before entering into the canals. VMC is proposed to construct silt traps across open drains at the foot of the hills to prevent entry of silt in to the canals. Already one silt trap constructed across open drain at Vijaya nagar colony junction near Christurajapuram main road. Greenery was developed from Governor pet RTC Depot to Skew Bridge along National highway along Bandar Canal Bund. Similarly, Development of greenery was also proposed at a cost of Rs.300.00 lakhs along Rvyes Canal Bund from Alankar bridge to ASR Bridge under GoAP grant-in-aid of Rs.50.96 Crores and work is in progress. The pollution is considerably mitigated after diverting the flow from these inlets points. Vijayawada Municipal Corporation has taken up erection of chain link meshes on both sides of all bridges across three canals and also on certain vulnerable locations along canal bunds in Vijayawada city to avoid throwing of garbage into canals. Moreover, VMC has demolished nearly (950) unauthorized dwelling houses along the Krishna River bank at Bhavani ghat area and Punnami ghat area and rehabilitated the dwellers with housing at Jakkampudi to avoid the pollution of Krishna River and also developed Ghats, grounds and roads during the 2016 Krishna Pushkarams.

Sl. No.	Proposed Achievable target	Present Status
		People residing nearby the canal bunds have been provided with individual toilets under Individual Household Latrine (IHHL) of Swachh Bharat Mission and taken UGD connection to avoid river pollution, on the motivation of the VMC. The cattle huts were removed on the river bunds. Vijayawada Municipal Corporation has banned single-use plastic w.e.f. 2nd October, 2019 and imposing fines on shops violating the ban. VMC has already established reverse vending machines at 7 places in the city to encourage public to come forward the disposal of PET bottles i.e., neutralize post consumption PET bottle wastes at public places, support in recycling and educate community/passenger about benefit of recycling.
4	Utilization of treated water	Already utilizing treated sewage from mini STP for maintenance of greenery in STP Park in HB Colony. In other STPs also, treated sewage is used for maintenance of greenery. Further it was proposed to supply 65 MLD of treated sewage to NTTPS, Ibrahimpatnam from two STPs i.e., 60 MLD from Ajitsingh Nagar STP and 5 MLD from Jakkampudi STP. Letter was addressed to the Managing Director, Vidyut Soudha, Gunadala on 18-09-2020. Further discussions were taken up and decision towards preparation of revised DPR on 50:50 basis is pending from APGENCO. After concern revised DPR will be prepared through M/s Blue Stream Infrastructure Pvt. Ltd, Pune. By issuing revised work order from VMC
5	STP sludge management	The STP sludge is utilized as manure for the greenery in STPs at all places.

Further it is to appraise that, a proposal is prepared for "Rejuvenation of Ramalingeswara Nagar 20 MLD STP to meet effluent parameters as per NGT Norms and Repairs of Bio-Gas Energy plants at 4 no's UASBR plants at Ajith Singh Nagar- 2 Nos., Jakkampudi and RL Nagar in VMC for power generation to reduce carbon emissions with the Assistance of UNIDO" with an estimate cost of Rs.1493.00Lakhs. The proposal is placed before council held on 15-07-2021 for approval and to address letter to the Government for administrative sanction.

Solid Waste Generation and Disposal:

Sl. No.	Proposed Achievable target	Present Status
1	Monitoring of online waste management systems (OWMS)	Presently maintained by M/s CAL-ON Instruments Ltd., Hyderabad.
2	Segregation of waste at source and door to door collection	Total Municipal Solid waste generation is 550 TPD from Vijayawada Municipal Corporation (VMC) limits. Out of which, 240 tonnes of Wet waste are processed as Compost, Power Generation in different ways. 1) 20 tonnes of wet waste are processed through Bio methanization for Power generation and is under process. 2) 14 tonnes of wet waste are processed through Vermi Compost at different locations in the city. 3) 206 tonnes of wet waste are processed as compost through anaerobic process like windrow, compost beds in centralized plants. 4) Out of 285 tonnes of dry waste 5 tonnes of Plastic waste processing facility is established at MRF (Material Recovery Facility) Centre in collaboration with UNDP & Coco-Cola Company at Ajith Singh Nagar. 5) Nearly 177 tonnes of Dry waste are sent to different processing plants through the Kabadiwalas Nearly 81 tonnes of waste are going to Scientific landfill at Pathapadu
3	Management of Wet Waste i.e., waste to Compost, waste to energy	1. Waste to energy=125 kW from out of 9 tons of Vegetable waste & 6 tons of slaughter waste through M/s Arumugam Arivu Bio Energy, Erode at Singh Nagar of 20 TPD capacity 2. Waste to Compost= 4 no. Decentralised onsite compost units 40 TPD each established at Kabela, Urmila Subbarao Nagar, APIIC Colony & Singh nagar 3. Windrow Composting = 50 TPD 4. Vermi Composting units (6 no.) = 12 TPD
4	Bulk waste Generators	Entrusted to two Agencies M/s Eco Garb, Chennai & Cube Bio energy, Chennai
5	Home Composting	1500 no. house-holds practicing home composting (3 TPD)
6	Bio-mining of legacy waste	Bio-mining legacy waste of 3.06 lakh tons in 44 acres carried out & completed with M/s Zigma Global Environ solutions Pvt. Ltd. and cleared site is utilized for various activities such as Development of Park & MRF facility.

Sl. No.	Proposed Achievable target	Present Status
7	Establishment of MRF facility to manage dry waste collected	Proposed to construct MRF facility Centre with a capacity of 150 TPD at Singh Nagar at a cost of Rs. 4.15 Crores under 14th FC. Work entrusted to M/s Eco Garb Chennai & Sri. Gunja China Guruvulu, Vijayawada.
8	Implementation of Plastic Waste management rules, 2016	Established Plastic Waste collection and recycling centre (Swachhata Kendra) of 5 TPD through M/s Eco garb with the support of UNDP and Coco-Cola Company. VMC has already established reverse vending machines at 7 places in the city to encourage public to come forward the disposal of PET bottles i.e., neutralize post consumption PET bottle wastes at public places, support in recycling and educate community/passenger about benefit of recycling.
9	Implementation of C&D Waste Management Rules, 2016	Established 200 TPD capacity Plant through M/s Pro Enviro C&D Waste management Pvt. Ltd, Vijayawada and processing daily 70 TPD by products like sand and metal of sizes 40mm, 20mm, 6mm size are obtained. By using these materials bricks tiles and paver blocks are manufactured.
10	Installation of CC Tv Cameras in dumpsites	Installed 100 CCTV cameras (1) Dumper Bin points Smart Bin Points, Loader points = 98 no. Transfer points = 10 no. (Autonagar-2, Singh nagar-8) Also installed 14 no. in 7 STPs.
11	IEC Activities, Campaigns/Trainings in implementation of Hon'ble NGT directions	VMC is in the process of inviting professionals to give better technologies to staff for updating their knowledge. Exposure visits are being arranges to the staff under Swachha Bharat Programme for better maintenance of sanitation with latest technology.

Hence, it is submitted that VMC is taking every care to avoid the pollution of river Krishna and its branch canals and hence, the above matter is submitted for further necessary action.

Thanking you, sir.

Yours faithfully,

COMMISSIONER

MUNICIPAL ADMINISTRATION DEPARTMENT

From:
C.Ravi Chandra Reddy, Bsc,M.A,MBA,,
Commissioner,
Tadepalli Municipality,
TADEPALLI

To:
The Commissioner & Director of
Municipal Administration,
Andhra Pradesh,
GUNTUR

Letter Roc.No: 1514/2017/E1, Dt: 30.03.2021

Sir,

Sub:- Tadepalli Municipality – APPCB-Non-Compliance of Guidelines on Discharges of untreated/treated domestic waste water – Show cause Notice issued – Action plan report – Submitted– Regarding.

Ref:- 1)Notice.No.34/APPCB/HO/HU-11/NGT/2016,Dt:23.12.2020 of APPCB
2)Lr.Roc.No.APPCB/UH-1/Gen-CS/2019-343, Dt:10.11.2020 of Andhra Pradesh Pollution Control Board, Vijayawada.
3)T/o Lr.Roc.No.1514/2017/E1, Dt:04.01.2021, to the Environment Engineer (FAC)
4)Lr.ROC.No.4392198/2021-L, Dt:26.03.2021 of The Commissioner & Director of Municipal Administration, Andhra pradesh, Guntur

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In obedience to the notice given vide reference 1st cited it is to submit that the Tadepalli municipality present population is estimated around 90000. The source of water is Krishna river, Buckingham canal, Guntur canal and bores drilled near canals. The present water supply is of 70-80 LPCD and estimated sewage generates about 5.7 mld from the total municipality.

It is to submit that only two secretariat wards of Tadepalli municipality habitates adjacent to the Krishna river, the population is around 6500 from this sewage generates exactly around 0.36 mld (as 70lpcd water is being supplied and 80% of water supply is considerades sewage generation). In this regards 2 STP's were constructed nearby Krishna river, each of 0.2 MLD constructed downstream of the Prakasam barrage. The test reports of the treated sewage were also submitted APPCB earlier. Other wards of the municipality habitates south of the river and the sewage not being discharged into the Krishna River.

In this regard we submit that we are not allowing any sewerage flow into the Krishna river/water body. Further we submit that the effluents from the STPs are also regularly monitored and monthly test reports were also submitted to the APPCB.

Under the development of Model towns project. It is proposed to have a new sewage system for Tadepalli and Mangalagiri together by constructing a single STP at Ratnala cheruvu in Mangalagiri. Under the model town project, it is proposed to supply 135 LPCD to the consumers which is requirement as per the standards/guidelines. The sewage generated estimated to be 50mld by the designed year 2038, duly considering water supply of 135 LPCD. The 50 MLD sewage is proposed to convey to Ratnala cheruvu and treated at Ratnala cheruvu STP.

The site for Ratnala cheruvu is proposed to be earmarked for establishment of STP (for entire Tadepalli and Mangalagiri put together) the process of which is ongoing under model town project.

The proposed DPR for sewage system at estimated cost of 294.46 crores was submitted to the Government by the consultant APUIAMC, Vijayawada.

It is planned that the sewerage project would be completed by three years that is by 2023. The action plan is prepared such that in 2021 - 20% of project, in 2022- 30% of the project and in 2023 -50% of the project; in terms of financial and corresponding activities.

In view of the above Hon'ble NGT may be requested to exempt from leving environment compensation as the municipality taken preventive measures that only treated effluents from existing STPS is allowed into the water body, after the effluent water samples tested regularly to the PCB norms.

Hence this is submitted in favour of your kind consideration.

Yours faithfully

for 30/3/2021

Commissioner
Tadepalli Municipality

Encl:1) Summary of Underground Drainage DPR
2)Administration Sanction Letter sent to Govt

AE 30.3.2021

S No	Item description	% of project cost	Amount (Rs Cr)
1	Part A: Capital Expenditure		221.19
2	Part B: O&M for one year		7.8000
	Total project cost		**228.99**
3	Part C: Soft Cost		
a	Tender Premium on total project cost (A+B)	5%	11.4
b	GST on capital cost	12%	27.9
c	GST on O&M	18%	1.5
d	Seignorage	0.50%	1.3
e	Price Escalation	3%	7.8
f	Utility shifting	1%	2.6
g	HT/ LT electric connections		3.0
h	NH/ Canal crossings	10 no	10.0
	Total for Part C		65.5
	Grand Total		**294.49**

30.3.2021
Municipal Assistant Engineer
Tadepalli Municipality

30/3/2021
DEPUTY EXECUTIVE ENGINEER
PH SUB DIVISION, GUNTUR

(22)

General Abstract of Cost Estimate

S No	Description	Unit	Quantity	Amount (Rs)
1	Surveys and designs		LS	1,00,00,000
2	Road cutting, earthwork excavation and surplus earth disposal		LS	16,67,40,684
3	Pipe laying including bedding and barricading	m	295694.2	59,94,12,783
4	Precast Manholes,drop arrangements and vent shafts	No	9,362	35,67,06,442
5	House Service connections	No	30,000	33,52,52,124
6	Road Restoration	sq m	1,88,902	23,89,30,622
7	Sewage Treatment Plant	MLD	50	43,45,00,000
8	Sewage lift staitons and pump stations	No	9	4,50,00,000
9	Manhole sensors and scada		LS	2,00,00,000
10	Sewer cleaning equipment	No	2	54,05,022
11	**Total**			**2,21,19,47,676**

Annoor Envirochem And Food Analytical Laboratory
ISO : 17025:2005, CERTIFIED ORGANISATION
AN NABL ACCREDATED LABORATORY
AEFAL
TC-8097

TEST REPORT

Customer Details: M/s YV Chowdary Road No19, Tadepalli			
Reg. No.	2101018	URL: TR09012021004	
Date of Registration	**06.01.2021**	Date of Reporting	**09.01.2021**
Sample Name	S.T.P Purified Water,	Start Date	**06.01.2021**
Quantity	1 Ltr	Completed date	09.01.2021
Sample Submitted by	Mr. Kiran **9032602067 / 7506371431**	Sample Details	Water

TEST RESULTS

s. No.	Test Parameters	Test Method	Unit of Measurement	Result	As Per CPCB Specification
1.	pH	IS 3025 Part (11)		7.98	5.5 to 9.0
2.	Total Suspended Solids	IS 3025 Part (17)	mg/l	8.9	Max 100
3.	Biological Oxygen Demand (BOD) at 27°C	IS 3025 Part (44)	mg/l	9.6	Max. 30
4.	Chemical Oxygen Demand (COD)	IS 3025 Part (58)	mg/l	48	Max. 250
5.	Ammonia	IS 3025 Part (34)	mg/l	6.2	Max 50
6.	Fecal coli forms	JS 15185	/100ml	87	Absent

R. Sujitha

Signature of Analyst
Name: Dr. R Sujitha
Designation: Manager Chemical

K.K. Manohar

Authorized Signatory
Name Mr. K. Manohar
Designation: Quality Manager

Annoor Envirochem And Food Analytical Laboratory

ISO : 17025:2005, CERTIFIED ORGANISATION
AN NABL ACCREDATED LABORATORY

AEFAL

TC-8097

TEST REPORT

Customer Details: M/s YV Chowdary Road No7, Tadepalli			
Reg. No.	2101017	URL: TR09012021003	
Date of Registration	**06.01.2021**	Date of Reporting	**09.01.2021**
Sample Name	S.T.P Purified Water,	Start Date	**06.01.2021**
Quantity	1 Ltr	Completed date	09.01.2021
Sample Submitted by	Mr. Kiran **9032602067 / 7506371431**	Sample Details	Water

TEST RESULTS

s. No.	Test Parameters	Test Method	Unit of Measurement	Result	As Per CPCB Specification
1.	pH	IS 3025 Part (11)		7.95	5.5 to 9.0
2.	Total Suspended Solids	IS 3025 Part (17)	mg/l	7.8	Max 100
3.	Biological Oxygen Demand (BOD) at 27°C	IS 3025 Part (44)	mg/l	6.2	Max. 30
4.	Chemical Oxygen Demand (COD)	IS 3025 Part (58)	mg/l	46.0	Max. 250
5.	Ammonia	IS 3025 Part (34)	mg/l	4.56	Max 50
6.	Fecal coli forms	JS 15185	/100ml	95	Absent

R. Sujitha

Signature of Analyst
Name: Dr. R Sujitha
Designation: Manager Chemical

K. Manohar

Authorized Signatory
Name Mr. K. Manohar
Designation: Quality Manager

Annoor Envirochem And Food Analytical Laboratory
ISO : 17025:2005, CERTIFIED ORGANISATION
AN NABL ACCREDATED LABORATORY
AEFAL
TC-8097

TEST REPORT

Customer Details: M/s YV Chowdary Road No19, Tadepalli			
Reg. No.	2101018	URL: TR09012021004	
Date of Registration	**06.01.2021**	Date of Reporting	**11.01.2021**
Sample Name	S.T.P Purified Water,	Start Date	**06.01.2021**
Quantity	1 Ltr	Completed date	10.01.2021
Sample Submitted by	Mr. Kiran **9032602067 / 7506371431**	Sample Details	Water

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6.	Fecal coli forms	JS 15185	/100ml	87	Absent

R. Sujitha

Signature of Analyst
Name: Dr. R Sujitha
Designation: Manager Chemical

K. Manohar

Authorized Signatory
Name Mr. K. Manohar
Designation: Quality Manager

Annoor Envirochem And Food Analytical Laboratory
ISO : 17025:2005, CERTIFIED ORGANISATION
AN NABL ACCREDATED LABORATORY
AEFAL
TC-8097

TEST REPORT

Customer Details: M/s YV Chowdary Road No7, Tadepalli			
Reg. No.	2101017	URL: TR09012021003	
Date of Registration	**06.01.2021**	Date of Reporting	**11.01.2021**
Sample Name	S.T.P Purified Water,	Start Date	**06.01.2021**
Quantity	1 Ltr	Completed date	10.01.2021
Sample Submitted by	Mr. Kiran **9032602067 / 7506371431**	Sample Details	Water

TEST RESULTS

s. No.	Test Parameters	Test Method	Unit of Measurement	Result	As Per CPCB Specification
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6.	Fecal coli forms	JS 15185	/100ml	95	Absent

Signature of Analyst
Name: Dr. R Sujitha
Designation: Manager Chemical

Authorized Signatory
Name Mr. K. Manohar
Designation: Quality Manager

R.V. Labs
★★★★★★★★★★

Agmark Approved Laboratory
Recognised by Govt. of India
Contract Research Laboratory

GOVERNMENT OF INDIA

TEST REPORT

Report Date: 20-02-2021

Reg. Number : RVL/PSL 17/0221
Test Report number : RVL/PSL 17/0221
Name of the Customer : M/S. Galamo Enviro solutions
Address of the Customer : Flat No.202, Usha Nilayam Apartment, Vijayawada
Customer mail id : 7506371431

Sample Particulars			
Discipline	Chemical		
Group	Food and Agricultural products		
Name of the Sample	Water*	Receipt Date	12-02-2021
Sample Details	Road no: 7, Mahanadu, Tadepalli	Analysis starts Date	13-02-2021
Sample submitted by	Customer	Analysis Completed Date	20-02-2021
Sample Quantity	1 L	Batch Number/Lot Number	NA
Sample condition	Fit for analysis	Sample Container	Plastic Bottle

Sample Result

S. No	Parameter	Test Method	Test Results	Unit of Measurement
1.	pH	IS 3025	8.3	--
2.	Total Suspended Solids (TSS)	IS 3025	5	mg/L
3.	Chemical Oxygen Demand(COD)	IS 3025	27	mg/L
4.	Biological Oxygen Demand (BOD)	IS 3025	2	mg/L
5.	Nitrogen	IS 3025	5	mg/L
6.	Fecal coli forms	IS 3025	47	CFU/100 mL

Note:

- Sample tested as received.
- Above tests/ results are subjected to the sample submitted only.
- *Provided by Customer
- The report shall not be reproduced except in full, without written approval of the laboratory Quality Manger.
- Sample Retention period is Ten Days

REVIEWED BY
Sd.Fathima
Senior Chemist

AUTHORIZED SIGNATORY
Ch.Vinay Kumar
Quality Manger

R.V. LABS GUNTUR

End of the report

MUNICIPAL ADMINISTRATION DEPARTMENT

From

P.Niranjan Reddy,
Commissioner(F.A.C),
Mangalagiri Tadepalli Municipal Corporation,
MANGALAGIRI.

To

The Commissioner & Director of
Municipal Administration,
Andhra Pradesh,
GUNTUR.

Roc.No. 1514 /E1/2017/E1, Dt. 20 .07.2021.

Sir,

Sub: - Mangalagiri Tadepalli Municipal Corporation - APPCB-Non-Compliance of Guidelines on Discharges of untreated/treated domestic waste water - Notice issued - Action plan report - Submitted- Regarding.

Ref: - 1) Notice.No.34/APPCB/HO/HU-11/NGT/2016, Dt:23.12.2020 of APPCB.
2) Lr.Roc.No.APPCB/UH-1/Gen-CS/2019-343, Dt:10.11.2020 of Andhra Pradesh Pollution Control Board, Vijayawada.
3) This office Lr.Roc.No.1514/2017/E1, Dt:04.01.2021 addressed to the Environment Engineer (FAC), APPCB.
4) Lr.ROC.No.4392198/2021-L, Dt:26.03.2021 of the Commissioner & Director of Municipal Administration, Andhra pradesh, Guntur.
5) Lr. ROC.No.4392198/2021-L, Dt:16.07.2021 of the Commissioner & Director of Municipal Administration, Andhra pradesh, Guntur.
6) Review meeting on Dt:20.07.2021 by the Commissioner & Director of Municipal Administration.

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In obedience to the notice given vide reference 1st cited and instructions issued by the Commissioner & Director of Municipal Administration, It is to submit that the present population of Mangalagiri Tadepalli Municipal Corporation is estimated around 3,00,000. The sources of water is Krishna River, Buckingham canal, Guntur canal and bores drilled near canals. The present water supply status of Mangalagiri Tadepalli Municipal Corporation is about 21.00 MLD @ 70-80 LPCD to the present Population and estimated sewage generates about 16.80 MLD from the total house-holds of the Corporation.

Further, it is to submit that only two Secretariats/Wards of Tadepalli Locality are situated adjacent to the Krishna River, the population is around 6500, from this sewage generates exactly around 0.36 MLD (as 70 LPCD water is being supplied and 80% of water supply is considered sewage generation). In this regard 2 STP's were constructed nearby Krishna River, each of 0.2 MLD constructed (1) at Mahanadu, Road No.07 and (2) at Mahanadu, Road No.19 in downstream of the Prakasam barrage. The test reports of the treated sewage were also submitted to APPCB earlier. Other wards of the Corporation are located in south side of the river and the sewage is not being discharged into the Krishna River.

In this regard, it is to submit that two numbers of 1.50 MLD (3000 households x 4 persons x 135 Lpcd x 0.80) capacity STPs are proposed to treat the domestic waste water

on east side of Buckingham canal at Kunchanapalli and west sides of Buckingham canal at Amarareddy Nagar near Parry company. The approximate cost for construction of each 1.50MLD STP plant is Rs.2.50 Cores. One more STP is proposed at Mahanadu Road No.1 with capacity of 0.20 MLD costing Rs.1.50 Cores. Therefore, the total amount required for the above said 3 STPs is around Rs.6.50 Cores.

In view of the above, the Hon'ble National Green Tribunal may be requested to exempt from levying environment compensation as the Corporation has taken preventive measures that only treated effluents from existing STPS is allowed into the water body, after the effluent water samples are tested regularly as per the PCB norms.

Hence, this is submitted for favour of your kind consideration.

Yours faithfully

Commissioner (F.A.C),
Mangalagiri Tadepalli
Municipal Corporation.

AE 20.7.2021

4478215/2021/M SECTION-CDMA

(33)

MUNICIPAL ADMINISTRATION DEPARTMENT

From
P.Sridhar
Commissioner
Kondapalli Municipality – 521228.

To
The Commissioner & Director of
Municipal Administration,
Sri Krishna Enclave.5 th line,
West Annapurna Nagar,
GORANTLA,Guntur district

Sir,

Sub : APPCB – UH - II – Hon'ble NGT order dt.26.08.2020 in OA No.27 of 2016 – External Advisory Committee (Task Force) meeting (Legal Hearing) conducted on 19.11.2020 for ULBs/ Panchayats – Discharge of treated / untreated sewage into Krishna river and Tungabhadra river – Levy of Environmental Compensation – Show cause notice issued – Explanation-Reg.

Ref : 1) Orders dated 01.03.2021, issued by the Hon'ble NGT, South Zone, Chennai
2) Memo Roc. No.4392198/2021-L dated 26.03.2021 of the C&DMA, AP, Guntur

In obedience to the notice given vide reference 1st citied I humbly submit that the Kondapally municipality is newly upgraded into municipality from grama panchayat, The population of the entire town is 69,575 with a waste of nearly 40TPD.The sewage generation is nearly 4.8MLD.

For wet waste, The kondapally municipality has two vermi compost plants, on which we compost the segregated wet waste by traditional method by introducing vermi's into it But due to the time being process and less capacity, identified a land with an extent of 3 Acre in R.S No.50/3&50/4 for the Construction of Waste to Compost(WtC) plant and submitted proposals to Swachh Andhra Corporation(SAC).

For Dry waste, The kondapally municipality has stored the segregated dry waste in a moisture less storage point. We requested Ultratech cements through mail for conclusion of MoU on Dated:05.12.2020 for taking of dry waste which they can use in kiln.They had sent a draft MoU for collecting dry waste. We will enter into MoU after agreeing by them.

For liquid waste, At present the sewage water from A-Colony, C-Colony, and Security colony of kondapally municipality is treated in the sewage treatment plant (STP) provided in the security colony of 0.80MLD capacity and the treated water is discharged into the Budameru diversion channel. Another STP of 2MLD capacity at B-Colony is under construction and will be commissioned by 31-03-2021. A land with an extent of 0.5 Acre is identified at outfall point near River Krishna i.e., Gayatri Nagar,Pavitra sangamam and proposals has been submitted to Government.

In this connection I humbly submit that, as this municipality is newly upgraded into municipality from gramapanchayat, kindly consider the aforesaid statements from our side.

Submitted for favor of necessary action.

Thanking you

P. Sridhar

Commissioner
Kondapalli Municipality

MUNICIPAL ADMINISTRATION DEPARTMENT

From
P.Sridhar
Commissioner
Kondapalli Municipality.

To
Commissioner and Director
of Municipal Administration
Gorantla,Guntur.

Sir,

Sub: APPCB – UH - II – Hon'ble NGT order dt.26.08.2020 in OA No.27 of 2016 – External Advisory Committee (Task Force) meeting (Legal Hearing) conducted on 19.11.2020 for ULBs/ Panchayats – Discharge of treated / untreated sewage into Krishna river and Tungabhadra river – Action Taken Report-Submitted-Reg

Ref: 1. Notice No.34/APPCB/HO/UH-II/NGT/2016. Dated:-23-12-2020.
2. Lr.Roc.No.09/2020-F1 Dated.30-12-2020.
3. Lr.No.16/Kondapalli/WS/JTO1/2021 Dated.27-01-2021
4. Lr.Roc.No.09/2020-F1 Dated.26-03-2021

In obedience to the notice given vide reference 1st cited I humbly submit that the Kondapally municipality is newly upgraded into municipality from gramapanchayat, The population of the entire town is 69,575 with a waste of nearly 40TPD.The sewage generation is nearly 4.8MLD.

With reference to the 2nd and 4th citied submitted the compliance report to APPCB duly explaining that the sewage water from A-Colony, C-Colony, and Security colony of kondapally municipality is treated in the Sewage Treatment Plant (STP) provided in the security colony of 0.80MLD capacity and the treated water is discharged into the Budameru diversion channel. Another STP of 2MLD capacity at B-Colony is under construction and it's 90% completed, due to the COVID-19 pandemic the work is paused and will be commissioned by 31-03-2022.

Further, In the reference 4th cited a land with an extent of 0.5 Acre is identified at outfall point near River Krishna i.e., Gayatri Nagar,Pavitra sangamam and DPR have been prepared for 2MLD STP with an estimate of 5.10cr and We're meeting the expenditure with the help of 15th Finance commission funds.

In this connection, I humbly submit that, as this municipality is newly upgraded into municipality from gramapanchayat, kindly consider the aforesaid statements from our side.
Submitted in favor of necessary action.

Thanking you

Commissioner
Kondapalli Municipality

Copy To
Special Chief Secretary to Government, Velagapudi AP for the favor of information.
Chairman, AP Pollution Control Board, Vijayawada in favor of information.
Collector and District Magistrate, Krishna for the favor of information.

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MUNICIPAL ADMINISTRATION DEPARTMENT

From
Sri. B.S.Giri Kumar,
Commissioner,
Macherla Municipality,
Macherla.

To
The Commissioner &Director of
Municipal Administration,
Sri Krishna Enclave, 5th lane,
West Annapurna Nagar,
GORANTLA, Guntur district

Roc.No. 17 / 2021/F1, Dated.30-03-2021

Sir,

Sub: Macherla Municipality - Krishna River Pollution - OA No.27 of 2016 in Hon'ble National Green Tribunal (SZ) - Filing of progress - Action Taken Report - Submitted - Regarding

Ref: 1) Orders dated 01.03.2021, issued by the Hon'ble NGT, South Zone, Chennai

2) Memo Roc. No.4392198/2021-L dated 26.03.2021 of the C&DMA, AP, Guntur

***

In obedience to the orders dated 01.03.2021 in OA No.27 of 2016 of the Hon'ble National Green Tribunal, South Zone, Chennai, I submit herewith the progress report of the action plan to save river Krishna along with implementation of Solid waste management Rules, 2016 as follows.

Domestic Sewage generation and Treatment

Sl. No.	Proposed achievable target	Present status
1	6 MLD capacity STPs under construction	Macherla Municipality is generating 4.8 MLD of sewage and 3 STPs Proposed with a capacity of 6 MLD whichare Identified at Lingapuram Colony, Court Bazar, Railway Bridge.
2	Steps to protect the water bodiesand also preventing mixing of untreated sewage into the surface water/ ground water bodies.	The Macherla Municipality has already taken up protection and restoration of water body 'Quary Pit' witha total amount of ₹:100 Lakhs under 14th Finance Commission Grant and the work is in progress. People living nearby the Water body have been provided with individual toilets under Individual Household Latrine (IHHL) of Swachh Bharat Mission. Macherla Municipality has banned single- use plastic w.e.f. 2nd October, 2019 and imposing fines on shops violating the ban

36

Sl. No.	Acitivity	Present status
1	Monitoring of online waste management systems (OWMS)	Presently maintained by M/s CAL-ON Instruments Ltd., Hyderabad.
2	Segregation of waste at source and door to door collection	Wet waste = 13 TPD Dry waste = 12 TPD Total Generated = 25 TPD
3	Management of Wet Waste i.e., waste to Compost, waste to energy	1. Waste to Compost= 1 no. Decentralised onsite compost units 10 TPD established at Dumping Yard, Near Brahmanaidu Cheruvu
4	Bio-mining of legacy waste	Bio-mining legacy waste of 12000 tons in 1.1 acres EOI called Work will be taken up after clearance from Govt of AP
5	Establishment of MRF facility to manage dry waste collected	2 MRF facility Centres with a capacityof 6 TPD at Market Yard and Near LCK Factory
6	IEC Activities, Campaigns/Trainingsin implementation of Hon'ble NGT directions	Macherla Municipality is in the process of inviting professionals to give better technologies to staff for updating their knowledge.Exposure visits are being arranges to the staff under Swachha Bharat Programme for better maintenance of sanitation with latest technology.

Hence, it is submitted that Macherla Municipality is taking every care to avoid the pollution of river Krishna and its branch canals and hence, the above matter is submitted for consideration and grant of further extension of time up to 31.03.2022.

Yours faithfully,

Commissioner
Macherla Municipality

AE 30/3/21 DEE

Copy Submitted to Member Secretary, APPCB, Vijayawada for favor of Kind Information

MUNICIPAL ADMINISTRATION DEPARTMENT

From
Sri. B.S.Giri Kumar,
Commissioner,
Macherla Municipality,
Macherla.

To
The Commissioner &Director of
Municipal Administration,
Sri Krishna Enclave, 5th lane,
West Annapurna Nagar,
GORANTLA, Guntur district

Roc.No. 17 / 2021/F1, Dated.17-07-2021

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Sub: Macherla Municipality - Krishna River Pollution - OA No.27 of 2016 in Hon'ble National Green Tribunal (SZ) - Filing of progress - Action Taken Report - Submitted - Regarding

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2	Steps to protect the water bodiesand also preventing mixing of untreated sewage into the surface water/ ground water bodies.	The Macherla Municipality has already taken up protection and restoration of water body 'Quary Pit' with a total amount of ₹:100 Lakhs under 14th Finance Commission Grant and the work is in progress. People living nearby the Water body have been provided with individual toilets under Individual Household Latrine (IHHL) of Swachh Bharat Mission. Macherla Municipality has banned single- use plastic w.e.f. 2nd October, 2019 and imposing fines on shops violating the ban

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4	Establishment of MRF facility to manage dry waste collected	2 MRF facility Centers with a capacityof 6 TPD at Market Yard and Near LCK Factory
5	IEC Activities, Campaigns/Trainingsin implementation of Hon'ble NGT directions	Through Sachivalayams IEC activities like door to door campaigns, Wall Paintings, Mike announcements, are done. Macherla Municipality is in the process of inviting professionals to give better technologies to staff for updating their knowledge.Exposure visits are being arranges to the staff under Swachha Bharat Programme for better maintenance of sanitation with latest technology.

Hence, it is submitted that Macherla Municipality is taking every care to avoid the pollution of river Krishna and its branch canals and hence, the above matter is submitted for consideration and grant of further extension of time up to 31.03.2022.

Yours faithfully,

Commissioner
Macherla Municipality

Copy Submitted to Member Secretary, APPCB, Vijayawada for favor of Kind Information

(39)

KURNOOL MUNICIPAL CORPORATION

From,
Sri.D.K.Balaji, I.A.S.,
Commissioner,
Kurnool Municipal Corporation,
Kurnool.

To,
The Commissioner & Director of
Municipal Administration ,
Gorantla,
Guntur

Lr.Roc.No.8404/2016/F3,dt.30.03.2021

Sir,

Sub:- Kurnool Municipal Corporation – Hon'ble NGT order dt.26.08.2020 in OA No.27 fo 2016 – Memo issued on Action taken for prevention of Krishna and Tungabhadra River pollution for implementation of SWM rules, 2016 - Reply submitted– Regarding.

Ref:- 1. Notice No.34/APPCB/HO/UH-II/NGT/2016, dt.23.12.2020 of APPCB, Vijayawada

2. Lr. Roc. No: 8404/2019/F1 dt: 18.05.2020 addressed to Commissioner & Director of Municipal Administration.

3. Lr. Roc. No: 8404/2019/F1 dt: 22.03.2021 addressed to Managing Director, Swachha andhra Corporation.

4. Lr.Roc.No.8404/2016/F3,dt. 23.03.2021 addressed to The Member Secretary, Andhra Pradesh Pollution Control Board, Vijayawada.

5. Memo Roc No.43921/2021-L, dt 26.03.2021 of Commissioner and Director of Municipal Adminstration, Guntur, Andhra Pradesh

<<<>>>

In reply to the memo issued vide reference 5th cited, I am herewith submitting the following few lines for your kind consideration

Liquid Waste Management:-

Kurnool Municipal Corporation is having population 5,65,000 and the regular water supply 7.627 MLD and the sewage generation is 61.02 MLD. At present 3 no's of 0.80 MLD capacity are functioning satisfactorily and another 12.0 MLD capacity STP's (10MLD and 2MLD) are under progress which are being executed by the public Health Engineering Department under AMRUT phase-II with this gap is 46.62 MLD.

Further the detailed project report has been prepared for construction of 11 no's of STP's along both Tungabhadra and Hundri river banks for total capacity of 78.00 MLD duly considering prospective population demand for the year-2035 with a tune 348.29 Crores and same was submitted to Engineer-In-chief, Public Health, Guntur vide Lr.No: 93273/2018/E3/STP's dt: 25.08.2020 for onward submission to Govt. of A.P. for according administrative sanction.

(40)

Soon after according administrative sanction from Govt. of A.P., work will be taken up duly following the e-procurement tender process.

1. **Solid Waste Management:-**

A. Door to Door collection & Transportation:

The Kurnool Municipal Corporation is spreaded in 52 wards with 1,13,000 house holds and door to door collection is strictly implemented with source segregation of wet waste and dry waste separately and for transportation of wet & dry waste 17 no's of separate compartment tractors, 9 no's of Autos, 5 no's of Tippers, 5 no's of Big compactors, 10 no's of mini compactors and 1no of Truck were engaging and being transported to Gargeyapuram dump yard. The total waste generation is 140MT of wet waste and 40MT of dry waste.

B. **Fresh Waste Management:**

For wet waste Processing Request for Proposal (RFP) was invited and participated single bidder who have quoted abnormal tipping fee and hence it was cancelled and fresh RFP has to be invited soon. Under trail basis, the agency named as " Save nature" has come forwarded for processing of wet waste into fertile manure and M.O.U. has concluded for a period of 6 months duly obtaining C.R. form Special officer and District Collector on the basis of 25% of produced manure or by cash adjustable to Municipal Corporation and it is under progress.

Further for dry waste processing (M.R.F.) Expression of interest 2nd call was called, but no bidder participated for this also the Corporation has taken up on trail basis through our workers and screening useful materials such as paper, card board, metal, stones, glass etc by using mechanical vibrator and these useful materials are disposing to " Srivi Green Energy" at minimum cost.

Further for disposing of plastic waste, the Municipal Corporation has concluded M.O.U with "Shrivi Green Energy" who is authorized agency from APPCB for production of fuel from plastic waste and hence the plastic waste is sending to the above said agency.

C. **Legacy Waste:**

Earlier the Municipal Corporation has dumped the waste at Joharapuram old abounded dump yard which is accumulated about 1,50,000 metric tones spreaded in 22.30 Acres. Dumping of garbage at this site was stopped in the2010, as it is located nearer to the habitation.

Further the Municipal Corporation has cleared about 4 to 5 Acers of dump area so as to establish C & D (construction and demolition) waste plant in that portion and construction of shed also completed and C & D waste is stored in the cleared portion.

Request for Proposal (R.F.P) was invited for bio-mining of legacy waste and the agency M/S Sagar Motors Lathoor, Maharashtra who was the successive bidder and same was addressed to Commissioner and Director of Municipal administration A.P. Guntur for according administrative sanction. Further a letter was addressed to Managing Director, Swachandhra Corporation, Vijayawada to resume the process of Tender approval with commitee-3 vide Lr. No: 8404/2019/F1 dated: 23.03.2021. Bio-mining of Legacy Waste processing will be taken up soon after according above approvals.

Yours Faithfully,

30/3/21

Commissioner,
Kurnool Municipal Corporation,
Kurnool.

30/3/21

Copy to Joint Chief Environmental Engineer, APPCB, Kurnool for information.

Copy to Regional Chief Environmental Engineer, APPCB, Kurnool for information.

Copy to Engineer – In – Chief, Public Health, Guntur for favour information.

Copy Submitted to Principal Secretary to Government, Municipal Administration& Urban Development Department, A.P.Secretariat, Velagapudi for favour information.

KURNOOL MUNICIPAL CORPORATION

From,
Sri.D.K.Balaji, I.A.S.,
Commissioner,
Kurnool Municipal Corporation,
Kurnool.

To,
The Commissioner & Director of
Municipal Administration,
A.P., Gorantla,
Guntur.

Lr.Roc.No.8404/2016/F3, dt.19.07.2021.

Sir,

Sub:- Kurnool Municipal Corporation – Action taken Report for prevention of Krishna & Tungabhadra River Pollution for implementation of SWM Rules, 2016.- filing of latest progress Report – Submitted – Regarding.

Ref:- Lr.Roc.No.4392198/2021-L, dt.16.07.2021 of C&DMA, A.P., Guntur.

<<<>>>

With reference to the above cited, I herewith submit the progress and action taken Report for prevention of River Pollution of Tungabhadra river for favour of taking necessary action.

Encl: as above

Yours Faithfully,

Commissioner,
Kurnool Municipal Corporation,
Kurnool.

19/7/21
AE

Kurnool Municipal Corporation

Para wise remarks to para 2.1 of OA 27/2016, dt 26.08.2020

Para 2.1 Domestic sewage untreated is being disposed into tungabhadra.	**Kurnool Town** Kurnool town is on the bank of river Tungabadra. Tungabadra is tributary to river Krishna and Kurnool town is not directly connected to river krishna. Total quantity of sewage generation : 56.00 MLD i.e., on Tungabadra river : 37.20 MLD and on Hundri river : 18.80 MLD **1.** 3 Nos of STP's of 0.80 MLD each aggregating to 2.40 MLD are operational since 2019 at river TungaBhadra(1.60 MLD) and Hundri (0.80 MLD) and the sewage water analysis like BOD, COD, TDS etc., are being regularly monitored and reports submitted to APPCB periodically. **2.**Another 2 plants(10MLD +2MLD) aggregating to 12 MLD are under construction with SBR technology under AMRUT Phase II and the project will be completed by March 2022 and will be operational by June 2022. **3.**For a capacity of 35.60 MLD and the collection system on River TungaBhadra, for which Detailed Project Report is proposed for the Rs.79.78 Crores through APUIAML and appraised to state government for financial assistance and the project may take 3 years for execution and may be operational by 2026. 4. For balance 6MLD on River Hundri, DPR will be prepared and the work will be taken up based on availability of funds. Commissioner, Kurnool Municipal Corporation, Kurnool.

File No.MAU02-12057/56/2020-M SEC-CDMA

GOVERNMENT OF ANDHRA PRADESH
MUNICIPAL ADMINISTRATION DEPARTMENT

O/o. the Commissioner & Director of Municipal Administration, Andhra Pradesh, Guntur.

Roc.No.12057/27/2020-M3, **Dated:#Approved date#**

CIRCULAR

Sub:- SWM - Hon'ble National Green Tribunal – Issued Orders – Implementation of Waste Management Rules – Poor Performance – Certain instructions issued– Regarding.

Ref:- 1. Directions issued by the Hon'ble National Green Tribunal, New Delhi in OA. No. 148/2016, O.A No. 247/2017, OA.No.512/2018, OA. No. 606/2018 , OA. No. 673/2018 & OA. No.681/2018.
2. This Office Circular instructions issued from time to time on implementation of Waste Management Rules.
3. Instructions issued during Video Conference held on 09.06.2020.
4. This Office Circular Roc.No.12057/27/2020-M3, dated 15-6-2020.
5. D.O. Lr. Roc. No.12057/35/M3, dated:25-10-2020 addressed to all the District Collectors
6. This Office Circular Roc.No.12057/56/2020/L, dated 19-11-2020.

-::-

The attention of the Municipal Commissioners of all the Urban Local Bodies in the State is invited to the references cited. In Original Applications referred in the reference 1st cited, the Hon'ble National Green Tribunal, New Delhi, has issued several directions for compliance of all the Waste Management Rules in the ULBs. Accordingly, Circular instructions were issued from this office, vide reference 2nd cited, to the Commissioners of all the ULBs with necessary directions to take immediate action in compliance to the directions issued by the Hon'ble NGT and to submit reports. During the Tele & Video Conferences held with the Municipal Commissioners in the State from time to time, necessary instructions were also issued in this regard.

2. As seen from the NGT Quarterly reports received from the ULBs, it is observed that there is very poor performance in implementation of all Waste Management Rules. The Municipal Commissioners are also aware that the Hon'ble NGT has made serious remarks on the failure exhibited in implementation of Waste Management Rules on several occasions. Despite bringing this aspect to the notice of the Municipal Commissioners several times through Circular instructions, Tele & Video Conferences, State & Regional Level meetings, satisfactory results have not been achieved in the ULBs.

3. A Workshop was also conducted on 12th September, 2019 at Vijayawada to review the status on implementation of Waste Management Rules in compliance to the directions of the Hon'ble NGT, New Delhi issued in OA. No. 148/2016, O.A No. 247/2017, OA. No. 512/2018, OA. No. 606/2018, OA. No. 673/2018 & OA. No. 681/2018 and after review, clear instructions were also issued to all the Municipal Commissioners to take immediate action in implementation of Waste Management Rules, without any deviation, since the performance is very poor.

4. In the reference 4th cited, the following instructions have been issued to all the Municipal Commissioners in the State on implementation of Waste Management Rules in compliance to the directions issued by the Hon`ble National Green Tribunal, New Delhi:

A) Door to Door Garbage Collection & Segregation:

- To ensure 100% Door to Door Garbage Collection from the Households by the PH Workers by August, 2020 without fail.
- To ensure 100% Segregated Waste Collection from Source i.e., from Waste Generators (Wet & Dry) by September, 2020, without any deviation.
- To create awareness among the public to hand over the segregated waste to the PH Workers and among the PH Workers on collection of segregated waste from the households.

B) Transportation through Covered Vehicles:

- To transport the collected wet & dry waste in covered vehicles only.
- To put in use all the vehicles supplied by the Swachh Andhra Corporation.
- To report to the Managing Director, SAC, any issues in maintenance of the vehicles supplied by the SAC, if any.
- To fix Vehicle Tracking Devices (supplied under OWMS) to all the garbage transportation vehicles, since the usage and movement of the vehicles are being monitored through the Command Communication Centre (CCC), AP Secretariat, Velagapudi.

C) Online Waste Management System:

- To issue instructions to all the Health Officers, Sanitary Inspectors and Ward Environment & Sanitation Secretaries to capture attendance through Facial Recognition System (FRS) of the Public Health Workers.
- To issue instructions to all the PH Workers to use the Scanners and improve the coverage of service.
- To ensure the weighment of waste collected from the Households at the designated places without fail.
- To ensure all the vehicles are fitted with the Tracking Devices & moved as per the Transportation Plan, etc.
- To ensure the usage of devices should reflect in the Dashboard of OWMS without fail
- To monitor the progress by utilizing the OWMS Dash Board and take appropriate action for effective sanitation.

D) Bulk Waste Generators (BWGs):

- To complete identification of BWGs in the ULBs and see that all the identified BWGs shall take onsite processing of wet waste.
- To provide necessary technical support to the identified BWGs in identification of suitable technologies to be used for onsite processing of wet waste.

- To provide necessary handhold support to the identified BWGs in processing of Wet Waste in their premises and ensure that all BWGs practice onsite processing of wet waste in compliance with the SWM Rules.

E) Waste Processing Facilities:

- To take immediate action to handover the sites to the developers by completing the infrastructure works in the sites allotted for establishment of Waste to Compost Plants.
- To monitor the functioning of the Waste to Compost Plants and to supply agreed wet waste quantities to the Plants.

F) Treatment of Legacy Waste:

- To quantify the legacy waste accumulated in the dump yards.
- To take immediate action to find suitable technology/process to reclaim the land considering the waste characterization/potentiality and preparation of DPRs in coordination with Swachh Andhra Corporation (SAC).

G) Plastic Waste Management:

- To ensure 100% ban on Production, Sale & Usage of plastic carry bags of below 50 microns' thickness.
- To increase & strengthen the Task Force Teams in the ULBs, conduct frequent raids and collect penalties from the violators.
- To encourage usage of alternates to plastic carry bags i.e., Jute, Paper and Cloth bags.
- To take action for establishment of **Material Recovery Facilities** (MRFs) to manage the dry waste and ensure effective maintenance of established MRFs.
- To **utilise** the **non-recyclable plastic waste in construction of roads** or energy recovery or waste to oil etc., in coordination with the Engineer in Chief (PH).
- To **supply non-recyclable plastic waste to the nearby Cement Plants** and to enter into an agreement. For this purpose, to identify suitable sites in the ULBs for storage, to facilitate the Cement Plants to collect the plastic waste at regular intervals.

- In bigger Municipalities & in all Municipal Corporations, a system for collecting back the plastic waste generated by the Producers to be placed (**Extended Producers Responsibility**), duly discussing with the Producers, Importers & Brand Owners.

H) Construction & Demolition of Waste Management:

- To establish Call Centers to help Waste Generators to register their requests for lifting C&D Waste from their premises.
- To identify suitable storage facility (Collection centers) to deposit the Construction & Demolition Waste Collection by September, 2020.
- On collecting user fee from the Waste Generators, the C&D Waste has to be lifted from their premises and to deposit in the collection center.
- Take action for establishment of C&D Waste Processing Plants/Crusher Units considering the quantities of C&D Waste generated. (i.e., < 50 TPD will go for crushing Units and > 50 TPD will go to Processing Plants).

I) Sewage Treatment Plants and Reuse of Treated Sewage Water:

- The Municipal Commissioners, where STPs are functioning, shall take immediate action for reuse of 100% treated sewage water, duly maintaining required standards.
- To take action to pursue with the Contractors and ensure speedy completion of the STPs, which are under construction.
- To ensure that construction of STPs is to be taken up and STPs under construction shall consist of provisions for reuse of treated sewage water in coordination with Engineer in Chief (PH).

J) Other important directions of the Hon'ble NGT to be complied with:

- To take immediate action for installation of CCTV Cameras in all Dump Yards and complete this activity by August, 2020.
- District Collectors to monitor the status of compliance of environmental norms, at least once in two weeks, in the ULBs. The District Head Quarters Commissioners to apprise the District Collectors concerned on this and see that reviews are held within stipulated time periods and minutes are communicated to this office.

- To ensure the nomination of Nodal Officers at the ULB level & Committees in bigger ULBs & Municipal Corporations to monitor the compliance of all Waste Management Rules.

- To obtain authorization from APPCB for Waste Processing Facilities in coordination with Swachh Andhra Corporation (SAC), where Waste Processing Plants are awarded.

- The Municipal Commissioners to identify the drains/stretches for taking suitable/appropriate measures (wire nets etc.,) to ensure that no Municipal Solid Waste reaches the River Systems, Water Bodies, Lakes, etc.

- To ensure action on submission of statutory forms (Annual Reports) to APPCB in Form –III, Form – IV & Form –V for the year 2019-2020 by 30th June, without fail.

- To ensure notifications issued on Byelaws for implementation of SWM Rules, PWM Rules & C&D Waste Management Rules.

- To take up IEC activities to bring awareness among the public on all Waste Management Rules & directions of the Hon'ble NGT, etc., duly involving Ward Volunteers, Ward Environment & Sanitation Secretaries, SGH members, NGOs and Public Representatives etc.,

- To take appropriate measures for prevention of pollution in the identified polluted Rivers stretches as per the directions of the Hon'ble NGT.

- To take appropriate measures for prevention of pollution in the air as per the directions of the Hon'ble NGT in the identified non-attainment cities (GVMC, VMC, Guntur, Nellore and Kurnool) identified in the State.

- The Commissioners of Model Towns (GVMC, Kakinada & Tirupati Municipal Corporations) are to ensure 100% compliance of all Waste Management Rules as per the instructions issued from time to time in pursuance of the Hon'ble NGT directions.

5. In the reference 5th cited, all the District Collectors in the State have been requested to review the progress on implementation of Online Waste Management System (OWMS), waste management rules and activities taken up as per the Hon 'ble NGT directions in the ULBs with the Municipal Commissioners of the concerned District once in every two weeks and also requested to send the minutes of the review meeting and also update the action taken in this regard.

6. In the reference 6th cited, while communicating the template prepared by the Central Pollution Control Board, all the Municipal Commissioners have been requested to furnish the information in the template for assessment of final compensation for non-compliance of SWM Rules by the ULBs. Hon 'ble NGT Order dated 2-8-2020 in OA No.606/2018 directed as follows:

"In view of the fact that most of the statutory timelines hve expired and directions of the Hon 'ble Supreme Court and this Tribunal to comply with Solid Waste Management Rules, 2016 remain unexecuted, compensation scale is hereby laid down for continued failure after 31.3.2020. The compliance of the Rules requires taking of several steps mentioned in Rule-22 from Serial No.1 to 10 (mentioned in Para-12). Any such continued failure will result in liability of every Local Body to pay compensation at the rate of Rs.10 Lakhs per month per Local Body for population of above 10 Lakhs, Rs.5 Lakkhs per month per Local Body for population between 5 Lakhs and 10 Lakhs, Rs.1 Lakh per month per other Local Body from 1.4.2020 till compliance. Final compensation may be assessed and recovered by the State PCBs in the light of Para-33 above within Six months from today. Accordingly, all the ULBs have been requested to furnish the information in the template prescribed by the CPCB."

7. Therefore, the Commissioners of all the Urban Local Bodies in the State are informed that it is a serious matter of concern and the above directions are reiterated once again as there has been no considerable improvement on implementation of Hon 'ble NGT directions and directed to take immediate action on implementation of the above directions and submit compliance report without fail. Any failure in adhering to the above directions would be viewed very seriously and necessary action will be initiated against the Officers concerned.

8. All the RDMAs in the State are requested to facilitate regular Review Meetings by the District Collector's concerned once in every two weeks on this item in coordination with the District Headquarter Commissioner's and communicate the minutes of the meeting to this office and also to include the above directions as one of the agenda items in regular review meetings of the RDMAs and monitor and guide the Municipal Commissioners on implementation of the above orders without any deviation and to see that all the Municipal Commissioners shall comply with the above directions without fail.

Commissioner & Director

To

The Municipal Commissioners of all the Urban Local Bodies in the State.

All the Regional Director-cum-Appellate Commissioners of Municipal Administration in the State.

Copy to the EnC (PH), Andhra Pradesh, Tadepalli.

Copy to the MD, SAC, Vijayawada.

Copy submitted to the Secretary to Government., MA&UD Department, Government of Andhra Pradesh, Velagapudi, for favour of information.

File No.MAU02-12057/56/2020-M SEC-CDMA

Signed by Vijay Kumar
Gsrkr Ias
Date: 27-11-2020 18:32:48
Reason: Approved

GOVERNMENT OF ANDHRA PRADESH
A B S T R A C T

MA & UD – SAC - Legacy Waste Management in Urban Local Bodies – Clearance of the existing old dumpsites before 15th of August, 2022 – Approval of Model RFP Orders –Issued.

MUNICIPAL ADMINISTRATION & URBAN DEVELOPMENT (UBS) DEPARTMENT

G.O.RT.No. 102

Dated: 12-03-2021

Read the following:

1. From Managing Director, Swacch Andhra Corporation, Vijayawada Lr.No.02/SAC/CE/SWM/2019-20, Dated 22-10-2020.
2. From Additional Mission Director, Swachh Bharat Mission, Ministry of Urban Affairs, Government of India, New Delhi DO Letter No.15/16/2020-SBM-I, Dated 27-10-2020.
3. Government Memo No.1264884/UBS/2020, MA&UD(UBS) Department, Dated:18-11-2020.
4. From Managing Director, SAC Letter No.04/SAC/CE/SWM/2020-21, dated:07.12.2020.

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ORDER:

The Government of India have notified Solid Waste Management (SWM) Rules, 2016 for proper and effective management of Municipal Solid Waste (MSW) and to manage old dumps of MSW and urban authorities shall investigate and analyse all old open dumpsites and existing operational dumpsites for their potential of Bio-Mining and Bio-Remediation and where so ever feasible take necessary actions to Bio-Mine or Bio-Remediate the sites. The sites for landfills were originally located outside of the cities but as the cities have expanded the dumpsites are now almost in the cities. In the absence of exposure to air the high rises of rotting mixed waste on these sites generate methane (a greenhouse gas) and other landfill gases which contribute to global warming. They also produce Leachate (liquid generated by airless waste) which pollute ground water. Frequent outbreaks of fire at dumpsites leads to air pollution. The presence of these dumpsites encourages further dumping at these sites even though they are filled beyond the capacity to take any more waste. Many municipal authorities across the country opting for "capping" which is not the first option in order of priority for environmentally save legacy waste management as per clause "J" of schedule-I of SWM Rules, 2016.

2. There is a need for remediation of these dumpsites as directed by NGT Order in OA 519/2019 dated 17/7/2019 on Remediation, as detailed below:

1. "where bio-mining and bio-remediation is possible, both ex-situ and in-situ, such options can be exercised, which is not only environmentally safe but cost effective. There may be hardly any situation when bio-remediation is not possible.

(P.T.O.)

(56)

2. The option of capping of legacy wastes, which has huge environmental and health consequences, is no option at all, except for inert waste, which again is to be disposed in a scientific secured landfill".

3. The NGT has also directed that the States & Urban Local Bodies for Bio-remediation and Bio-mining of dumpsites should be the preferred option and Cities with more than 10 lakh population need special localized solutions.

4. As per Rule 15 of (SWM) Rules, 2016 - Duties and Responsibilities of Local Authorities and Village Panchayats of Census Towns and Urban Agglomerations. - The local authorities and Panchayats shall:

1. Investigate and analyze all old open dumpsites and existing operational dumpsites for their potential for bio-mining and bio-remediation and wherever feasible, take necessary actions to bio-mine or bio-remediate the sites;

2. In absence of potential of bio-mining and bio-remediation of dumpsites, they shall be scientifically capped as per landfill capping norms to prevent further damage to the environment.

Cleared dumps are not permitted for habitation for at least 15 years (SWM Rules Schedule I, H (2)) Clause Criteria for post-care of landfill site.-

(1) The post-closure care of landfill site shall be conducted for at least fifteen years and long term monitoring or care plan shall consist of the following, namely :-

(a) Maintaining the integrity and effectiveness of final cover, making repairs and preventing run-on and run-off from eroding or otherwise damaging the final cover;

(b) Monitoring leachate collection system in accordance with the requirement;

(c) Monitoring of ground water in and around landfill;

(d) Maintaining and operating the landfill gas collection system to meet the standards.

(2) Use of closed landfill sites after fifteen years of post-closure monitoring can be considered for human settlement or otherwise only after ensuring that gaseous emission and leachate quality analysis complies with the specified standards and the soil stability is ensured.

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5. In the reference 1st read above, the Managing Director, SAC, Vijayawada has submitted the draft RFP for Remediation of existing MSW dumpsites through Bio-Mining process in Urban Local Bodies and requested to approve the RFP in order to communicate the same to all the Urban Local Bodies to float RFP to get the existing old dumpsites cleared.

6. In the reference 3rd read above Government constituted a Committee under the Chairmanship of the Engineer-in-Chief(PH),Tadepalli with Chief Engineer, SAC and Chief Engineer, APUFIDC as members to examine the draft RFP and the Committee examined the Model RFP and approved.

7. In the reference 4th read above the Managing Director, SAC has submitted final draft RFP for approval.

8. In the reference 2nd read above, the MoHUA informed that as 75th year Independence will be celebrated in 2022, it is proposed to remediate all the legacy waste dumpsites in the cities with population more than 1 Lakh before 15th of August, 2022.

9. Government after careful examination of the matter here by approve the Model RFP submitted by the Managing Director, Swachh Andhra Corporation, Vijayawada. Further, the Managing Director, Swachh Andhra Corporation, Vijayawada is directed to communicate the approved Model RFP to all the Urban Local Bodies to take action on Legacy Waste Management at the time of floating RFP. However, before floating of RFP, the Urban Local Bodies have to:

1. Conduct Total Station Survey with 1M contour intervals or drone mapping of any landfill/dumping site must be done to finalize the quantity of Legacy waste in Cum/MT.
2. Ensure precursor study with history of the site.
3. Make composition analysis of waste prior to floating the RFP.

The area earmarked by the Authority for Reclamation through Bio-mining shall be considered as 100% area for the scope of work. The contractor shall hand over reclaimed land and scientific residual solid waste disposal site to the Authority in a good and acceptable condition as per MSWM Rules 2016 duly following the guidelines issued by Central Pollution Control Board and shall follow directions and guidelines of Andhra Pradesh Pollution Control Board.

Contd...4..

(58)

10. The Commissioner & Director of Municipal Administration, Guntur and the Managing Director, Swachh Andhra Corporation, Vijayawada shall take further necessary action in the matter accordingly.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

Y.SRILAKSHMI
SPECIAL CHIEF SECRETARY TO GOVERNMENT

To
The Commissioner &Director of Municipal Administration, A.P. Guntur.
The Managing Director, Swachh Andhra Corporation,A.P. Vijayawada.
Copy to:
The PS to Additional Secretary to Hon'ble C.M.
The OSD to M(MA&UD).
The PS to Special Chief Secretary to Government, MA&UD.
Sf/Sc.

//FORWARDED BY ORDER//

ASSISTANT DIRECTOR

GOVERN MENT OF ANDHRA PRADESH
A B S T R A C T

MA&UD Department – Swachha Andhra Corporation – Model RFP for Remediation of existing MSW dumpsite through Bio-Mining Process in ULBs – Approved –Orders issued - Constitution of Committees – Orders – Issued.

MUNICIPAL ADMINISTRATION AND URBAN DEVELOPMENT (UBS) DEPARTMENT

G.O.Rt.No.103 Dated:12-03-2021

Read the following:-

1. G.O.Rt.No.102, MA & UD (UBS) Department, Dated:12-03-2021.
2. From Managing Director, Swachha Andhra Corporation, Vijayawada, Letter No. 06/SAC/CE/SWM/2020-21, Dated 04-03-2021.

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O R D E R:

In the reference 1st read above, Government have approved the Model draft RFP for Remediation of existing MSW dumpsites through Bio-Mining process in Urban Local Bodies.

2. In the reference 2nd read above, the Managing Director, Swachha Andhra Corporation has submitted the proposal to Government for Constitution of the several Committees for scrutiny of the tenders floated on RFP for Remediation of existing MSW dumpsite through Bio-Mining Process in the ULBs.

3. Government after careful examination of the proposal hereby constitute the following Committees for RFP for Remediation of existing MSW dumpsites through Bio-Mining process in Urban Local Bodies to communicate the same to all the Urban Local Bodies to float RFP to get the existing old legacy dumpsites cleared.

Committee - 1: Survey & Quantification of Garbage in all the Legacy Waste Landfills

Engineer-in-Chief, Public Health	-	Chairperson
Chief Engineer, APUFIDC	-	Member
Chief Engineer, SAC	-	Member - convener

The committee shall scrutiny and approve the following

- Total station survey with one (1) meter Contour intervals.
- Drone mapping of landfill to quantify legacy waste.
- Precursor study with history of site
- Composition analysis of waste prior to floating of RFP.

(P.T.O.)

(60)

The Managing Director, SAC will finalize the agency to each ULBs and entrust the work to the agency by following due procedure as to who will be required to conduct surveys and other methodologies to quantify the legacy waste.

Committee - 2: Tender Committee

After the receipt of quantity of legacy waste statement from Managing Director, Swachha Andhra Corporation, the ULB concerned shall obtain a Council Resolution to float tender as per the provisions of Draft RFP communicated to them by SAC and the following committee members shall prepare tender documents and float the tenders.

Joint Collector (V/W Secretariat Development)	-	Chairperson
Municipal Commissioner Concerned	-	Member - convener
Municipal Engineer Concerned	-	Member
Health Officer Concerned	-	Member

Committee - 3: Tender Approval Committee:

The following committee headed by Managing Director, Swachha Andhra Corporation shall approve the tenders submitted by Tender Committee.

Managing Director Swachha Andhra Corporation	-	Chairperson
Engineer-in-Chief, PH	-	Member
Chief Engineer, APUFIDC	-	Member
Chief Engineer, SAC	-	Member
Vigilance officer nominated by Vigilance Dept.	-	Member

- Managing Director, Swachha Andhra Corporation shall request Vigilance Commissioner to nominate member for the Committee.

- All tenders to be sent for final confirmation to the tender approval committee headed by Managing Director, Swachha Andhra Corporation for financial evaluation/sanction and final tender approval.

Committee - 4: District Monitoring Committee:

Joint Collector (V/W Secretariat Development)	-	Chairperson
Municipal Commissioner Concerned	-	Member convener
Municipal Engineer Concerned	-	Member
Health Officer Concerned	-	Member

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The above committee shall compulsorily monitor the following along with other related activities :

- JC's to ensure that there is strict vigil maintained during disposal of legacy waste. There is a tendency of the disposer tending to remove the legacy waste dump and re-dumping it at other places.
- Extreme care should be taken to ensure that scientific disposal as per SBM norms is done under the aegis of this committee.
- Companies may crop up just to corner the contract and then they sub lease it to other persons who do not have sufficient experience in clearance of legacy waste. JC/MC's to guard against this so that genuine bio-miners.

4. The Managing Director, Swachha Andhra Corporation, Vijayawada shall take further action in the matter accordingly.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

Y.SRILAKSHMI
SPECIAL CHIEF SECRETARY TO GOVERNMENT

To
The Managing Director, Swachha Andhra Corporation, Vijayawada.
Copy to:
The OSD to Hon'ble M(MA)
The P.S. to Special Chief Secretary to Government, MA & UD.
Sf/Sc

//FORWARDED BY ORDER//

ASSISTANT DIRECTOR

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GOVERNMENT OF ANDHRA PRADESH
MUNICIPAL ADMINISTRATION & URBAN DEVELOPMENT (UBS) DEPARTMENT

Letter No. 1282446/UBS/2020 Dated: 24-03-2021

From
The Special Chief Secretary to Government,
MA & UD Department,
A.P. Secretariat,
Velagapudi,
Guntur District

To
The Secretary,
Ministry of Jal Sakti,
MoHUA.,
Government of India,
New Delhi.(w.e.)

Sir,

Sub:- MA & UD Department - National Green Tribunal – Orders of the National Green Tribunal Principal Bench, New Delhi in OA No.673/2018 - Monthly Progress Report for the month of February, 2021 - Furnished – Regarding.

Ref:- Orders of the National Green Tribunal Principal Bench, New Delhi in OA No.673/2018, dt.24.09.2020.

** * **

In compliance to the directions of the Hon'ble National Green Tribunal Principal Bench, New Delhi in the reference cited, I am herewith enclose the Monthly Progress Report in the prescribed format for the month of February, 2021 for taking further necessary action.

Yours faithfully,

G. Sudha Rayo

For SPECIAL CHIERF SECRETARY TO GOVERNMENT

National Mission for Clean Ganga
Format for submission of Monthly Progress Report for the month of FEBRUARY, 2021 in the NGT Matter OA No. 673 of 2018 (in compliance to NGT order dated 24.09.2020)

For the State of Andhra Pradesh

Overall status of the State:

I. Total Urban Population : 1.48 Crore

II. Estimated Sewage Generation (MLD) : 1503.20 MLD (120 ULB's)

III. Details of Sewage Treatment Plant:

- Existing no. of STPs and Treatment Capacity (in MLD) : 515.85 MLD (43No's)
- Present Gap in Treatment Capacity in MLD : 987.35 MLD
- Capacity of under construction STP's : 480.07 MLD
- STPs under tender : 51.40 MLD
- No. of Operational STPs : 43 Nos
- No. of Non-complying STPs : Nil

III (A) Details of each existing STP in the State

Sl. No	City / Town	Location of STP	Date of Commissioning	Existing STP Capacity (in MLD)	Operational Status of STP	Compliance Status of STP
1	GVMC	Old town	May'2019	38.00	Operational	Comply
2		Appughar	26.09.2010	25.00	Operational	Comply
3		Mudasarlova	April'2008	13.00	Operational	Comply
4		Narava	Aug-01	54.00	Operational	Comply
5		Anakapalle	April'2018	15.00	Operational	Comply
6		Madinabagh	Dec'2015	2.00	Operational	Comply
7		Yathapalem Colonies	April'2008	2.50	Operational	Comply
8		Gajuwaka	April'2008	0.50	Operational	Comply
9		Karnavani palem	Dec' 2019	5.00	Operational	Comply
10		Mantripalem	April' 2008	1.00	Operational	Comply
11		Aganampudi	Dec' 2015	6.00	Operational	Comply
12		Rathi Cheruvu	Sep' 2019	2.00	Operational	Comply
13		Kommadi / Madhurawada	Aug' 2018	4.00	Operational	Comply
14		Bakkannapalem	Aug' 2011	1.00	Operational	Comply
15		Marikavalasa	Dec' 2012	2.00	Operational	Comply
16		Vambay Colony	Aug' 2011	3.00	Operational	Comply
17		YSR Nagar	Aug' 2011	2.00	Operational	Comply
18		Boyapalem	Aug' 2011	1.00	Operational	Comply
			Sub Total	**177.00**		

Sl. No	City / Town	Location of STP	Date of Commissioning	Existing STP Capacity (in MLD)	Operational Status of STP	Compliance Status of STP
19	Rajamahe-ndravaram	Hukumpeta	03.01.2009	**30.00**	Operational	Comply
20	Vijayawada	Ajith Singh Nagar-1	31.05.2011	40.00	Operational	Comply
21		Ajith Singh Nagar-2	31.05.2012	20.00	Operational	Comply
22		Ramalingeswar Nagar-1	30.06.2012	20.00	Operational	Comply
23		Ramalingeswar Nagar-2	20.10.2006	10.00	Operational	Comply
24		Autonagar Nagar-1	31.03.2005	10.00	Operational	Comply
25		Autonagar Nagar-2	31.12.2018	10.00	Operational	Comply
26		Jakkampudi	31.07.2017	20.00	Operational	Comply
			Sub Total	**130.00**		
27	Tirupathi	Thukivakam	30.09.2018	**50.00**	Operational	Comply
28	Kadapa	Nanapally	02.08.2012	**20.00**	Partly Operational	Comply
29	Pulivendula	Rotarypuram	25.01.2009	**6.50**	Partly Operational	Comply
30	Tadipatri	Gannevaripalle	10.10.2010	3.50	Operational	Comply
31		Gannevaripalle	10.10.2010	8.00	Operational	Comply
			Sub Total	**11.50**		
32	Puttaparthy	1.Sai Nagar	20.7.2001	0.50	Operational	Comply
33		2. Gokulam	20.7.2001	0.50	Under Rehabilitation	Comply
34		3. Prasanthi Gram	20.7.2001	0.50	Under Rehabilitation	Comply
			Sub Total	**1.50**		
35	Narsaraopeta	CPT Road	02.02.2018	**15.55**	Operational	Comply
36	Nellore	Janardhan Reddy Colony		5.00	Trail Run	Comply
37		Allepuram		55.00		
38		Drivers Colony		11.00		
			Sub Total	**71.00**		
39	Kurnool	Jammichettu	12.03.2019	0.80	Operational	Comply
40		Sankal Bagh	12.03.2019	0.80	Operational	Comply
41		Tungabhadra PumpHouse	10.03.2018	0.80	Operational	Comply
			Sub Total	**2.40**		
42	Tadepalli	Mahanadu-1	10.12.2018	0.20	Operational	Comply
43		Mahanadu-2	15.12.2018	0.20	Operational	Comply
		Grand Total		**515.85**		

III (B) Details of under construction STPs in the State

S. No.	Location	Scheme Name	No. of STP	Capacity of the plant in MLD	Physical Progress in %	Completion Timeline
1	Yemmiganur	UIDSSMT	1	19.80	96%	March 2021
2	Srikakulam	AMRUT	1	10.00	45%	December 2021
3	Vizianagaram	AMRUT	1	5.00	55%	December 2021
4	GVMC	Smart City (Package-I)	1	54.00	52%	December 2021
5	Kakinada	AMRUT	1	5.00	37%	December 2021
6	Rajamahendravaram	AMRUT	1	5.00	5%	December 2021
7	Bhimavaram	AMRUT	1	5.00	42%	December 2021
8	Tadepalli gudem	AMRUT	1	5.00	0%	December 2021
9	Eluru	AMRUT	1	5.00	35%	December 2021
10	Machilipatnam	AMRUT	1	5.00	45%	December 2021
11	Gudivada	AMRUT	1	5.00	32%	December 2021
12	Vijayawada	JNNURM	1	20.00	83%	December 2021
13	Tenali	AMRUT	1	10.00	35%	December 2021
		14 FC	1	2.00	30%	December 2021
14	Ongole	AMRUT	1	15.00	59%	December 2021
15	Chilakaluripeta	AMRUT	1	5.00	21%	December 2021
16	Kavali	AMRUT	1	15.00	77%	December 2021
17	Nellore	HUDCO	2	34.00	81%	December 2021
18	Tirupati	Smart City	1	25.00	25%	December 2021
19	Srikalahasti	AMRUT	1	7.00	8%	December 2021
20	Madanapalle	AMRUT	1	5.00	20%	December 2021
21	Kadapa	AMRUT	1	20.00	0%	December 2021
22	Anantapuramu	AMRUT	1	10.00	0%	December 2021
23	Dharmavaram	AMRUT	1	15.00	0%	December 2021
24	Guntakal	AMRUT	1	8.00	0%	December 2021
25	Kurnool	AMRUT	1	2.00	30%	December 2021
		AMRUT	1	10.00	5%	December 2021
26	Nandyal	AMRUT	1	10.00	10%	December 2021
27	Adoni	AMRUT	1	5.00	15%	December 2021
28	Guntur	OTSFA	4	123.00	51%	Jun 2022
29	Pulivendula	PLAN	1	10.00	0%	December 2022 (Agreement entered)
			1	1.50		
			7 (0.5MLD x 7nos)	3.50		
			1	0.02		
			1	0.07		
			1	0.08		
			1	0.10		
		Grand Total	**46**	**480.07**		

III (C) Details of Proposed STPs in the State

Phase	Description	No. of ULBs	Proposed Total STP capacities (MLD)	Cost of Total STPs (crores)
I	Municipal Corporations	16	539.00	1617.00
II	ULBs having population above 1 Lakhs	18	221.00	663.00
III	ULBs having Population ranging between 75,000 to 1 Lakh	8	43.00	114.00
IV	ULBs having Population less than 75,000	78	499	1058.00
V	Taxes and others etc @20%			781.20
	Total		**1302.00**	**4687.20**

III D) Details of STPs Under Tendering:

S. No.	Location	Capacity of the STP proposed in MLD	Status of Project (at DPR Stage/ Under Tendering/ Work to be Awarded)	Likely Date of Completion
1	Kanigiri	6.00	Technical bids are opened & bids are under scrutiny.	Two years after date of award of the work
2	Sullurpet	8.00		
3	Allagadda	5.00		
4	Nandikotkur	5.00		
5	Madakasira	5.00		
6	Rayachoti	22.40	2nd call No Bidders. 3rd call Tenders are process.	
	Total	**51.40**		

III E) STATUS OF STPs UNDER RIVER STRETCHES:

- Total Estimated Sewage Generation (in MLD) 2020 : 302.00 MLD
- Existing no. of STP with Treatment Capacity (in MLD) : 162.40 MLD
- Present Gap in Treatment Capacity (in MLD) : 139.60 MLD
- Capacity of under Construction STPs (in MLD) : 57.00 MLD

S. No	Name of River Stretch	Name of the ULB	Existing STP Capacity (in MLD)	Ongoing STP Capacity (in MLD)	Status of Ongoing Works	Status of DPRs
PRIORITY-IV RIVERS						

1.	Tungabhadra	Kurnool	2.40 MLD	10 MLD	5 %	DPR prepared for Rs.304.00 Crores proposed additional STPs of 78 MLD to satisfy the demand for the year 2035 and submitted to the Govt. of Andhra Pradesh for according administrative sanction. 1.At Tungabhadra Pump house-5.00 MLD 2. At Roja Dargha -3.00 MLD 3. At Roja Dargha – I -2.00 MLD 4.At Sri Chaitanya School – II- 5.00 MLD 5.At Saibaba Temple -3.00 MLD 6. At Nagasai Temple -2.00 MLD 7. At Nagasai Temple – I -3.00 MLD 8.At Law College -2.00 MLD 9. At Raghavendra Matam - 5.00 MLD 10. At Nagula Katta - 8.00 MLD 11. At Jammi Chettu - 40.00MLD **Total - 78.00 MLD**
				2 MLD	30%	
2	Kundu	Nandyal	0.00	10 MLD	10%	Comprehensive DPR on UGD scheme is prepared for Rs.85.00 Cr with STPs capacity of 26 (21 + 5) MLD to cater the needs of 2035 year. DPR ssubmitted to the Govt. for according Administrative Sanction.

S. No	Name of River Stretch	Name of the ULB	Existing STP Capacity (in MLD)	Ongoing STP Capacity (in MLD)	Status of Ongoing Works	Status of DPRs
PRIORITY-V RIVERS						
1.	Nagavali	Srikakulam	0.00	10 MLD	45%	Comprehensive proposal for providing UGD scheme to meet the 2035 demand is prepared for an amount of Rs.190.36 Cr with an additional STP capacity of 12 MLD.
2.	Godavari	Rajamahendravaram	30.00	5 MLD	5%	DPR on Comprehensive UGD scheme prepared with additional STP's of capacity 72.37 MLD for an amount of Rs.404.00 Cr. RMC has attended the remarks and resubmitted the proposals. Now it is proposed to take up the works with an estimated cost of Rs.107.00 crores in the first year.
3.	Krishna	Vijayawada	130.00	20 MLD	83%	DPR is prepared for Rs.246.38 Cr for providing Comprehensive UGD scheme to meet the 2035 demand including up-gradation of 2 STPs of 30.00 MLD capacity.

IV. Details of Industrial Pollution:

- No. of industries in the State: 9941No's
- No. of water polluting industries in the State: 1123 No's
- Quantity of effluent generated from the industries in MLD: 4494.76 MLD

Effluent Break-Up Details:

- Once through Cooling water: 3826.13 MLD
- Trade effluents: 364.97 MLD
- cooling tower/Boiler blow down: 254.12 MLD
- Domestic waste water: 49.54 MLD

From the total waste water generation from the industries, major portion is once through cooling water (about 85%) and temperature to be maintained for discharge of once through cooling system is not more than 5^0C temperature of intake water.

- ✓ From the Cooling tower/Boiler blow down (about 5.6%).
- ✓ The remaining about 9.4% is generated from Trade effluent & Domestic Discharges.
- ✓ APPCB is not permitting to discharge industrial / trade effluents into the rivers.

- Number of industrial units having ETPs: 793 No's
- Number of industrial units connected to CETP: 330 No's
  - i. Existing: 793 no's ETPs
  - ii. Under construction: Nil
  - iii. Proposed; Nil
- **Compliance status of the ETPs:**
  - ✓ APPCB is regularly monitoring the compliance status of ETPs and action is being initiated for non-compliance industries.
- Number and total capacity of CETPs (details of existing/ under construction / proposed)
  - i. Existing: 7 No's with total capacity of 31 MLD
  - ii. Under construction: 1 No
    - 1 MLD at Menakur, Nellore District
  - iii. Proposed: 3 no's
    - 1.5 MLD at Atchuthapuram SEZ, Visakhapatnam
    - 1.5 MLD at Nakkapalli, Visakhapatnam.
    - 1.2 MLD at Chittoor District

- **Status of compliance and operation of the CETPs**

S. No.	Name and Address of the CETP &contact person	Design capacity	Current Operating capacity	Type and No. of member units	Compliance status
1.	Brandix India Apparel City Private Limited,APSEZ, Atchutapuram Pudimadaka Road, Visakhapatnam.	20 MLD	*4 MLD	Texitile park-14 units	Complied *In Brandix India Apparel City, textile industries were not established as anticipated. Hence effluent generation is less.
2.	RamkyPharma City (India) Ltd, JN PharmaCity, Parawada Mandal, Visakhapatnam.	5.0 MLD	4.8 MLD	Pharmaceutical & Bulk drugs-92 units	Complied
3.	KondapallyEnvirotech Pvt. Ltd., (KEPL), IDA, Kondapalli (V), Ibrahimpatnam (M), Krishna District.	0.2 MLD	0.15 MLD	Pharmaceutical & Bulk drugs-13 units	Complied
4.	Vijayawada Auto Cluster Development Company, Industrial Estate, Auto Nagar, Vijayawada.	0.2 MLD	0.2 MLD	Food beverages, Herbal pharma, Oil solvents & lubricants - 38 units.	Complied
5.	Machilipatnam Imitation Jewellery Park Pvt. Ltd., Jewellery Park, Pothepalli, Machilipatnam.	0.07 MLD	0.002 MLD	Electro Plating – 48 Units	Complied
6.	Nagari Dyeing Owners Association, Chinthalapatteda (V), Nagari (M), Chittoor District.	4 MLD	0.8 MLD	Manual Dyeing units - 105 units	Complied
7.	Atchuthapuram Effluent Treatment Plant, Atchutapuram Visakhapatnam.	1.5 MLD	1.5 MLD	Pharmaceutical & Bulk drugs-20 units	Complied

V. Solid Waste Management:

- Total number of Urban Local Bodies: **120** and their Population: **1.48** Crore
- Current Municipal Solid Waste Generation: **6850** TPD. for 120 ULBs (10 Newly Constituted ULBs – These ULBs have not yet developed urban Dynamics).
- 2 Waste to Energy Projects covering 13 ULBs are in progress with an installed capacity of 1500 TPD (30 MW),
- 30 Wet Waste Projects covering 33 ULBs treating 1400 TPD with an installed capacity of 1600 TPD are existing.
- 23 Wet Waste Projects covering 24 ULBs are in progress with an installed capacity of 500 TPD.
- 53 Wet Waste Projects (43 compost and 10 Biomethanation) covering 53 ULBs are proposed and RFP process is in progress and Feasibility study for dry waste management in the 53 ULBs is under progress
- Detailed Project Reports are being prepared for Waste Treatment units in the Newly Constituted ULBs.
- 76 Material Recovery facilities covering 76 ULBs treating 810 TPD with an installed capacity of 1000 TPD Existing.
- 44 Material Recovery facilities covering 44 ULBs are in progress with an installed capacity of 500 TPD.
- 3 Construction and Demolition waste processing plants in Greater Visakhapatnam Municipal Corporation, Vijayawada Municipal Corporation and Tirupati Municipal Corporation treating 100 TPD with an installed capacity of 200 TPD are existing.
- The Source Segregation in the State is 81 % and capacity utilization of the treatment units is the same percentage, Ward Secretariats and volunteer system established and unique in the State are ensuring 99 % door to door collection.
- Total no. of wards: 3634. No. of wards having door to door collection service: 3634. No. of wards practicing segregation at source: 2944
- 114 Dumpsites with an area of 1000 acres are existing in the state. Out of which remediation of 4 dumpsites in 4 ULBs (Visakhapatnam, Vijayawada, Tirupati and Tanuku) are under progress.
- No Dumpsites of legacy waste are within 1km buffer of both side of the rivers in the State.

Status of ULB wise Management of Solid Waste:

S. No	Name of the ULB	Waste Generated (TPD)	Wet waste processing	Plant Capacity (TPD)	Capacity Utilization	Dry Waste Processing				
						RDF	Waste Sent in TPD	MRF	Plant Capacity TPD	Capacity Utilization
1	Amudalavalasa	19	Existing WtC	10	85%	Vizag WtE		Established	4	85%
2	Ichchapuram	18	Existing WtC	10	85%	Feasibility Study under progress		Established	2	85%
3	Palasa-kasibugga	28	Existing WtC	15	80%	Feasibility Study under progress		In Progress		
4	Rajam	21	Existing WtC	12	80%	Vizag WtE		Established	4	85%
5	Bobbili	29	Existing WtC	16	90%	Vizag WtE		Established	8	85%
6	Salur	24	Existing WtC	13	90%	Vizag WtE		Established	6	90%
7	GVMC	918	Existing WtC	505	85%	Vizag WtE		Established	300	85%
8	Narsipatnam	30	Existing WtC	17	80%	Vizag WtE		Established	8	85%
9	Yellamanchali	23	Existing WtC	13	80%	Vizag WtE		Established	4	85%
10	Adoni	81	Existing WtCNG	45	80%	Connected to Cement Factories	3	Established	20	85%
11	Nuzivid	29	Existing WtC	16	80%	Guntur WtE		In Progress		
12	Thiruvuru	17	Existing WtCNG	9	80%	Guntur WtE		Established	2	85%
13	Tenali	80	Existing WtC	44	90%	Guntur WtE		Established	20	90%
14	Sattenpalle	28	WtCNG - Pidugurala	15	85%	Guntur WtE		Established	6	85%
15	Narsaraopet	57	WtCNG - Pidugurala	31	85%	Guntur WtE		Established	16	85%
16	Piduguralla	31	Existing WtCNG	17	85%	Guntur WtE		In Progress		
17	Allagadda	20	Existing WtC	11	85%	Connected to Cement Factories	1	Established	4	85%
18	Rayadurgam	30	Existing WtC	17	85%	RDF in progress		Established	6	85%
19	Puttaparty	15	Existing WtC	8	85%	RDF in progress		Established	2	85%

S. No	Name of the ULB	Waste Generated (TPD)	Wet waste processing	Plant Capacity (TPD)	Capacity Utilization	Dry Waste Processing				
						RDF	Waste Sent in TPD	MRF	Plant Capacity TPD	Capacity Utilization
20	Yemmiganur	46	WtCNG - Adoni	25	85%	RDF in progress		Established	10	85%
21	Anantapur	131	WtCNG Planned	0		Connected to Cement Factories	8	Established	35	90%
22	Atmakur K	22	WtC Awarded	0		Connected to Cement Factories	1	Established	4	90%
23	Badvel	35	WtC Planned	0		Connected to Cement Factories	2	In Progress		
24	Dhone	29	WtC Planned	0		Connected to Cement Factories	2	Established	6	90%
25	Markapur	35	Existing WtC	19	80%	Feasibility Study under progress		Established	8	85%
26	Giddalur	19	Existing WtC	10	85%	RDF in progress		Established	4	85%
27	Kanigiri	22	Existing WtC	12	85%	Feasibility Study under progress		Established	4	85%
28	Chirala	42	Existing WtC	23	90%	Guntur WtE		Established	9	90%
29	Gudivada	58	WtCNG awarded	0		RDF Connected / Guntur WtE	3	Established	14	90%
30	Palamaneru	25	Existing WtC	14	85%	Feasibility Study under progress		In Progress		
31	Punganur	27	Existing WtC	15	80%	Feasibility Study under progress		Established	6	85%
32	Madanpalle	67	Existing WtCNG	37	85%	RDF in progress		In Progress		
33	Sullurpet	22	Existing WtC	12	80%	Feasibility Study under progress		Established	4	85%
34	Srikakulam	65	WtCNG Planned	0		Vizag WtE		Established	16	90%
35	Palakonda	16	WtC Awarded	0		Vizag WtE		In Progress		
36	Vizianagaram	119	WtCNG Planned	0		Vizag WtE		Established	30	90%
37	Parvathipuram	26	WtC Awarded	0		Vizag WtE		In Progress		

S. No	Name of the ULB	Waste Generated (TPD)	Wet waste processing	Plant Capacity (TPD)	Capacity Utilization	Dry Waste Processing				
						RDF	Waste Sent in TPD	MRF	Plant Capacity TPD	Capacity Utilization
38	Nellimarla	14	WtC Planned	0		Vizag WtE		Established	2	90%
39	Gudur N	36	WtC Planned	0		Connected to Cement Factories	2	In Progress		
40	Guntakal	62	WtC Planned	0		Connected to Cement Factories	2	Established	14	90%
41	Jaggaiahpet	26	WtCNG awarded	0		RDF Connected / Guntur WtE	1	In Progress		
42	Jammalamadugu	22	Existing WtC	12	80%	Connected to Cement Factories	1	In Progress		
43	Pedana	16	WtC Awarded	0		Guntur WtE		In Progress		
44	Vuyyuru	20	WtC Awarded	0		Guntur WtE		In Progress		
45	Guntur	363	WtCNG Planned	0		Guntur WtE		Established	80	90%
46	Tadepalle	34	WtC Planned	0		Guntur WtE		Established	8	90%
47	Ponnur	29	WtC Planned	0		Guntur WtE		Established	6	90%
48	Chilakaluripet	49	WtC Planned	0		Guntur WtE		Established	12	90%
49	Mangalagiri	36	WtC Planned	0		Guntur WtE		Established	8	90%
50	Bapatla	34	WtCNG awarded	0		Guntur WtE		Established	8	90%
51	Repalle	25	WtC Awarded	0		Guntur WtE		Established	4	90%
52	Vinukonda	30	WtCNG awarded	0		Guntur WtE		In Progress		
53	Macherla	28	WtC Awarded	0		Feasibility Study under progress		Established	6	90%
54	Kadapa	167	WtCNG Planned	0		Connected to Cement Factories	6	Established	40	90%
55	Dharmavaram	62	WtC Planned	0		RDF in progress		In Progress		
56	Kadiri	43	WtC Awarded	0		Connected to Cement Factories	1	Established	8	90%
57	Gooty	24	WtC Planned	0		RDF in progress		Established	4	90%
58	Pamidi	14	WtC Planned	0		RDF inprogress		In Progress		

S. No	Name of the ULB	Waste Generated (TPD)	Wet waste processing	Plant Capacity (TPD)	Capacity Utilization	Dry Waste Processing				
						RDF	Waste Sent in TPD	MRF	Plant Capacity TPD	Capacity Utilization
59	Hindupur	74	WtC Awarded	0		RDF inprogress		In Progress		
60	Kurnool	224	WtCNG Planned	0		Connected to Cement Factories	2	In Progress		
61	Kalyandurgam	21	WtC Awarded	0		RDF inprogress		Established	2	90%
62	Madakasira	12	WtC Awarded	0		RDF inprogress		Established	2	90%
63	Machilipatnam	89	WtC Awarded	0		RDF Connected / Guntur WtE	3	Established	20	90%
64	Mydukur	22	WtC Planned	0		Connected to Cement Factories	1	In Progress		
65	Nandigama	22	WtCNG awarded	0		RDF Connected / Guntur WtE	1	In Progress		
66	Nandikotkur	23	WtC Planned	0		Connected to Cement Factories	1	Established	4	90%
67	Gudur K	14	WtC Planned	0		RDF inprogress		In Progress		
68	Nandyal	98	WtCNG Planned	0		Connected to Cement Factories	3	In Progress		
69	Proddutur	79	WtCNG Planned	0		Connected to Cement Factories	2	In Progress		
70	Pulivendula	32	Existing WtC	18	85%	Connected to Cement Factories	2	Established	6	85%
71	Rajahmundry	168	WtCNG Planned	0		Connected to Cement Factories	3	Established	40	90%
72	Rajampeta	23	WtC Planned	0		Connected to Cement Factories	1	In Progress		
73	Rayachoti	44	WtC Planned	0		Connected to Cement Factories	2	Established	8	90%
74	Tadipatri	53	Existing WtC	29	90%	Connected to	2	Established	10	90%

S. No	Name of the ULB	Waste Generated (TPD)	Wet waste processing	Plant Capacity (TPD)	Capacity Utilization	Dry Waste Processing				
						RDF	Waste Sent in TPD	MRF	Plant Capacity TPD	Capacity Utilization
						Cement Factories				
75	Tirupati	208	Existing WtCNG	114	85%	Connected to Cement Factories	4	Established	45	85%
76	Ongole	123	WtCNG awarded	0		Guntur WtE		Established	30	90%
77	Chimakurthy	17	WtC Awarded	0		Guntur WtE		In Progress		
78	Addanki	20	WtC Awarded	0		Guntur WtE		Established	4	90%
79	Kandukur	28	WtC Awarded	0		Feasibility Study under progress		Established	6	90%
80	Kakinada	159	WtCNG Planned	0		Feasibility Study under progress		Established	35	90%
81	Vijayawada	507	Existing WtC	279	85%	RDF Connected / Guntur WtE	6	Established	150	85%
82	Gollaprolu	11	WtC Planned	0		Feasibility Study under progress		In Progress		
83	Pithapuram	25	WtC Planned	0		Feasibility Study under progress		Established	3	90%
84	Peddapuram	24	WtC Planned	0		Feasibility Study under progress		Established	3	90%
85	Samalkota	28	WtC Planned	0		Feasibility Study under progress		Established	4	90%
86	Yeleswaram	16	WtC Planned	0		Feasibility Study under progress		Established	2	90%
87	Ramachandrapuram	21	WtC Planned	0		Feasibility Study under progress		Established	2	90%
88	Mandapeta	26	WtC Planned	0		Feasibility Study under progress		Established	4	90%
89	Tuni	26	WtC Awarded	0		Feasibility Study under progress		Established	3	90%

S. No	Name of the ULB	Waste Generated (TPD)	Wet waste processing	Plant Capacity (TPD)	Capacity Utilization	Dry Waste Processing				
						RDF	Waste Sent in TPD	MRF	Plant Capacity TPD	Capacity Utilization
90	Mummidivaram	12	WtC Awarded	0		Feasibility Study under progress		Established	2	90%
91	Amalapuram	26	WtC Awarded	0		Feasibility Study under progress		Established	3	90%
92	Eluru	106	WtCNG Planned	0		Feasibility Study under progress		Established	22	90%
93	Tadepalligudem	51	WtC Planned	0		Feasibility Study under progress		Established	8	90%
94	Tanuku	44	WtC Planned	0		Feasibility Study under progress		In Progress		
95	Palakollu	33	WtC Planned	0		Feasibility Study under progress		In Progress		
96	Narsapuram	29	WtC Planned	0		Feasibility Study under progress		Established	4	90%
97	Bhimavaram	69	WtC Planned	0		Feasibility Study under progress		Established	12	90%
98	Nidadavole	21	WtC Planned	0		Feasibility Study under progress		In Progress		
99	Kovvur	19	WtC Planned	0		Feasibility Study under progress		In Progress		
100	Jangareddy Gudem	26	WtC Planned	0		Feasibility Study under progress		Established	4	90%
101	Chittoor	92	WtCNG Planned	0		Feasibility Study under progress		Established	18	90%
102	SriKalahasti	39	WtC Planned	0		Feasibility Study under progress		Established	8	90%
103	Nagari	30	WtC Planned	0		Feasibility Study		In Progress		

S. No	Name of the ULB	Waste Generated (TPD)	Wet waste processing	Plant Capacity (TPD)	Capacity Utilization	Dry Waste Processing				
						RDF	Waste Sent in TPD	MRF	Plant Capacity TPD	Capacity Utilization
						under progress				
104	Puttur	26	WtC Planned	0		Feasibility Study under progress		In Progress		
105	Nellore	300	WtCNG Planned	0		Feasibility Study under progress		In Progress		
106	Venkatagiri	25	WtC Planned	0		Feasibility Study under progress		In Progress		
107	Yerraguntla	17	WtC Planned	0		Connected to Cement Factories	1	In Progress		
108	Naidupet	22	WtC Planned	0		Feasibility Study under progress		Established	4	90%
109	Atmakur N	15	WtC Planned	0		Feasibility Study under progress		In Progress		
110	Kavali	51	WtC Planned	0		Feasibility Study under progress		Established	10	90%
111	Akiveedu	11	DPR under Progress - Newly Constituted ULB							
112	Kondapalli	21	DPR under Progress - Newly Constituted ULB							
113	Dachepali	11	DPR under Progress - Newly Constituted ULB							
114	Gurazala	9	DPR under Progress - Newly Constituted ULB							
115	Darsi	12	DPR under Progress - Newly Constituted ULB							
116	Buchireddy Palem	12	DPR under Progress - Newly Constituted ULB							
117	Penukonda	10	DPR under Progress - Newly Constituted ULB							
118	Bethamcharla	14	DPR under Progress - Newly Constituted ULB							
119	Kamlapuram	7	DPR under Progress - Newly Constituted ULB							
120	Kupam	15	DPR under Progress - Newly Constituted ULB							
Total		**6850**								

VI. Bio-medical Waste Management:

- Total Bio-medical generation: 15.13 Tonnes/ day
- No. of Hospitals and Health Care Facilities: 10,778 Nos.

Status of Treatment Facility/ CBMWTF	:	Presently, there are 12 Nos. of Common Bio-medical Waste Treatment Facilities (CBMWTFs) in covering total 13 Districts in Andhra Pradesh for treatment and disposal of bio-medical waste

VII. Hazardous Waste Management:

- Total Hazardous Waste generation about: 5,65,832.60 TPA as per hazardous waste inventory, 2019-20.

Break-up details:

i) Utilizable waste is 349572.08 TPA (suitable to use as raw material or as alternative fuel viz. Co-processing in Cement Plants so as to conserve the resources),

ii) Recyclable waste is 53608.98 TPA (suitable for recycling /recovery of material viz. oil reclamation units, lead and zinc recovery units),

iii) Incinerable waste is 4287.08 TPA (not suitable for any recycling / reuse and having high calorific value i.e. > 2500 K cal/kg) and

iv) Land fillable waste is 158364.46 TPA (not suitable for any recycling / reuse and having low calorific value i.e. < 2500 K cal/kg) is reaching and treated at the TSDFs in Visakhapatnam and Nellore.

- No. of Industries generating Hazardous waste: 2648 Nos. as per hazardous waste inventory, 2019-20.

- **Details of on-going or proposed TSDF:**

Two TSDF are existing in the State of Andhra Pradesh

- ✓ M/s Coastal Waste Management Project Unit-1, Parwada, Visahkapatnam.
- ✓ M/s Coastal Waste Management Project Unit-2 a division of Mumbai Waste Management Limited, S.P.S.R. Nellore District.

VIII. Plastic Waste Management:

Total plastic waste generation	46,222 TPA (As per Annual Report for the F.Y. 2019-20).
Treatment / Measures adopted for reduction or management of plastic waste	• The recyclable plastic waste generated is being sent to recycling units and the non-recyclable plastic waste is being sent to cement plants and utilizing for road construction in some ULBs. 18 Nos of recyclers registered with APPCB. Total recycling capacity is 17116 TPA. • 29 ULBs tied up with nearby Cement Plants for co-incineration of non- recyclable plastic waste and 5123 MTs of Non-recyclable plastic waste was sent to cement plants for the F.Y 2019-20. • The MA&UD and PR&RD Dept., informed that they have been conducting strict vigilance and surprise visits on those who store or use or sell or dispose plastic with less than 50 microns' thickness, for which 519 Task force teams were constituted for inspections and raids to control plastic sale and usage of less than 50 microns thickness carry bags / films in the ULBs of A.P. About 239 tons of plastic carry bags were seized and Rs. 169 lakhs towards fine was collected.

IX. Details of Alternate Treatment Technology being adopted by the State

Details of Faecal Sludge Treatment Plants:

No. of Completed FSTPs : 2 (30 KLD)

No. of In-progress FSTPs : 64 (950 KLD)

No. of FSTPs to be retendered : 11 (175 KLD)

No. of FSTPs DPRs to be prepared : 10

IX(A): Details of Completed FSTPs:

S.No.	Name of ULB	Capacity(in KLD)	Operational Status of FSTP
1	Narsapur	15	Operational
2	Rajam	15	Operational

IX(B): Details of In-Progress FSTPs:

S.No	Name of the ULB	Plant Capacity (in KLD)	Expected Date of Completion
1	Dhone	20	Mar-21
2	Gooty	15	Sep-21
3	Jammalamadugu	15	Sep-21
4	Kadiri	25	Sep-21
5	Kalyanadurgam	10	Sep-21
6	Madakasira	5	Sep-21
7	Paamidi	10	Sep-21
8	Pulivendula	20	Sep-21
9	Puttaparthi	10	Sep-21
10	Rayachoti	25	Sep-21
11	Rayadurg	20	Sep-21
12	Allagadda	10	Sep-21
13	Atmakur (K)	15	Sep-21
14	Badvel	25	Sep-21
15	Gudur (K)	5	Sep-21
16	Mydukuru	15	Sep-21
17	Nandikotkur	15	Sep-21
18	Palamaneru	15	Mar-21
19	Punganur	15	Sep-21
20	Rajampeta	15	Sep-21
21	Yerraguntla	10	Sep-21
22	Atmakur (N)	10	Sep-21
23	Giddalur	10	Sep-21
24	Gudur (N)	20	Sep-21
25	Kandukur	20	Sep-21
26	Kanigiri	15	Sep-21
27	Markapur	20	May-21
28	Nagari	20	Sep-21
29	Naidupet	15	Sep-21
30	Puttur	15	Sep-21
31	Sullurpeta	15	Sep-21
32	Venkatagiri	15	Sep-21
33	Addanki	10	Sep-21
34	Bapatla	25	May-21
35	Chimakurthy	10	Sep-21
36	Chirala	25	May-21
37	Macherla	15	Sep-21
38	Mangalagiri	25	Sep-21
39	Piduguralla	15	Sep-21
40	Ponnur	15	May-21
41	Repalle	15	Sep-21

S.No	Name of the ULB	Plant Capacity (in KLD)	Expected Date of Completion
42	Sattenapalli	15	Sep-21
43	Vinukonda	15	Mar-21
44	Amalapuram	15	Sep-21
45	Gollaprolu	5	Sep-21
46	Kovvur	10	Sep-21
47	Mandapeta	15	Sep-21
48	Mummidivaram	10	Sep-21
49	Peddapuram	15	Sep-21
50	Pithapuram	15	Sep-21
51	Ramachandrapuram	15	May-21
52	Samalkota	15	Sep-21
53	Tuni	15	Sep-21
54	Yeleshwaram	10	Sep-21
55	Amudalavalasa	10	Sep-21
56	Bobbili	15	Mar-21
57	Ichapuram	10	Sep-21
58	Narsipatnam	20	Sep-21
59	Nellimarla	10	Sep-21
60	Palakonda	10	Sep-21
61	Palasa-Kasibugga	15	Sep-21
62	Parvathipuram	15	Sep-21
63	Salur	15	Sep-21
64	Yelamanchili	15	Sep-21
Total		**950**	

IX (C) Details of FSTPs to be Retendered:

S.No	Name of the ULB	Capacity of Plant (KLD)
1	Jangareddigudem	15
2	Nidadavolu	15
3	Palacole	20
4	Pedana	10
5	Tadepalli	20
6	Tanuku	25
7	Vuyyuru	15
8	Jaggaiahpeta	15
9	Nandigama	15
10	Nuzividu	15
11	Tiruvuru	10

IX (D) Details of FSTPs DPRs to be Prepared:

S.No	Name of ULB	Status of the project
1	Akiveedu	DPR to be prepared - Newly Constituted ULB
2	Kondapalli	DPR to be prepared - Newly Constituted ULB
3	Dachepali	DPR to be prepared - Newly Constituted ULB
4	Gurazala	DPR to be prepared - Newly Constituted ULB
5	Darsi	DPR to be prepared - Newly Constituted ULB
6	Buchireddy Palem	DPR to be prepared - Newly Constituted ULB
7	Penukonda	DPR to be prepared - Newly Constituted ULB
8	Bethamcharla	DPR to be prepared - Newly Constituted ULB
9	Kamlapuram	DPR to be prepared - Newly Constituted ULB
10	Kupam	DPR to be prepared - Newly Constituted ULB

X. Identification of polluting sources including drains contributing to river pollution and action as per NGT order on insitu treatment:

- A total of 32 No`s of outfall points of the major disposal drains have been identified which are contributing to River Pollution. All the above 32 No`s of outfall points are provided with Meshes/Screens to prevent solid waste from falling in to the Rivers.

XI. Details of Nodal Officer appointed by Chief Secretary in the State/UT:

XII. Details of meetings carried under the Chairmanship Chief of Secretary in the State/UT:

XIII. Latest water quality of polluted river, its tributaries, drains with flow details:

- APPCB has been monitoring the 5 polluted river stretches at 27 locations on monthly basis and the data is being uploaded in RRC Website ***https://rrc.ap.gov.in/Views/Monitoring.asx*** every month. **The monitoring of water quality data for the month of February 2021 is enclosed.**
- **As per the analysis of samples collected at 27 locations in the month of February 2021 the B.O.D value is less than 3.0 mg/lit.**

XIV. Ground water regulation:

XV. Good irrigation practices being adopted by the State:

XVI. Rain Water Harvesting:

XVII. Demarcation of Floodplain and removal of illegal encroachments:

XVIII. Maintaining minimum e-flow of river:

XIX. Plantation activities along the rivers:

XX. Development of biodiversity park:

XXI. Reuse of Treated Water:

XXII. Model River being adopted by the State & Action Proposed for achieving the bathing quality standards:

XXIII. Status of Preparation of Action Plan by the 13 Coastal States:

XXIV. Regulation of Mining Activities in the State/UT:

XXV. Action against identified polluters, law violators and officers responsible for failure for vigorous monitoring.

ENCLOSURES

ANNEXURE
Water quality status of polluted river stretches in Andhra Pradesh - 2021

I. River Godavari:

Andhra Pradesh Pollution Control Board is monitoring water quality of river Godavari at the following locations. Data pertaining to important parameters like, pH, Dissolved Oxygen, BOD, Fecal Coliform and TDS for the year, 2021 is as follows:

S. No.	Code	Location Point
1	4367	Koundinyamukti (Kukunur) border point between Andhra Pradesh & Telangana States, West Godavari Dist.
2	4359	After confluence with Sabari at Kunavaram (waddigudem), East Godavari Dist.
3	0014	Polavaram, West Godavari Dist.
4	1218	Upstream of Rajahmundry at Kumaradevam
5	2370	At Rajahmundry Upstream of Nalla channel
6	2371	At Rajahmundry Downstream of Nalla channel
7	1219	Downstream of Rajahmundry at Dhawaleswaram
8	4365	Upstream of Narasapuram town before confluence with sewage, West Godavari Dist.
9	4366	Downstream of Narasapuram town after confluence with town sewage, West Godavari Dist.
10	4358	Near GMC Balayogi bridge, Govalanka, East Godavari Dist.

Month-wise data of water quality of river Godavari, 2021

Parameter	Code	Jan	Feb	Mar	Apr	May	June	Jul	Aug	Sep	Oct	Nov	Dec	Standard		
														Class A	Class B	Class C
pH	4367	7.44	7.61											6.0 - 8.5		6.0 – 9.0
	4359	7.50	6.85													
	0014	7.52	7.52													
	1218	7.36	7.75													
	2370	7.69	7.30													
	2371	7.05	7.19													
	1219	7.25	7.21													
	4365	7.22	7.42													
	4366	7.33	7.71													
	4358	7.57	6.95													
DO	4367	5.6	5.4											6.0	5.0	4.0
	4359	8.5	8.5													
	0014	6.0	7.9													
	1218	7.0	6.2													
	2370	8.4	8.0													
	2371	7.5	6.5													
	1219	7.2	7.8													
	4365	5.8	7.2													
	4366	5.4	7.0													
	4358	5.4	6.5													
BOD	4367	1.8	2.2											2.0	3.0	3.0
	4359	1.5	1.5													

	0014	1.8	2.2													
	1218	2.0	1.0													
	2370	1.4	1.4													
	2371	1.8	2.2													
	1219	2.0	1.6													
	4365	2.0	2.0													
	4366	2.6	2.3													
	4358	2.4	1.6													

Fecal Coliform	4367	15	9											---	500	---
	4359	4	4													
	0014	9	9													
	1218	7	7													
	2370	9	9													
	2371	15	20													
	1219	23	23													
	4365	15	11													
	4366	23	15													
	4358	7	7													
TDS	4367	420	220											500 - 2000		
	4359	120	88													
	0014	160	156													
	1218	156	148													
	2370	220	168													
	2371	252	228													
	1219	208	166													
	4365	10560	18848													
	4366	23256	23572													
	4358	17392	22032													

Note:: All values are expressed in mg/L except pH & Total Coliform value. Total.Coliform is expressed in MPN count / 100 ml.

Remarks: BOD & fecal coliform values found to be within the standard limits stipulated for bathing at all the locations .High TDS values at Narsapuram could be attributed to the intrusion of backwaters of Bay of Bengal.

2. River Krishna:

Andhra Pradesh Pollution Control Board is monitoring water quality of river Krishna at the following locations. Data pertaining to important parameters like, pH, Dissolved Oxygen, BOD, Fecal Coliform and TDS for the year, 2021 is as follows:

S. No.	Code	Location point
01	1175	Sangameswaram, Kurnool Dist.
02	3083	Srisailam, Kurnool Dist.
03	4381	After confluence with river Musi at Vadapalli, Guntur Dist.
04	1786	Vedadri, Krishna Dist.
05	1787	Amaravathi, Guntur Dist.
06	0025	Prakasham barrage, Vijayawada, Krishna Dist.
07	4375	Pavitrasangamam at Ibrahimpatnam, Krishna Dist.
08	1782	Hamsaladeevi, Krishna Dist.

Month-wise data of water quality of river Krishna, 2021:

Parameters	Code	Jan	Feb	Mar	Apr	May	June	July	Aug	Sep	Oct	Nov	Dec	*Standard		
														Class A	Class B	Class C
pH	1175	7.8	7.9											6.0 - 8.5		6.0 – 9.0
	3083	7.7	7.4													
	4381	7.88	7.94													
	1786	7.27	7.30													
	1787	7.22	7.68													
	0025	7.76	7.80													
	4375	7.79	7.80													
	1782	7.30	7.80													

DO	3083	7.7	5.6										6.0	5.0	4.0
	4381	7.3	7.1												
	1786	7.3	7.2												
	1787	7.1	7.2												
	0025	7.0	7.2												
	4375	7.0	7.1												
	1782	4.4	4.6												
BOD	1175	1.5	1.7										2.0	3.0	3.0
	3083	1.5	1.3												
	4381	2.8	2.8												
	1786	2.6	2.4												
	1787	2.4	2.2												
	0025	2.2	2.4												
	4375	2.0	2.2												
	1782	2.6	2.8												
Fecal Coliform	1175	76	81										---	500	---
	3083	81	76												
	4381	<3	3												
	1786	<3	3												
	1787	<3	3												
	0025	<3	3												
	4375	<3	3												
	1782	<3	3												

TDS	1175	372	428											500 - 2000
	3083	386	418											
	4381	446	480											
	1786	416	450											
	1787	430	430											
	0025	374	380											
	4375	368	350											
	1782	25100	19000											
Note: All values are expressed in mg/L except pH, Total Coliform value & Fecal coliform. Total Coliform & Fecal Coliform is expressed in MPN count / 100 ml.														
Remarks: BOD & fecal coliform values found to be within the standard limits stipulated for bathing at all the locations. High TDS values at Hamsaladeevi could be attributed due to the intrusion of backwaters of Bay of Bengal.														

3. River Tungabhadra:

Andhra Pradesh Pollution Control Board is monitoring water quality of river Tungabhadra at the following locations. Data pertaining to important parameters like, pH, Dissolved Oxygen, BOD, Fecal Coliform and TDS for the year, 2021 is as follows:

S. No.	Code	Location point
01	1785	Manthralayam, Kurnool Dist.
02	1174	Bhavapuram, Kurnool Dist.
03	4388	U/S of Kurnool town B/C with domestic sewage & A/c of Rayalaseema alkalies industries at Gondiparla, Kurnool.
04	4389	D/S of Kurnool town A/C with domestic sewage at Gondiparla, Kurnool.

Month-wise data of water quality of river Tungabhadra, 2021

Parameters	Code	Jan	Feb	Mar	Apr	May	June	July	Aug	Sep	Oct	Nov	Dec	*Standard		
														Class A	Class B	Class C
pH	1785	7.8	7.8											6.0 – 8.5		6.0 – 9.0
	1174	7.6	7.3													
	4388	6.8	7.4													
	4389	7.1	7.1													
DO	1785	5.3	5.7											6.0	5.0	4.0
	1174	5.5	5.5													
	4388	5.3	4.5													
	4389	5.2	4.9													
BOD	1785	2.8	2.8											2.0	3.0	3.0
	1174	2.3	2.8													
	4388	2.3	2.7													

	4389	2.8	3.0												
Fecal Coliform	1785	210	130												
	1174	170	180												
	4388	180	180												
	4389	140	210												
TDS	1785	636	812												
	1174	738	898												
	4388	1042	1120												
	4389	779	921												

	---	---
	500	
	---	
	500 - 2000	

Note: All values are expressed in mg/L except pH, Total Coliform value & Fecal coliform. Total Coliform & Fecal Coliform is expressed in MPN count / 100 ml.

Remarks: BOD & fecal coliform values found to be within the standard limits stipulated for bathing at all the locations. However, the DO values found to be between 4.0 and 5.0 mg/lit. at certain instances like D/S of Kurnool town. Hence, this location may be categorized as Class – C at these points.

4. River Nagavali:

Andhra Pradesh Pollution Control Board is monitoring water quality of river Nagavali at the following locations. Data pertaining to important parameters like, pH, Dissolved Oxygen, BOD, Fecal Coliform and TDS for the year, 2021 is as follows:

S. No.	Code	Location point
01	4351	River Nagavali at Kuneru, Vizianagaram Dist.
02	1448	Thotapally, Vizianagaram Dist.
03	4346	River Nagavali U/S of Srikakulam town.
04	4347	River Nagavali D/S of Srikakulam town.

Month-wise data of water quality of river Nagavali, 2021

Parameters	Code	Jan	Feb	Mar	Apr	May	June	July	Aug	Sep	Oct	Nov	Dec	*Standard		
														Class A	Class B	Class C
pH	4351	7.86	7.30											6.0 – 8.5		6.0 – 9.0
	1448	7.52	7.45													
	4346	8.28	7.62													
	4347	8.10	7.69													
DO	4351	6.0	6.7											6.0	5.0	4.0
	1448	5.9	6.5													
	4346	8.4	7.5													
	4347	6.4	7.2													
BOD	4351	1.3	1.7											2.0	3.0	3.0
	1448	1.9	1.9													
	4346	1.4	2.0													
	4347	1.9	2.2													
Fecal Coliform	4351	21	15											---	500	---
	1448	9	11													
	4346	7	9													
	4347	11	11													
TDS	4351	236	240											500 - 2000		
	1448	192	240													
	4346	252	224													
	4347	280	260													

Note: All values are expressed in mg/L except pH, Total Coliform value & Fecal coliform. Total Coliform & Fecal coliform is expressed in MPN count / 100 ml.

Remarks: BOD & Fecal coliform values found to within the standard limits stipulated for bathing at all the locations.

5. River Kundu:

Andhra Pradesh Pollution Control Board is monitoring water quality of river Kundu at the following locations. Data pertaining to important parameters like, pH, Dissolved Oxygen, BOD, Fecal Coliform and TDS for the year, 2021 is as follows:

S. No.	Code	Location point
1	2351	At Nandyal, Kurnool Dist.

Month-wise data of water quality of river Kundu, 2021

Parameters	Jan	Feb	Mar	Apr	May	June	July	Aug	Sep	Oct	Nov	Dec	*Standard		
													Class A	Class B	Class C
pH	7.5	7.6											6.0 – 8.5		6.0 – 9.0
DO	5.1	4.8											6.0	5.0	4.0
BOD	2.5	2.5											2.0	3.0	3.0
Fecal Coliform	350	280											---	500	---
TDS	446	486											500 - 2000		
Note: All values are expressed in mg/L except pH, Total Coliform & Fecal Coliform value. Total Coliform & Fecal Coliform is expressed in MPN count / 100 ml.															
Remarks: BOD & Fecal Coliform values found to be within the standard limits stipulated for bathing.															

CPCB Water Quality Criteria for Designated Best Use

Designated-best- use	Class of water	Criteria
Drinking Water Source without conventional treatment but after disinfection.	A	• Total Coli forms Organism MPN/100 ml shall be 50 or less. • pH between 6.5 and 8.5 • Dissolved oxygen 6 mg/l or more. • Biochemical Oxygen Demand 5 days $20^{O}C$ 2mg/l or less.
Outdoor bathing (Organized)	B	• Total Coli forms Organism MPN/100 ml shall be 500 or less. • pH between 6.5 and 8.5 • Dissolved oxygen 5 mg/l or more. • Biochemical Oxygen Demand 5 days $20^{O}C$ 3mg/l or less.
Drinking Water Source after conventional treatment and disinfection.	C	• Total Coli forms Organism MPN/100 ml shall be 5000 or less. • pH between 6 to 9 • Dissolved oxygen 4 mg/l or more. • Biochemical Oxygen Demand 5 days $20^{O}C$ 3mg/l or less
Propagation of Wild life and Fisheries.	D	• pH between 6.5 to 8.5 • Dissolved oxygen 4 mg/l or more. • Free Ammonia (as N) 1.2 mg/l or less • pH 9 between 6.0 to 8.5.
Irrigation, Industrial Cooling, Controlled Waste disposal.	E	• Electrical Conductivity at $25^{O}C$ micro mhos/cm Max. 2250. • Sodium Absorption ratio Max. 26 • Boron Max.2 mg/l.
	Below -E	Not Meeting A, B, C, D & E Criteria.

GOVERNMENT OF ANDHRA PRADESH
MUNICIPAL ADMINISTRATION & URBAN DEVELOPMENT (UBS) DEPARTMENT

Letter No.1282446/UBS/2020, Dated: 03-05-2021

From
The Special Chief Secretary to Government,
MA & UD Department,
A.P. Secretariat,
Velagapudi,
Guntur District

To
The Secretary,
Ministry of Jal Sakti,
MoHUA.,
Government of India,
New Delhi.(w.e.)

Sir,

Sub:-MA & UD Department - National Green Tribunal – Orders of the National Green Tribunal Principal Bench, New Delhi in OA No.673/2018 - Monthly Progress Report for the month of March, 2021 - Furnished – Regarding.

Ref:-Orders of the National Green Tribunal Principal Bench, New Delhi in OA No.673/2018, dt.24.09.2020.

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In compliance to the directions of the Hon'ble National Green Tribunal Principal Bench, New Delhi in the reference cited, I am herewith enclose the Monthly Progress Report in the prescribed format for the month of March, 2021 for taking further necessary action.

Yours faithfully,

For SPECIAL CHIEF SECRETARY TO GOVERNMENT

National Mission for Clean Ganga
Format for submission of Monthly Progress Report for the month of MARCH, 2021in the NGT Matter OA No. 673 of 2018 (in compliance to NGT order dated 24.09.2020)

For the State of Andhra Pradesh

Overall status of the State:

I. Total Urban Population: 1.48 Crore

II. Estimated Sewage Generation (MLD) : 1503.20 MLD (120 ULB's)

III. Details of Sewage Treatment Plant:

- Existing no. of STPs and Treatment Capacity (in MLD) : 515.85 MLD (43No's)
- Present Gap in Treatment Capacity in MLD : 987.35 MLD
- Capacity of under construction STP's : 480.07 MLD
- STPs under tender : 51.40 MLD
- No. of Operational STPs : 43 Nos
- No. of Non-complying STPs : Nil

III (A) Details of each existing STP in the State

Sl. No	City / Town	Location of STP	Date of Commissi-oning	Existing STP Capacity (in MLD)	Utilization capacity in MLD	Operational Status of STP	Compliance Status of STP
1	GVMC	Old town	May'2019	38.00	35.23	Operational	Comply
2		Appughar	26.09.2010	25.00	21.42	Operational	Comply
3		Mudasarlova	April'2008	13.00	9.65	Operational	Comply
4		Narava	Aug-01	54.00	22.36	Operational	Comply
5		Anakapalle	April'2018	15.00	7.55	Operational	Comply
6		Madinabagh		2.00	1.02	Operational	Comply

7		Yathapalem Colonies	April'2008	2.50	1.01	Operational	Comply
8		Gajuwaka	April'2008	0.50	0.23	Operational	Comply
9		Karnavanipalem	Dec' 2019	5.00	0.0	Operational	Comply
10		Mantripalem	April' 2008	1.00	0.31	Operational	Comply
11		Aganampudi	Dec' 2015	6.00	0.0	Operational	Comply
12		Rathi Cheruvu	Sep' 2019	2.00	0.65	Operational	Comply
13		Kommadi / Madhurawada	Aug' 2018	4.00	2.10	Operational	Comply
14		Bakkannapalem	Aug' 2011	1.00	0.36	Operational	Comply
15		Marikavalasa	Dec' 2012	2.00	1.15	Operational	Comply
16		Vambay Colony	Aug' 2011	3.00	1.38	Operational	Comply
17		YSR Nagar	Aug' 2011	2.00	1.30	Operational	Comply
18		Boyapalem	Aug' 2011	1.00	0.39	Operational	Comply
			Sub Total	**177.00**	**106.11**		
Sl. No	**City / Town**	**Location of STP**	**Date of Commissioning**	**Existing STP Capacity (in MLD)**	**Utilization capacity in MLD**	**Operational Status of STP**	**Compliance Status of STP**
19	Rajamahe-ndravaram	Hukumpeta	03.01.2009	**30.00**	30.0	Operational	Comply
20	Vijayawada	Ajith Singh Nagar-1	31.05.2011	40.00	39.52	Operational	Comply
21		Ajith Singh Nagar-2	31.05.2012	20.00	20.0	Operational	Comply
22		Ramalingeswar Nagar-1	30.06.2012	20.00	19.74	Operational	Comply
23		Ramalingeswar Nagar-2	20.10.2006	10.00	9.80	Operational	Comply
24		Autonagar -1	31.03.2005	10.00	9.70	Operational	Comply
25		Autonagar -2	31.12.2018	10.00	9.80	Operational	Comply
26		Jakkampudi	31.07.2017	20.00	13.50	Operational	Comply
			Sub Total	**130.00**	**122.06**		
27	Tirupathi	Thukivakam	30.09.2018	**50.00**	33.0	Operational	Comply
28	Kadapa	Nanapally	02.08.2012	**20.00**	10.0	Partly Operational	Comply
29	Pulivendula	Rotarypuram	25.01.2009	**6.50**	2.50	Partly Operational	Comply
30	Tadipatri	Gannevaripalle	10.10.2010	3.50	2.50	Operational	Comply
31		Gannevaripalle	10.10.2010	8.00	4.0	Operational	Comply
			Sub Total	**11.50**	**6.50**		

32	Puttaparthy	1.Sai Nagar	20.7.2001	0.50	0.50	Operational	Comply
33		2. Gokulam	20.7.2001	0.50	0.0	Under Rehabilitation	Comply
34		3. Prasanthi Gram	20.7.2001	0.50	0.0	Under Rehabilitation	Comply
			Sub Total	**1.50**	**0.50**		
35	Narsaraopeta	CPT Road	02.02.2018	**15.55**	8.50	Operational	Comply
36	Nellore	Janardhan Reddy Colony		5.00	5.0	Trail Run	Comply
37		Allepuram		55.00	0.0		
38		Drivers Colony		11.00	0.0		
			Sub Total	**71.00**	**5.0**		
39	Kurnool	Jammichettu	12.03.2019	0.80	0.80	Operational	Comply
40		Sankal Bagh	12.03.2019	0.80	0.80	Operational	Comply
41		Tungabhadra PumpHouse	10.03.2018	0.80	0.80	Operational	Comply
			Sub Total	**2.40**	**2.4**		
42	Tadepalli	Mahanadu-1	10.12.2018	0.20	0.20	Operational	Comply
43		Mahanadu-2	15.12.2018	0.20	0.20	Operational	Comply
		Grand Total		**515.85**	**326.97**		

III (B) Details of under construction STPs in the State

S.No.	Location	Scheme Name	No. of STP	Capacity of the plant in MLD	Physical Progress in %	Completion Timeline
1	Yemmiganur	UIDSSMT	1	19.80	96%	August 2021
2	Srikakulam	AMRUT	1	10.00	45%	December2021
3	Vizianagaram	AMRUT	1	5.00	55%	December2021
4	GVMC	Smart City (Package-I)	1	54.00	52%	December2021
5	Kakinada	AMRUT	1	5.00	37%	December2021
6	Rajamahendravaram	AMRUT	1	5.00	5%	December2021
7	Bhimavaram	AMRUT	1	5.00	42%	December2021
8	Tadepalli gudem	AMRUT	1	5.00	0%	December2021
9	Eluru	AMRUT	1	5.00	35%	December2021
10	Machilipatnam	AMRUT	1	5.00	46%	December2021
11	Gudivada	AMRUT	1	5.00	35%	December2021
12	Vijayawada	JNNURM	1	20.00	83%	December2021
13	Tenali	AMRUT	1	10.00	35%	December2021
		14 FC	1	2.00	30%	December2021
14	Ongole	AMRUT	1	15.00	59%	December2021
15	Chilakaluripeta	AMRUT	1	5.00	21%	December2021
16	Kavali	AMRUT	1	15.00	77%	December2021
17	Nellore	HUDCO	2	34.00	81%	December2021
18	Tirupati	Smart City	1	25.00	25%	December2021
19	Srikalahasti	AMRUT	1	7.00	8%	December2021
20	Madanapalle	AMRUT	1	5.00	20%	December2021
21	Kadapa	AMRUT	1	20.00	0%	December2021
22	Anantapuramu	AMRUT	1	10.00	0%	December2021
23	Dharmavaram	AMRUT	1	15.00	0%	December2021
24	Guntakal	AMRUT	1	8.00	0%	December2021
25	Kurnool	AMRUT	1	2.00	50%	December2021
		AMRUT	1	10.00	10%	December2021
26	Nandyal	AMRUT	1	10.00	10%	December2021
27	Adoni	AMRUT	1	5.00	20%	December2021
28	Guntur	OTSFA	4	123.00	51%	Jun2022
29	Pulivendula	PLAN	1	10.00	5%	December2022
			1	1.50		
			7 (0.5MLD x 7nos)	3.50		
			1	0.02		
			1	0.07		
			1	0.08		
			1	0.10		
	Grand Total		**46**	**480.07**		

III (C) Details of Proposed STPs in the State

Phase	Description	No. of ULBs	Proposed Total STP capacities (MLD)	Cost of Total STPs (crores)
I	Municipal Corporations	16	539.00	1617.00
II	ULBs having population above 1 Lakhs	18	221.00	663.00
III	ULBs having Population ranging between 75,000 to 1 Lakh	8	43.00	114.00
IV	ULBs having Population less than 75,000	78	499	1058.00
V	Taxes and others etc @20%			781.20
	Total		**1302.00**	**4687.20**

III D) Details of STPs Under Tendering:

S.No.	Location	Capacity of the STP proposed in MLD	Status of Project (at DPR Stage/ Under Tendering/ Work to be Awarded)	Likely Date of Completion
1	Kanigiri	6.00	Re-tenders are in Progress	Two years after date of award of the work
2	Sullurpet	8.00		
3	Allagadda	5.00		
4	Nandikotkur	5.00		
5	Madakasira	5.00		
6	Rayachoti	22.40	2nd call No Bidders. 3rd call Tenders are process.	
	Total	**51.40**		

II E) STATUS OF STPs UNDER RIVER STRETCHES:

- Total Estimated Sewage Generation (in MLD) 2020:302.00 MLD
- Existing no. of STP with Treatment Capacity (in MLD) :162.40 MLD
- Present Gap in Treatment Capacity (in MLD) : 139.60 MLD
- Capacity of under Construction STPs (in MLD) : 57.00 MLD

S. No	Name of River Stretch	Name of the ULB	Existing STP Capacity (in MLD)	Ongoing STP Capacity (in MLD)	Status of Ongoing Works	Status of DPRs
PRIORITY-IV RIVERS						

1.	Tungabhadra	Kurnool	2.40MLD	10 MLD	10 %	DPR prepared for Rs.304.00 Crores proposed additional STPs of 78 MLD to satisfy the demand for the year 2035 and submitted to the Govt. of Andhra Pradesh for according administrative sanction. 1.At Tungabhadra Pump house-5.00 MLD 2. At Roja Dargha -3.00 MLD 3. At Roja Dargha – I -2.00 MLD 4.At Sri Chaitanya School – II- 5.00 MLD 5.At Saibaba Temple -3.00 MLD 6. At Nagasai Temple -2.00 MLD 7. At Nagasai Temple – I -3.00 MLD 8.At Law College -2.00 MLD 9. At Raghavendra Matam - 5.00 MLD 10. At Nagula Katta - 8.00 MLD 11. At Jammi Chettu -40.00MLD **Total - 78.00 MLD**
				2 MLD	50%	
2	Kundu	Nandyal	0.00	10 MLD	10%	Comprehensive DPR on UGD scheme is prepared for Rs.85.00 Cr with STPs capacity of 26 (21 + 5) MLD to cater the needs of 2035 year. DPR ssubmitted to the Govt. for according Administrative Sanction.

S. No	Name of River Stretch	Name of the ULB	Existing STP Capacity (in MLD)	Ongoing STP Capacity (in MLD)	Status of Ongoing Works	Status of DPRs
PRIORITY-V RIVERS						
1.	Nagavali	Srikakulam	0.00	10 MLD	45%	Comprehensive proposal for providing UGD scheme for 2035 is prepared for an amount of Rs.190.36 Cr with an additional STP capacity of 12 MLD.
2.	Godavari	Rajamahendravaram	30.00	5 MLD	5%	DPR on Comprehensive UGD scheme prepared with additional STP's of capacity 72.37 MLD for an amount of Rs.404.00 Cr. RMC has attended the remarks and resubmitted the proposals. Now it is proposed to take up the works with an estimated cost of Rs.107.00 crores in the first year.
3.	Krishna	Vijayawada	130.00	20 MLD	83%	DPR is prepared for Rs.246.38 Cr for providing Comprehensive UGD scheme to meet the 2035 demand including up-gradation of 2 STPs of 30.00 MLD capacity.

IV. Details of Industrial Pollution:

- No. of industries in the State: 9941No's
- No. of water polluting industries in the State: 1123 No's
- Quantity of effluent generated from the industries in MLD: 4494.76 MLD

Effluent Break-Up Details:

- Once through Cooling water: 3826.13 MLD
- Trade effluents: 364.97 MLD
- cooling tower/Boiler blow down: 254.12 MLD
- Domestic waste water: 49.54 MLD

From the total waste water generation from the industries, major portion is once

through cooling water (about 85%) and temperature to be maintained for discharge of once through cooling system is not more than 5^0C temperature of intake water.

- ✓ From the Cooling tower/Boiler blow down (about 5.6%).
- ✓ The remaining about 9.4% is generated from Trade effluent & Domestic Discharges.
- ✓ APPCB is not permitting to discharge industrial / trade effluents into the rivers.

- Number of industrial units having ETPs: 793 No's
- Number of industrial units connected to CETP: 330 No's
  - i. Existing: 793 no's ETPs
  - ii. Under construction: Nil
  - iii. Proposed; Nil
- **Compliance status of the ETPs:**
  - ✓ APPCB is regularly monitoring the compliance status of ETPs and action is being initiated for non-compliance industries.
- Number and total capacity of CETPs (details of existing/ under construction / proposed)
  - i. Existing: 7 No's with total capacity of 31 MLD
  - ii. Under construction: 1 no's

- 1 MLD at Menakur, Nellore District
  - iii. Proposed: 3 no's
    - 1.5 MLD at Atchuthapuram SEZ, Visakhapatnam
    - 1.5 MLD at Nakkapalli, Visakhapatnam.
- 1.2 MLD at Chittoor District

- **Status of compliance and operation of the CETPs**

S.No.	Name and Address of the CETP &contact person	Design capacity	Current Operating capacity	Type and No. of member units	Compliance status
1.	Brandix India Apparel City Private Limited,APSEZ, AtchutapuramPudimadaka Road, Visakhapatnam.	20 MLD	*4 MLD	Texitile park-14 units	Complied *In Brandix India Apparel City, textile industries were not established as anticipated. Hence effluent generation is less.
2.	RamkyPharma City (India) Ltd, JN PharmaCity, Parawada Mandal, Visakhapatnam.	5.0 MLD	4.8 MLD	Pharmaceutical & Bulk drugs-92 units	Complied
3.	KondapallyEnvirotech Pvt. Ltd., (KEPL), IDA, Kondapalli(V), Ibrahimpatnam (M), Krishna District.	0.2 MLD	0.15 MLD	Pharmaceutical & Bulk drugs-13 units	Complied
4.	Vijayawada Auto Cluster Development Company, Industrial Estate, Auto Nagar, Vijayawada.	0.2 MLD	0.2 MLD	Food beverages, Herbal pharma, Oil solvents & lubricants - 38 units.	Complied
5.	Machilipatnam Imitation Jewellery Park Pvt. Ltd., Jewellery Park, Pothepalli, Machilipatnam.	0.07 MLD	0.002 MLD	Electro Plating – 48 Units	Complied
6.	Nagari Dyeing Owners Association, Chinthalapatteda (V), Nagari (M), Chittoor District.	4 MLD	0.8 MLD	Manual Dyeing units - 105 units	Complied
7.	Atchuthapuram Effluent Treatment Plant, Atchutapuram Visakhapatnam.	1.5 MLD	1.5 MLD	Pharmaceutical & Bulk drugs-20 units	Complied

V. Solid Waste Management:

- Total number of Urban Local Bodies: **120** and their Population: **1.48** Crore
- Current Municipal Solid Waste Generation: **6850** TPD. for 120 ULBs (10 Newly Constituted ULBs – These ULBs have not yet developed urban Dynamics).
- 2 Waste to Energy Projects covering 13 ULBs are in progress with an installed capacity of 1500 TPD (30 MW),
- 30 Wet Waste Projects covering 33 ULBs treating 1400 TPD with an installed capacity of 1600 TPD are existing.
- 23 Wet Waste Projects covering 24 ULBs are in progress with an installed capacity of 500 TPD.
- 53 Wet Waste Projects (43 compost and 10 Biomethanation) covering 53 ULBs are proposed and RFP process is in progress and Feasibility study for dry waste management in the 53 ULBs is under progress
- Detailed Project Reports are being prepared for Waste Treatment units in the Newly Constituted ULBs.
- 76 Material Recovery facilities covering 76 ULBs treating 810 TPD with an installed capacity of 1000 TPD Existing.
- 44 Material Recovery facilities covering 44 ULBs are in progress with an installed capacity of 500 TPD.
- 3 Construction and Demolition waste processing plants in Greater Visakhapatnam Municipal Corporation, Vijayawada Municipal Corporation and Tirupati Municipal Corporation treating 100 TPD with an installed capacity of 200 TPD are existing.
- The Source Segregation in the State is 81 % and capacity utilization of the treatment units is the same percentage, Ward Secretariats and volunteer system established and unique in the State are ensuring 99 % door to door collection.
- Total no. of wards: 3634. No. of wards having door to door collection service: 3634. No. of wards practicing segregation at source: 2944
- 114 Dumpsites with an area of 1000 acres are existing in the state. Out of which remediation of 4 dumpsites in 4 ULBs (Visakhapatnam, Vijayawada, Tirupati and Tanuku) are under progress.
- No Dumpsites of legacy waste are within 1km buffer of both side of the rivers in the State.

Status of ULB wise Management of Solid Waste:

S.No	Name of the ULB	Waste Generated (TPD)	Wet waste processing	Plant Capacity (TPD)	Capacity Utilization	Dry Waste Processing				
						RDF	Waste Sent in TPD	MRF	Plant Capacity TPD	Capacity Utilization
1	Amudalavalasa	19	Existing WtC	10	85%	Vizag WtE		Established	4	85%
2	Ichchapuram	18	Existing WtC	10	85%	Feasibility Study under progress		Established	2	85%
3	Palasa-kasibugga	28	Existing WtC	15	80%	Feasibility Study under progress		In Progress		
4	Rajam	21	Existing WtC	12	80%	Vizag WtE		Established	4	85%
5	Bobbili	29	Existing WtC	16	90%	Vizag WtE		Established	8	85%
6	Salur	24	Existing WtC	13	90%	Vizag WtE		Established	6	90%
7	GVMC	918	Existing WtC	505	85%	Vizag WtE		Established	300	85%
8	Narsipatnam	30	Existing WtC	17	80%	Vizag WtE		Established	8	85%
9	Yellamanchali	23	Existing WtC	13	80%	Vizag WtE		Established	4	85%
10	Adoni	81	Existing WtCNG	45	80%	Connected to Cement Factories	3	Established	20	85%
11	Nuzivid	29	Existing WtC	16	80%	Guntur WtE		In Progress		
12	Thiruvuru	17	Existing WtCNG	9	80%	Guntur WtE		Established	2	85%
13	Tenali	80	Existing WtC	44	90%	Guntur WtE		Established	20	90%
14	Sattenpalle	28	WtCNG - Pidugurala	15	85%	Guntur WtE		Established	6	85%
15	Narsaraopet	57	WtCNG - Pidugurala	31	85%	Guntur WtE		Established	16	85%
16	Piduguralla	31	Existing WtCNG	17	85%	Guntur WtE		In Progress		
17	Allagadda	20	Existing WtC	11	85%	Connected to Cement Factories	1	Established	4	85%
18	Rayadurgam	30	Existing WtC	17	85%	RDF inprogress		Established	6	85%
19	Puttaparty	15	Existing WtC	8	85%	RDF inprogress		Established	2	85%

S.No	Name of the ULB	Waste Generated (TPD)	Wet waste processing	Plant Capacity (TPD)	Capacity Utilization	Dry Waste Processing				
						RDF	Waste Sent in TPD	MRF	Plant Capacity TPD	Capacity Utilization
20	Yemmiganur	46	WtCNG - Adoni	25	85%	RDF inprogress		Established	10	85%
21	Anantapur	131	WtCNG Planned	0		Connected to Cement Factories	8	Established	35	90%
22	Atmakur K	22	WtC Awarded	0		Connected to Cement Factories	1	Established	4	90%
23	Badvel	35	WtC Planned	0		Connected to Cement Factories	2	In Progress		
24	Dhone	29	WtC Planned	0		Connected to Cement Factories	2	Established	6	90%
25	Markapur	35	Existing WtC	19	80%	Feasibility Study under progress		Established	8	85%
26	Giddalur	19	Existing WtC	10	85%	RDF inprogress		Established	4	85%
27	Kanigiri	22	Existing WtC	12	85%	Feasibility Study under progress		Established	4	85%
28	Chirala	42	Existing WtC	23	90%	Guntur WtE		Established	9	90%
29	Gudivada	58	WtCNG awarded	0		RDF Connected / Guntur WtE	3	Established	14	90%
30	Palamaneru	25	Existing WtC	14	85%	Feasibility Study under progress		In Progress		
31	Punganur	27	Existing WtC	15	80%	Feasibility Study under progress		Established	6	85%
32	Madanpalle	67	Existing WtCNG	37	85%	RDF inprogress		In Progress		
33	Sullurpet	22	Existing WtC	12	80%	Feasibility Study under progress		Established	4	85%
34	Srikakulam	65	WtCNG Planned	0		Vizag WtE		Established	16	90%
35	Palakonda	16	WtC Awarded	0		Vizag WtE		In Progress		
36	Vizianagaram	119	WtCNG Planned	0		Vizag WtE		Established	30	90%
37	Parvathipuram	26	WtC Awarded	0		Vizag WtE		In Progress		

S.No	Name of the ULB	Waste Generated (TPD)	Wet waste processing	Plant Capacity (TPD)	Capacity Utilization	Dry Waste Processing				
						RDF	Waste Sent in TPD	MRF	Plant Capacity TPD	Capacity Utilization
38	Nellimarla	14	WtC Planned	0		Vizag WtE		Established	2	90%
39	Gudur N	36	WtC Planned	0		Connected to Cement Factories	2	In Progress		
40	Guntakal	62	WtC Planned	0		Connected to Cement Factories	2	Established	14	90%
41	Jaggaiahpet	26	WtCNG awarded	0		RDF Connected / Guntur WtE	1	In Progress		
42	Jammalamadugu	22	Existing WtC	12	80%	Connected to Cement Factories	1	In Progress		
43	Pedana	16	WtC Awarded	0		Guntur WtE		In Progress		
44	Vuyyuru	20	WtC Awarded	0		Guntur WtE		In Progress		
45	Guntur	363	WtCNG Planned	0		Guntur WtE		Established	80	90%
46	Tadepalle	34	WtC Planned	0		Guntur WtE		Established	8	90%
47	Ponnur	29	WtC Planned	0		Guntur WtE		Established	6	90%
48	Chilakaluripet	49	WtC Planned	0		Guntur WtE		Established	12	90%
49	Mangalagiri	36	WtC Planned	0		Guntur WtE		Established	8	90%
50	Bapatla	34	WtCNG awarded	0		Guntur WtE		Established	8	90%
51	Repalle	25	WtC Awarded	0		Guntur WtE		Established	4	90%
52	Vinukonda	30	WtCNG awarded	0		Guntur WtE		InProgress		
53	Macherla	28	WtC Awarded	0		Feasibility Study under progress		Established	6	90%
54	Kadapa	167	WtCNG Planned	0		Connected to Cement Factories	6	Established	40	90%
55	Dharmavaram	62	WtC Planned	0		RDF in progress		In Progress		
56	Kadiri	43	WtC Awarded	0		Connected to Cement Factories	1	Established	8	90%
57	Gooty	24	WtC Planned	0		RDF in progress		Established	4	90%
58	Pamidi	14	WtC Planned	0		RDF inprogress		In Progress		

S.No	Name of the ULB	Waste Generated (TPD)	Wet waste processing	Plant Capacity (TPD)	Capacity Utilization	Dry Waste Processing				
						RDF	Waste Sent in TPD	MRF	Plant Capacity TPD	Capacity Utilization
59	Hindupur	74	WtC Awarded	0		RDF inprogress		In Progress		
60	Kurnool	224	WtCNG Planned	0		Connected to Cement Factories	2	In Progress		
61	Kalyandurgam	21	WtC Awarded	0		RDF inprogress		Established	2	90%
62	Madakasira	12	WtC Awarded	0		RDF inprogress		Established	2	90%
63	Machilipatnam	89	WtC Awarded	0		RDF Connected / Guntur WtE	3	Established	20	90%
64	Mydukur	22	WtC Planned	0		Connected to Cement Factories	1	In Progress		
65	Nandigama	22	WtCNG awarded	0		RDF Connected / Guntur WtE	1	In Progress		
66	Nandikotkur	23	WtC Planned	0		Connected to Cement Factories	1	Established	4	90%
67	Gudur K	14	WtC Planned	0		RDF inprogress		In Progress		
68	Nandyal	98	WtCNG Planned	0		Connected to Cement Factories	3	In Progress		
69	Proddutur	79	WtCNG Planned	0		Connected to Cement Factories	2	In Progress		
70	Pulivendula	32	Existing WtC	18	85%	Connected to Cement Factories	2	Established	6	85%
71	Rajahmundry	168	WtCNG Planned	0		Connected to Cement Factories	3	Established	40	90%
72	Rajampeta	23	WtC Planned	0		Connected to Cement Factories	1	In Progress		
73	Rayachoti	44	WtC Planned	0		Connected to Cement Factories	2	Established	8	90%
74	Tadipatri	53	Existing WtC	29	90%	Connected to	2	Established	10	90%

S.No	Name of the ULB	Waste Generated (TPD)	Wet waste processing	Plant Capacity (TPD)	Capacity Utilization	Dry Waste Processing				
						RDF	Waste Sent in TPD	MRF	Plant Capacity TPD	Capacity Utilization
						Cement Factories				
75	Tirupati	208	Existing WtCNG	114	85%	Connected to Cement Factories	4	Established	45	85%
76	Ongole	123	WtCNG awarded	0		Guntur WtE		Established	30	90%
77	Chimakurthy	17	WtC Awarded	0		Guntur WtE		In Progress		
78	Addanki	20	WtC Awarded	0		Guntur WtE		Established	4	90%
79	Kandukur	28	WtC Awarded	0		Feasibility Study under progress		Established	6	90%
80	Kakinada	159	WtCNG Planned	0		Feasibility Study under progress		Established	35	90%
81	Vijayawada	507	Existing WtC	279	85%	RDF Connected / Guntur WtE	6	Established	150	85%
82	Gollaprolu	11	WtC Planned	0		Feasibility Study under progress		In Progress		
83	Pithapuram	25	WtC Planned	0		Feasibility Study under progress		Established	3	90%
84	Peddapuram	24	WtC Planned	0		Feasibility Study under progress		Established	3	90%
85	Samalkota	28	WtC Planned	0		Feasibility Study under progress		Established	4	90%
86	Yeleswaram	16	WtC Planned	0		Feasibility Study under progress		Established	2	90%
87	Ramachandrapuram	21	WtC Planned	0		Feasibility Study under progress		Established	2	90%
88	Mandapeta	26	WtC Planned	0		Feasibility Study under progress		Established	4	90%
89	Tuni	26	WtC Awarded	0		Feasibility Study under progress		Established	3	90%

S.No	Name of the ULB	Waste Generated (TPD)	Wet waste processing	Plant Capacity (TPD)	Capacity Utilization	Dry Waste Processing				
						RDF	Waste Sent in TPD	MRF	Plant Capacity TPD	Capacity Utilization
90	Mummidivaram	12	WtC Awarded	0		Feasibility Study under progress		Established	2	90%
91	Amalapuram	26	WtC Awarded	0		Feasibility Study under progress		Established	3	90%
92	Eluru	106	WtCNG Planned	0		Feasibility Study under progress		Established	22	90%
93	Tadepalligudem	51	WtC Planned	0		Feasibility Study under progress		Established	8	90%
94	Tanuku	44	WtC Planned	0		Feasibility Study under progress		In Progress		
95	Palakollu	33	WtC Planned	0		Feasibility Study under progress		In Progress		
96	Narsapuram	29	WtC Planned	0		Feasibility Study under progress		Established	4	90%
97	Bhimavaram	69	WtC Planned	0		Feasibility Study under progress		Established	12	90%
98	Nidadavole	21	WtC Planned	0		Feasibility Study under progress		In Progress		
99	Kovvur	19	WtC Planned	0		Feasibility Study under progress		In Progress		
100	Jangareddy Gudem	26	WtC Planned	0		Feasibility Study under progress		Established	4	90%
101	Chittoor	92	WtCNG Planned	0		Feasibility Study under progress		Established	18	90%
102	SriKalahasti	39	WtC Planned	0		Feasibility Study under progress		Established	8	90%
103	Nagari	30	WtC Planned	0		Feasibility Study		In Progress		

S.No	Name of the ULB	Waste Generated (TPD)	Wet waste processing	Plant Capacity (TPD)	Capacity Utilization	Dry Waste Processing				
						RDF	Waste Sent in TPD	MRF	Plant Capacity TPD	Capacity Utilization
						under progress				
104	Puttur	26	WtC Planned	0		Feasibility Study under progress		In Progress		
105	Nellore	300	WtCNG Planned	0		Feasibility Study under progress		In Progress		
106	Venkatagiri	25	WtC Planned	0		Feasibility Study under progress		In Progress		
107	Yerraguntla	17	WtC Planned	0		Connected to Cement Factories	1	In Progress		
108	Naidupet	22	WtC Planned	0		Feasibility Study under progress		Established	4	90%
109	Atmakur N	15	WtC Planned	0		Feasibility Study under progress		In Progress		
110	Kavali	51	WtC Planned	0		Feasibility Study under progress		Established	10	90%
111	Akiveedu	11	DPR under Progress - Newly Constituted ULB							
112	Kondapalli	21	DPR under Progress - Newly Constituted ULB							
113	Dachepali	11	DPR under Progress - Newly Constituted ULB							
114	Gurazala	9	DPR under Progress - Newly Constituted ULB							
115	Darsi	12	DPR under Progress - Newly Constituted ULB							
116	BuchireddyPalem	12	DPR under Progress - Newly Constituted ULB							
117	Penukonda	10	DPR under Progress - Newly Constituted ULB							
118	Bethamcharla	14	DPR under Progress - Newly Constituted ULB							
119	Kamlapuram	7	DPR under Progress - Newly Constituted ULB							
120	Kupam	15	DPR under Progress - Newly Constituted ULB							
Total		**6850**								

VI. Bio-medical Waste Management:

- Total Bio-medical generation: 15.13 Tonnes/ day
- No. of Hospitals and Health Care Facilities: 10,844 Nos.

Status of Treatment Facility/ CBMWTF	:	Presently, there are 12 Nos. of Common Bio-medical Waste Treatment Facilities (CBMWTFs) in covering total 13 Districts in Andhra Pradesh for treatment and disposal of bio-medical waste

VII. Hazardous Waste Management:

- Total Hazardous Waste generation about: 5,65,832.60 TPA as per hazardous waste inventory, 2019-20.

Break-up details:

i) Utilizable waste is 10908.422 TPM (suitable to use as raw material or as alternative fuel viz. Co-processing in Cement Plants so as to conserve the resources),

ii) Recyclable waste is 112.651 TPM (suitable for recycling /recovery of material viz. oil reclamation units, lead and zinc recovery units),

iii) Incinerable waste is 305.54 TPM (not suitable for any recycling / reuse and having high calorific value i.e. > 2500 K cal/kg) and

iv) Land fillable waste is 20746.861 TPM (not suitable for any recycling / reuse and having low calorific value i.e. < 2500 K cal/kg) is reaching and treated at the TSDFs in Visakhapatnam and Nellore.

- No. of Industries generating Hazardous waste: 2648 Nos. as per hazardous waste inventory, 2019-20.

- **Details of on-going or proposed TSDF:**

Two TSDF are existing in the State of Andhra Pradesh

- ✓ M/s Coastal Waste Management Project Unit-1, Parwada, Visahkapatnam.
- ✓ M/s Coastal Waste Management Project Unit-2 a division of Mumbai Waste Management Limited, S.P.S.R. Nellore District.

VIII. Plastic Waste Management:

Total plastic waste generation	46,222 TPA (As per Annual Report for the F.Y. 2019-20).
Treatment / Measures adopted for reduction or management of plastic waste	• The recyclable plastic waste generated is being sent to recycling units and the non-recyclable plastic waste is being sent to cement plants and utilizing for road construction in some ULBs. 18 Nos of recyclers registered with APPCB. Total recycling capacity is 17116 TPA. • 29 ULBs tied up with nearby Cement Plants for co-incineration of non- recyclable plastic waste and 5123 MTs of Non-recyclable plastic waste was sent to cement plants for the F.Y 2019-20. • The MA&UD and PR&RD Dept., informed that they have been conducting strict vigilance and surprise visits on those who store or use or sell or dispose plastic with less than 50 microns' thickness, for which 519 Task force teams were constituted for inspections and raids to control plastic sale and usage of less than 50 microns thickness carry bags / films in the ULBs of A.P. About 239 tons of plastic carry bags were seized and Rs. 169 lakhs towards fine was collected.

IX. Details of Alternate Treatment Technology being adopted by the State

Details of Faecal Sludge Treatment Plants:

No. of Completed FSTPs : 2 (30 KLD)

No. of In-progress FSTPs : 64 (950 KLD)

No. of FSTPs to be retendered : 11 (175 KLD)

No. of FSTPs DPRs to be prepared : 10

IX(A): Details of Completed FSTPs:

S.No.	Name of ULB	Capacity(in KLD)	Operational Status of FSTP
1	Narsapur	15	Operational
2	Rajam	15	Operational

IX(B): Details of In-Progress FSTPs:

S.No	Name of the ULB	Plant Capacity (in KLD)	Expected Date of Completion
1	Dhone	20	May-21
2	Gooty	15	Sep-21
3	Jammalamadugu	15	Sep-21
4	Kadiri	25	Sep-21
5	Kalyanadurgam	10	Sep-21
6	Madakasira	5	Sep-21
7	Paamidi	10	Sep-21
8	Pulivendula	20	Sep-21
9	Puttaparthi	10	Sep-21
10	Rayachoti	25	Sep-21
11	Rayadurg	20	Sep-21
12	Allagadda	10	Sep-21
13	Atmakur (K)	15	Sep-21
14	Badvel	25	Sep-21
15	Gudur (K)	5	Sep-21
16	Mydukuru	15	Sep-21
17	Nandikotkur	15	Sep-21
18	Palamaneru	15	April -21 (Ready for inauguration)
19	Punganur	15	Sep-21
20	Rajampeta	15	Sep-21
21	Yerraguntla	10	Sep-21
22	Atmakur (N)	10	Sep-21
23	Giddalur	10	Sep-21
24	Gudur (N)	20	Sep-21
25	Kandukur	20	Sep-21
26	Kanigiri	15	Sep-21
27	Markapur	20	May-21
28	Nagari	20	Sep-21
29	Naidupet	15	Sep-21
30	Puttur	15	Sep-21
31	Sullurpeta	15	Sep-21
32	Venkatagiri	15	Sep-21
33	Addanki	10	Sep-21
34	Bapatla	25	May-21
35	Chimakurthy	10	Sep-21
36	Chirala	25	May-21
37	Macherla	15	Sep-21
38	Mangalagiri	25	Sep-21
39	Piduguralla	15	Sep-21

S.No	Name of the ULB	Plant Capacity (in KLD)	Expected Date of Completion
40	Ponnur	15	May-21
41	Repalle	15	Sep-21
42	Sattenapalli	15	Sep-21
43	Vinukonda	15	April -21 (Ready for inauguration)
44	Amalapuram	15	Sep-21
45	Gollaprolu	5	Sep-21
46	Kovvur	10	Sep-21
47	Mandapeta	15	Sep-21
48	Mummidivaram	10	Sep-21
49	Peddapuram	15	Sep-21
50	Pithapuram	15	Sep-21
51	Ramachandrapuram	15	May-21
52	Samalkota	15	Sep-21
53	Tuni	15	Sep-21
54	Yeleshwaram	10	Sep-21
55	Amudalavalasa	10	Sep-21
56	Bobbili	15	April -21 (Ready for inauguration)
57	Ichapuram	10	Sep-21
58	Narsipatnam	20	Sep-21
59	Nellimarla	10	Sep-21
60	Palakonda	10	Sep-21
61	Palasa-Kasibugga	15	Sep-21
62	Parvathipuram	15	Sep-21
63	Salur	15	Sep-21
64	Yelamanchili	15	Sep-21
Total		**950**	

IX (C) Details of FSTPs to be Retendered:

S.No	Name of the ULB	Capacity of Plant (KLD)
1	Jangareddigudem	15
2	Nidadavolu	15
3	Palacole	20
4	Pedana	10
5	Tadepalli	20
6	Tanuku	25
7	Vuyyuru	15
8	Jaggaiahpeta	15
9	Nandigama	15
10	Nuzividu	15
11	Tiruvuru	10

IX(D) Details of FSTPs DPRs to be Prepared:

S.No	Name of ULB	Status of the project
1	Akiveedu	DPR to be prepared - Newly Constituted ULB
2	Kondapalli	DPR to be prepared - Newly Constituted ULB
3	Dachepali	DPR to be prepared - Newly Constituted ULB
4	Gurazala	DPR to be prepared - Newly Constituted ULB
5	Darsi	DPR to be prepared - Newly Constituted ULB
6	BuchireddyPalem	DPR to be prepared - Newly Constituted ULB
7	Penukonda	DPR to be prepared - Newly Constituted ULB
8	Bethamcharla	DPR to be prepared - Newly Constituted ULB
9	Kamlapuram	DPR to be prepared - Newly Constituted ULB
10	Kupam	DPR to be prepared - Newly Constituted ULB

X. Identification of polluting sources including drains contributing to river pollution and action as per NGT order on insitu treatment:

- A total of 32 No`s of outfall points of the major disposal drains have been identified which are contributing to River Pollution. All the above 32 No`s of outfall points are provided with Meshes/Screens to prevent solid waste from falling in to the Rivers.

XI. Details of Nodal Officer appointed by Chief Secretary in the State/UT:
Commissioner & Director of Municipal Administration Appointment as a Nodal Officer forPolluted river stretches as per G.O.RT. No: 56

XII. Details of meetings carried under the Chairmanship Chief of Secretary in the State/UT:

XIII. Latest water quality of polluted river, its tributaries, drains with flow details:

- APPCB has been monitoring the 5 polluted river stretches at 27 locations on monthly basis and the data is being uploaded in RRC Website ***https://rrc.ap.gov.in/Views/Monitoring.asx*** every month. **The monitoring of water quality data for the month of March 2021 is enclosed.**
- **As per the analysis of samples collected at 27 locations in the month of March 2021 the B.O.D value is less than 3.0 mg/lit.**

XIV. Ground water regulation:

XV. Good irrigation practices being adopted by the State:

XVI. Rain Water Harvesting:

XVII. Demarcation of Floodplain and removal of illegal encroachments:

XVIII. Maintaining minimum e-flow of river:

XIX. Plantation activities along the rivers:

XX. Development of biodiversity park:

XXI. Reuse of Treated Water:

XXII. Model River being adopted by the State & Action Proposed for achieving the bathing quality standards:

XXIII. Status of Preparation of Action Plan by the 13 Coastal States:

XXIV. Regulation of Mining Activities in the State/UT:

XXV. Action against identified polluters, law violators and officers responsible for failure for vigorous monitoring.

ENCLOSURES

ANNEXURE

Water quality status of polluted river stretches in Andhra Pradesh - 2021

I. River Godavari:

Andhra Pradesh Pollution Control Board is monitoring water quality of river Godavari at the followinglocations. Data pertaining to important parameters like, pH, Dissolved Oxygen, BOD, Fecal Coliform and TDS for the year, 2021 is as follows:

S. No.	Code	Location Point
1	4367	Koundinyamukti(Kukunur) border point between Andhra Pradesh & Telangana States, West Godavari Dist.
2	4359	After confluence with Sabari at Kunavaram(waddigudem), East Godavari Dist.
3	0014	Polavaram, West Godavari Dist.
4	1218	Upstream of Rajahmundry at Kumaradevam
5	2370	At Rajahmundry Upstream of Nalla channel
6	2371	At Rajahmundry Downstream of Nalla channel
7	1219	Downstream of Rajahmundry at Dhawaleswaram
8	4365	Upstreamof Narasapuram town before confluence with sewage, West Godavari Dist.
9	4366	Downstream of Narasapuram town after confluence with town sewage, West Godavari Dist.
10	4358	Near GMC Balayogi bridge,Govalanka, East Godavari Dist.

Month-wise data of water quality of river Godavari, 2021

Parameter	Code	Jan	Feb	Mar	Apr	May	June	Jul	Aug	Sep	Oct	Nov	Dec	Standard		
														Class A	Class B	Class C
pH	4367	7.44	7.61	7.84										6.0 - 8.5		6.0 – 9.0
	4359	7.50	6.85	7.07												
	0014	7.52	7.52	7.53												
	1218	7.36	7.75	7.08												
	2370	7.69	7.30	6.84												
	2371	7.05	7.19	6.97												
	1219	7.25	7.21	6.83												
	4365	7.22	7.42	7.22												
	4366	7.33	7.71	7.30												
	4358	7.57	6.95	7.52												
DO	4367	5.6	5.4	6.2										6.0	5.0	4.0
	4359	8.5	8.5	8.2												
	0014	6.0	7.9	6.7												
	1218	7.0	6.2	6.4												
	2370	8.4	8.0	6.8												
	2371	7.5	6.5	6.6												
	1219	7.2	7.8	8.5												
	4365	5.8	7.2	8.0												
	4366	5.4	7.0	7.0												
	4358	5.4	6.5	5.6												
BOD	4367	1.8	2.2	2.0										2.0	3.0	3.0
	4359	1.5	1.5	2.2												
	0014	1.8	2.2	1.9												
	1218	2.0	1.0	2.0												
	2370	1.4	1.4	2.6												
	2371	1.8	2.2	2.8												
	1219	2.0	1.6	1.4												
	4365	2.0	2.0	1.5												
	4366	2.6	2.3	2.0												
	4358	2.4	1.6	1.5												

Fecal Coliform	4367	15	9	9										---	500	---
	4359	4	4	4												
	0014	9	9	9												
	1218	7	7	7												
	2370	9	9	9												
	2371	15	20	15												
	1219	23	23	7												
	4365	15	11	9												
	4366	23	15	11												
	4358	7	7	4												
TDS	4367	420	220	444										500 - 2000		
	4359	120	88	84												
	0014	160	156	108												
	1218	156	148	102												
	2370	220	168	172												
	2371	252	228	204												
	1219	208	166	124												
	4365	10560	18848	25064												
	4366	23256	23572	32208												
	4358	17392	22032	34280												

Note:: All values are expressed in mg/L except pH & Total Coliform value. Total.Coliform is expressed in MPN count / 100 ml.

Remarks: BOD & fecal coliform values found to be within the standard limits stipulated for bathing at all the locations .High TDS values at Narsapuram could be attributed to the intrusion of backwaters of Bay of Bengal.

2. River Krishna:

Andhra Pradesh Pollution Control Board is monitoring water quality of river Krishna at the followinglocations. Data pertaining to important parameters like, pH, Dissolved Oxygen, BOD, Fecal Coliform and TDS for the year, 2021 is as follows:

S. No.	Code	Location point
01	1175	Sangameswaram, Kurnool Dist.
02	3083	Srisailam, Kurnool Dist.
03	4381	After confluence with river Musi at Vadapalli, Guntur Dist.
04	1786	Vedadri, Krishna Dist.
05	1787	Amaravathi, Guntur Dist.
06	0025	Prakasham barrage, Vijayawada, Krishna Dist.
07	4375	Pavitrasangamam at Ibrahimpatnam, Krishna Dist.
08	1782	Hamsaladeevi, Krishna Dist.

Month-wise data of water quality of river Krishna, 2021:

Parameters	Code	Jan	Feb	Mar	Apr	May	June	July	Aug	Sep	Oct	Nov	Dec	*Standard		
														Class A	Class B	Class C
pH	1175	7.8	7.9	7.3										6.0 - 8.5		6.0 – 9.0
	3083	7.7	7.4	7.6												
	4381	7.88	7.94	8.19												
	1786	7.27	7.30	8.04												
	1787	7.22	7.68	7.99												
	0025	7.76	7.80	7.92												
	4375	7.79	7.80	7.70												
	1782	7.30	7.80	7.82												

DO	1175	5.7	5.9	5.6										6.0	5.0	4.0
	3083	7.7	5.6	5.3												
	4381	7.3	7.1	7.2												
	1786	7.3	7.2	7.3												
	1787	7.1	7.2	7.3												
	0025	7.0	7.2	7.1												
	4375	7.0	7.1	7.1												
	1782	4.4	4.6	4.3												
BOD	1175	1.5	1.7	2.5										2.0	3.0	3.0
	3083	1.5	1.3	2.7												
	4381	2.8	2.8	2.8												
	1786	2.6	2.4	2.6												
	1787	2.4	2.2	2.4												
	0025	2.2	2.4	2.6												
	4375	2.0	2.2	2.4												
	1782	2.6	2.8	2.6												
Fecal Coliform	1175	76	81	350										---	500	---
	3083	81	76	920												
	4381	<3	3	3												
	1786	<3	3	3												
	1787	<3	3	3												
	0025	<3	3	3												
	4375	<3	3	3												
	1782	<3	3	3												

TDS	1175	372	428	445										500 - 2000
	3083	386	418	389										
	4381	446	480	470										
	1786	416	450	540										
	1787	430	430	460										
	0025	374	380	418										
	4375	368	350	384										
	1782	25100	19000	23300										
Note: All values are expressed in mg/L except pH, Total Coliform value& Fecal coliform. Total Coliform& Fecal Coliform is expressed in MPN count / 100 ml.														
Remarks: BOD & fecal coliform values found to be within the standard limits stipulated for bathing at all the locations. High TDS values at Hamsaladeevi could be attributed due to the intrusion of backwaters of Bay of Bengal.														

3. River Tungabhadra:

Andhra Pradesh Pollution Control Board is monitoring water quality of river Tungabhadra at the followinglocations. Data pertaining to important parameters like, pH, Dissolved Oxygen, BOD, Fecal Coliform and TDS for the year, 2021 is as follows:

S. No.	Code	Location point
01	1785	Manthralayam, Kurnool Dist.
02	1174	Bhavapuram, Kurnool Dist.
03	4388	U/S of Kurnool town B/C with domestic sewage& A/c of Rayalaseema alkalies industries at Gondiparla, Kurnool.
04	4389	D/S of Kurnool town A/C with domestic sewage at Gondiparla, Kurnool.

Month-wise data of water quality of river Tungabhadra, 2021

Parameters	Code	Jan	Feb	Mar	Apr	May	June	July	Aug	Sep	Oct	Nov	Dec	*Standard		
														Class A	Class B	Class C
pH	1785	7.8	7.8	7.8										6.0 – 8.5		6.0 – 9.0
	1174	7.6	7.3	7.7												
	4388	6.8	7.4	7.2												
	4389	7.1	7.1	6.9												
DO	1785	5.3	5.7	4.8										6.0	5.0	4.0
	1174	5.5	5.5	5.0												
	4388	5.3	4.5	4.3												
	4389	5.2	4.9	4.2												
BOD	1785	2.8	2.8	3.0										2.0	3.0	3.0
	1174	2.3	2.8	2.8												
	4388	2.3	2.7	3.0												
	4389	2.8	3.0	3.0												
Fecal Coliform	1785	210	130	170										---	500	---
	1174	170	180	220												
	4388	180	180	350												
	4389	140	210	430												
TDS	1785	636	812	724										500 - 2000		
	1174	738	898	1014												
	4388	1042	1120	1196												
	4389	779	921	893												

Note: All values are expressed in mg/L except pH, Total Coliform value& Fecal coliform. Total Coliform& Fecal Coliform is expressed in MPN count / 100 ml.

Remarks: BOD & fecal coliform values found to be within the standard limits stipulated for bathing at all the locations. However, the DO values found to be between 4.0 and 5.0 mg/lit. at certain instances like D/S of Kurnool town. Hence, this location may be categorized as Class – C at these points.

4. River Nagavali:

Andhra Pradesh Pollution Control Board is monitoring water quality of river Nagavali at the followinglocations. Data pertaining to important parameters like, pH, Dissolved Oxygen, BOD, Fecal Coliform and TDS for the year, 2021 is as follows:

S. No.	Code	Location point
01	4351	River Nagavali at Kuneru, Vizianagaram Dist.
02	1448	Thotapally, Vizianagaram Dist.
03	4346	River Nagavali U/S of Srikakulam town.
04	4347	River Nagavali D/S of Srikakulam town.

Month-wise data of water quality of river Nagavali, 2021

Parameters	Code	Jan	Feb	Mar	Apr	May	June	July	Aug	Sep	Oct	Nov	Dec	*Standard		
														Class A	Class B	Class C
pH	4351	7.86	7.30	7.24										6.0 – 8.5		6.0 – 9.0
	1448	7.52	7.45	6.98												
	4346	8.28	7.62	7.39												
	4347	8.10	7.69	7.32												
DO	4351	6.0	6.7	6.7										6.0	5.0	4.0
	1448	5.9	6.5	8.1												
	4346	8.4	7.5	7.5												
	4347	6.4	7.2	7.0												

BOD	4351	1.3	1.7	1.4										2.0	3.0	3.0
	1448	1.9	1.9	1.4												
	4346	1.4	2.0	1.6												
	4347	1.9	2.2	1.8												
Fecal Coliform	4351	21	15	11										---	500	---
	1448	9	11	9												
	4346	7	9	7												
	4347	11	11	15												
TDS	4351	236	240	224										500 - 2000		
	1448	192	240	192												
	4346	252	224	240												
	4347	280	260	264												
Note: All values are expressed in mg/L except pH, Total Coliform value& Fecal coliform.Total Coliform& Fecal coliform is expressed in MPN count / 100 ml.																
Remarks: BOD & Fecal coliform values found to within the standard limits stipulated for bathing at all the locations.																

5.River Kundu:

Andhra Pradesh Pollution Control Board is monitoring water quality of river Kundu at the followinglocations. Data pertaining to important parameters like, pH, Dissolved Oxygen, BOD, Fecal Coliform and TDS for the year, 2021 is as follows:

S. No.	Code	Location point
1	2351	At Nandyal, Kurnool Dist.

Month-wise data of water quality of river Kundu, 2021

Parameters	Jan	Feb	Mar	Apr	May	June	July	Aug	Sep	Oct	Nov	Dec	*Standard		
													Class A	Class B	Class C
pH	7.5	7.6	7.3										6.0 – 8.5		6.0 – 9.0
DO	5.1	4.8	5.1										6.0	5.0	4.0
BOD	2.5	2.5	2.8										2.0	3.0	3.0
Fecal Coliform	350	280	240										---	500	---
TDS	446	486	512										500 - 2000		
Note: All values are expressed in mg/L except pH, Total Coliform & Fecal Coliform value. Total Coliform& Fecal Coliform is expressed in MPN count / 100 ml.															
Remarks: BOD & Fecal Coliform values found to be within the standard limits stipulated for bathing.															

CPCB Water Quality Criteria for Designated Best Use

Designated-best- use	Class of water	Criteria
Drinking Water Source without conventional treatment but after disinfection.	A	• Total Coli forms Organism MPN/100 ml shall be 50 or less. • pH between 6.5 and 8.5 • Dissolved oxygen 6 mg/l or more. • Biochemical Oxygen Demand 5 days $20^{o}C$ 2mg/l or less.
Outdoor bathing (Organized)	B	• Total Coli forms Organism MPN/100 ml shall be 500 or less. • pH between 6.5 and 8.5 • Dissolved oxygen 5 mg/l or more. • Biochemical Oxygen Demand 5 days $20^{o}C$ 3mg/l or less.
Drinking Water Source after conventional treatment and disinfection.	C	• Total Coli forms Organism MPN/100 ml shall be 5000 or less. • pH between 6 to 9 • Dissolved oxygen 4 mg/l or more. • Biochemical Oxygen Demand 5 days $20^{o}C$ 3mg/l or less
Propagation of Wild life and Fisheries.	D	• pH between 6.5 to 8.5 • Dissolved oxygen 4 mg/l or more. • Free Ammonia (as N) 1.2 mg/l or less • pH 9 between 6.0 to 8.5.
Irrigation, Industrial Cooling, Controlled Waste disposal.	E	• Electrical Conductivity at $25^{o}C$ micro mhos/cm Max. 2250. • Sodium Absorption ratio Max. 26 • Boron Max.2 mg/l.
	Below -E	Not Meeting A, B, C, D & E Criteria.

GOVERNMENT OF ANDHRA PRADESH
MUNICIPAL ADMINISTRATION & URBAN DEVELOPMENT (UBS) DEPARTMENT

Letter No.1282446/UBS/2020 Dated: 31-05-2021

From
The Special Chief Secretary to Government,
MA & UD Department,
A.P. Secretariat,
Velagapudi,
Guntur District

To
The Secretary,
Ministry of Jal Sakti,
MoHUA.,
Government of India,
New Delhi.(w.e.)

Sir,

Sub:-MA & UD Department - National Green Tribunal – Orders of the National Green Tribunal Principal Bench, New Delhi in OA No.673/2018 - Monthly ProgressReport for the month of April, 2021 -Furnished – Regarding.

Ref:-Orders of the National Green Tribunal Principal Bench, New Delhi in OA No.673/2018, dt.24.09.2020.

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In compliance to the directions of the Hon'ble National Green Tribunal Principal Bench, New Delhi in the reference cited, I am herewith enclose the Monthly Progress Report in the prescribed format for the month of April, 2021 for taking further necessary action.

Yours faithfully,

G. Sudha Rani

For SPECIAL CHIEF SECRETARY TO GOVERNMENT

National Mission for Clean Ganga
Format for submission of Monthly Progress Report for the month of APRIL, 2021in the NGT Matter OA No. 673 of 2018 (in compliance to NGT order dated 24.09.2020)

For the State of Andhra Pradesh

Overall status of the State:

I. Total Urban Population : 1.48 Crore

II. Estimated Sewage Generation (MLD) : 1503.20 MLD (120 ULB's)

III. Details of Sewage Treatment Plant:

- Existing no. of STPs and Treatment Capacity (in MLD) : 515.85 MLD (43No's)
- Present Gap in Treatment Capacity in MLD : 987.35 MLD
- Capacity of under construction STP's : 480.07 MLD
- STPs under tender : 51.40 MLD
- No. of Operational STPs : 43 Nos
- No. of Non-complying STPs : Nil

III (A) Details of each existing STP in the State

Sl. No	City / Town	Location of STP	Date of Commissi-oning	Existing STP Capacity (in MLD)	Utilization capacity in MLD	Operational Status of STP	Compliance Status of STP
1	GVMC	Old town	May'2019	38.00	35.23	Operational	Comply
2		Appughar	26.09.2010	25.00	21.42	Operational	Comply
3		Mudasarlova	April'2008	13.00	9.65	Operational	Comply
4		Narava	Aug-01	54.00	22.36	Operational	Comply
5		Anakapalle	April'2018	15.00	7.55	Operational	Comply
6		Madinabagh		2.00	1.02	Operational	Comply
7		Yathapalem Colonies	April'2008	2.50	1.01	Operational	Comply
8		Gajuwaka	April'2008	0.50	0.23	Operational	Comply
9		Karnavani palem	Dec' 2019	5.00	0.0	Operational	Comply
10		Mantripalem	April' 2008	1.00	0.31	Operational	Comply
11		Aganampudi	Dec' 2015	6.00	0.0	Operational	Comply
12		Rathi Cheruvu	Sep' 2019	2.00	0.65	Operational	Comply
13		Kommadi / Madhurawada	Aug' 2018	4.00	2.10	Operational	Comply
14		Bakkannapalem	Aug' 2011	1.00	0.36	Operational	Comply
15		Marikavalasa	Dec' 2012	2.00	1.15	Operational	Comply
16		Vambay Colony	Aug' 2011	3.00	1.38	Operational	Comply
17		YSR Nagar	Aug' 2011	2.00	1.30	Operational	Comply
18		Boyapalem	Aug' 2011	1.00	0.39	Operational	Comply
			Sub Total	**177.00**	**106.11**		

Sl. No	City / Town	Location of STP	Date of Commissioning	Existing STP Capacity (in MLD)	Utilization capacity in MLD	Operational Status of STP	Compliance Status of STP
19	Rajamahe-ndravaram	Hukumpeta	03.01.2009	**30.00**	30.0	Operational	Comply
20	Vijayawada	Ajith Singh Nagar-1	31.05.2011	40.00	39.52	Operational	Comply
21		Ajith Singh Nagar-2	31.05.2012	20.00	20.0	Operational	Comply
22		Ramalingeswar Nagar-1	30.06.2012	20.00	19.74	Operational	Comply
23		Ramalingeswar Nagar-2	20.10.2006	10.00	9.80	Operational	Comply
24		Autonagar -1	31.03.2005	10.00	9.70	Operational	Comply
25		Autonagar -2	31.12.2018	10.00	9.80	Operational	Comply
26		Jakkampudi	31.07.2017	20.00	13.50	Operational	Comply
			Sub Total	**130.00**	**122.06**		
27	Tirupathi	Thukivakam	30.09.2018	**50.00**	33.0	Operational	Comply
28	Kadapa	Nanapally	02.08.2012	**20.00**	10.0	Partly Operational	Comply
29	Pulivendula	Rotarypuram	25.01.2009	**6.50**	2.50	Partly Operational	Comply
30	Tadipatri	Gannevaripalle	10.10.2010	3.50	2.50	Operational	Comply
31		Gannevaripalle	10.10.2010	8.00	4.0	Operational	Comply
			Sub Total	**11.50**	**6.50**		
32	Puttaparthy	1.Sai Nagar	20.7.2001	0.50	0.50	Operational	Comply
33		2. Gokulam	20.7.2001	0.50	0.0	Under Rehabilitation	Comply
34		3. Prasanthi Gram	20.7.2001	0.50	0.0	Under Rehabilitation	Comply
			Sub Total	**1.50**	**0.50**		
35	Narsaraopeta	CPT Road	02.02.2018	**15.55**	8.50	Operational	Comply
36	Nellore	Janardhan Reddy Colony		5.00	5.0	Trail Run	Comply
37		Allepuram		55.00	0.0		
38		Drivers Colony		11.00	0.0		
			Sub Total	**71.00**	**5.0**		
39	Kurnool	Jammichettu	12.03.2019	0.80	0.80	Operational	Comply
40		Sankal Bagh	12.03.2019	0.80	0.80	Operational	Comply
41		Tungabhadra PumpHouse	10.03.2018	0.80	0.80	Operational	Comply
			Sub Total	**2.40**	**2.4**		
42	Tadepalli	Mahanadu-1	10.12.2018	0.20	0.20	Operational	Comply
43		Mahanadu-2	15.12.2018	0.20	0.20	Operational	Comply
		Grand Total		**515.85**	**326.97**		

III (B) Details of under construction STPs in the State

S. No.	Location	Scheme Name	No. of STP	Capacity of the plant in MLD	Physical Progress in %	Completion Timeline
1	Yemmiganur	UIDSSMT	1	19.80	96%	August 2021
2	Srikakulam	AMRUT	1	10.00	45%	December 2021
3	Vizianagaram	AMRUT	1	5.00	55%	December 2021
4	GVMC	Smart City (Package-I)	1	54.00	52%	December 2021
5	Kakinada	AMRUT	1	5.00	37%	December 2021
6	Rajamahendravaram	AMRUT	1	5.00	6.5%	December 2021
7	Bhimavaram	AMRUT	1	5.00	42%	December 2021
8	Tadepalli gudem	AMRUT	1	5.00	0%	December 2021
9	Eluru	AMRUT	1	5.00	36%	December 2021
10	Machilipatnam	AMRUT	1	5.00	46%	December 2021
11	Gudivada	AMRUT	1	5.00	37%	December 2021
12	Vijayawada	JNNURM	1	20.00	83%	December 2021
13	Tenali	AMRUT	1	10.00	35%	December 2021
		14 FC	1	2.00	30%	December 2021
14	Ongole	AMRUT	1	15.00	60%	December 2021
15	Chilakaluripeta	AMRUT	1	5.00	21%	December 2021
16	Kavali	AMRUT	1	15.00	77%	December 2021
17	Nellore	HUDCO	2	34.00	81%	December 2021
18	Tirupati	Smart City	1	25.00	25%	December 2021
19	Srikalahasti	AMRUT	1	7.00	8%	December 2021
20	Madanapalle	AMRUT	1	5.00	20%	December 2021
21	Kadapa	AMRUT	1	20.00	0%	December 2021
22	Anantapuramu	AMRUT	1	10.00	0%	December 2021
23	Dharmavaram	AMRUT	1	15.00	0%	December 2021
24	Guntakal	AMRUT	1	8.00	0%	December 2021
25	Kurnool	AMRUT	1	2.00	50%	December 2021
		AMRUT	1	10.00	10%	December 2021
26	Nandyal	AMRUT	1	10.00	10%	December 2021
27	Adoni	AMRUT	1	5.00	20%	December 2021
28	Guntur	OTSFA	4	123.00	51%	Jun 2022
29	Pulivendula	PLAN	1	10.00	9 %	December 2022
			1	1.50		
			7 (0.5MLD x 7nos)	3.50		
			1	0.02		
			1	0.07		
			1	0.08		
			1	0.10		
	Grand Total		**46**	**480.07**		

III (C) Details of Proposed STPs in the State

Phase	Description	No. of ULBs	Proposed Total STP capacities (MLD)	Cost of Total STPs (crores)
I	Municipal Corporations	16	539.00	1617.00
II	ULBs having population above 1 Lakhs	18	221.00	663.00
III	ULBs having Population ranging between 75,000 to 1 Lakh	8	43.00	114.00
IV	ULBs having Population less than 75,000	78	499	1058.00
V	Taxes and others etc @20%			781.20
	Total		**1302.00**	**4687.20**

III D) Details of STPs Under Tendering:

S. No.	Location	Capacity of the STP proposed in MLD	Status of Project (at DPR Stage/ Under Tendering/ Work to be Awarded)	Likely Date of Completion
1	Kanigiri	6.00	Re-tenders are in Progress	Two years after date of award of the work
2	Sullurpet	8.00		
3	Allagadda	5.00		
4	Nandikotkur	5.00		
5	Madakasira	5.00		
6	Rayachoti	22.40	2nd call No Bidders. 3rd call Tenders are process.	
	Total	**51.40**		

II E) STATUS OF STPs UNDER RIVER STRETCHES:

- Total Estimated Sewage Generation (in MLD) 2020 : 302.00 MLD
- Existing no. of STP with Treatment Capacity (in MLD) : 162.40 MLD
- Present Gap in Treatment Capacity (in MLD) : 139.60 MLD
- Capacity of under Construction STPs (in MLD) : 57.00 MLD

S. No	Name of River Stretch	Name of the ULB	Existing STP Capacity (in MLD)	Ongoing STP Capacity (in MLD)	Status of Ongoing Works	Status of DPRs
PRIORITY-IV RIVERS						
1.	Tungabhadra	Kurnool	2.40 MLD	10 MLD	10 %	DPR prepared for Rs.304.00 Crores proposed additional STPs of 78 MLD to satisfy the demand for the year 2035 and submitted to the Govt. of Andhra Pradesh for according administrative sanction. 1.At Tungabhadra Pump house-5.00 MLD 2. At Roja Dargha -3.00 MLD 3. At Roja Dargha – I -2.00 MLD 4.At Sri Chaitanya School – II- 5.00 MLD 5.At Saibaba Temple -3.00 MLD 6. At Nagasai Temple -2.00 MLD 7. At Nagasai Temple – I -3.00 MLD 8.At Law College -2.00 MLD 9. At Raghavendra Matam - 5.00 MLD 10. At Nagula Katta - 8.00 MLD 11. At Jammi Chettu - 40.00MLD **Total - 78.00 MLD**
				2 MLD	50%	
2	Kundu	Nandyal	0.00	10 MLD	10%	Comprehensive DPR on UGD scheme is prepared for Rs.85.00 Cr with STPs capacity of 26 (21 + 5) MLD to cater the needs of 2035 year. DPR ssubmitted to the Govt. for according Administrative Sanction.

S. No	Name of River Stretch	Name of the ULB	Existing STP Capacity (in MLD)	Ongoing STP Capacity (in MLD)	Status of Ongoing Works	Status of DPRs
PRIORITY-V RIVERS						
1.	Nagavali	Srikakulam	0.00	10 MLD	45%	Comprehensive proposal for providing UGD scheme for 2035 is prepared for an amount of Rs.190.36 Cr with an additional STP capacity of 12 MLD.
2.	Godavari	Rajamahendravaram	30.00	5 MLD	6.5%	DPR on Comprehensive UGD scheme prepared with additional STP's of capacity 72.37 MLD for an amount of Rs.404.00 Cr. RMC has attended the remarks and resubmitted the proposals. Now it is proposed to take up the works with an estimated cost of Rs.107.00 crores in the first year.
3.	Krishna	Vijayawada	130.00	20 MLD	83%	DPR is prepared for Rs.246.38 Cr for providing Comprehensive UGD scheme to meet the 2035 demand including up-gradation of 2 STPs of 30.00 MLD capacity.

IV. <u>Details of Industrial Pollution:</u>

- No. of industries in the State: 9941No's
- No. of water polluting industries in the State: 1123 No's
- Quantity of effluent generated from the industries in MLD: 4494.76 MLD

Effluent Break-Up Details:

- Once through Cooling water: 3826.13 MLD
- Trade effluents: 364.97 MLD
- cooling tower/Boiler blow down: 254.12 MLD
- Domestic waste water: 49.54 MLD

From the total waste water generation from the industries, major portion is once

through cooling water (about 85%) and temperature to be maintained for discharge of once through cooling system is not more than 5^0C temperature of intake water.

- ✓ From the Cooling tower/Boiler blow down (about 5.6%).
- ✓ The remaining about 9.4% is generated from Trade effluent & Domestic Discharges.
- ✓ APPCB is not permitting to discharge industrial / trade effluents into the rivers.

- Number of industrial units having ETPs: 793 No's
- Number of industrial units connected to CETP: 330 No's
  - i. Existing: 793 no's ETPs
  - ii. Under construction: Nil
  - iii. Proposed; Nil
- **Compliance status of the ETPs:**
  - ✓ APPCB is regularly monitoring the compliance status of ETPs and action is being initiated for non-compliance industries.
- Number and total capacity of CETPs (details of existing/ under construction / proposed)
  - i. Existing: 7 No's with total capacity of 31 MLD
  - ii. Under construction: 1 no's
    - 1 MLD at Menakur, Nellore District
  - iii. Proposed: 3 no's
    - 1.5 MLD at Atchuthapuram SEZ, Visakhapatnam
    - 1.5 MLD at Nakkapalli, Visakhapatnam.
    - 1.2 MLD at Chittoor District

- **Status of compliance and operation of the CETPs**

S. No.	Name and Address of the CETP &contact person	Design capacity	Current Operating capacity	Type and No. of member units	Compliance status
1.	Brandix India Apparel City Private Limited,APSEZ, Atchutapuram Pudimadaka Road, Visakhapatnam.	20 MLD	*4 MLD	Texitile park-14 units	Complied *In Brandix India Apparel City, textile industries were not established as anticipated. Hence effluent generation is less.
2.	RamkyPharma City (India) Ltd, JN PharmaCity, Parawada Mandal, Visakhapatnam.	5.0 MLD	4.8 MLD	Pharmaceutical & Bulk drugs-92 units	Complied
3.	Kondapally Envirotech Pvt. Ltd., (KEPL), IDA, Kondapalli (V), Ibrahimpatnam (M), Krishna District.	0.2 MLD	0.15 MLD	Pharmaceutical & Bulk drugs-13 units	Complied
4.	Vijayawada Auto Cluster Development Company, Industrial Estate, Auto Nagar, Vijayawada.	0.2 MLD	0.2 MLD	Food beverages, Herbal pharma, Oil solvents & lubricants - 38 units.	Complied
5.	Machilipatnam Imitation Jewellery Park Pvt. Ltd., Jewellery Park, Pothepalli, Machilipatnam.	0.07 MLD	0.002 MLD	Electro Plating – 48 Units	Complied
6.	Nagari Dyeing Owners Association, Chinthalapatteda (V), Nagari (M), Chittoor District.	4 MLD	0.8 MLD	Manual Dyeing units - 105 units	Complied
7.	Atchuthapuram Effluent Treatment Plant, Atchutapuram Visakhapatnam.	1.5 MLD	1.5 MLD	Pharmaceutical & Bulk drugs-20 units	Complied

V. Solid Waste Management:

- Total number of Urban Local Bodies: **120** and their Population: **1.48** Crore
- Current Municipal Solid Waste Generation: **6850** TPD. for 120 ULBs (10 Newly Constituted ULBs – These ULBs have not yet developed urban Dynamics).
- 2 Waste to Energy Projects covering 13 ULBs are in progress with an installed capacity of 1500 TPD (30 MW),
- 30 Wet Waste Projects covering 33 ULBs treating 1400 TPD with an installed capacity of 1600 TPD are existing.
- 20 Wet Waste Projects covering 20 ULBs are in progress with an installed capacity of 500 TPD.
- Tenders were called for selection of agencies to establish ISWM projects in 72 ULBs under PPP mode.
- 76 Material Recovery facilities covering 76 ULBs treating 810 TPD with an installed capacity of 1000 TPD Existing.
- 44 Material Recovery facilities covering 44 ULBs are in progress with an installed capacity of 500 TPD.
- 3 Construction and Demolition waste processing plants in Greater Visakhapatnam Municipal Corporation, Vijayawada Municipal Corporation and Tirupati Municipal Corporation treating 100 TPD with an installed capacity of 200 TPD are existing.
- The Source Segregation in the State is 82.16 % and capacity utilization of the treatment units is the same percentage, Ward Secretariats and volunteer system established and unique in the State are ensuring 99 % door to door collection.
- Total no. of wards: 3634. No. of wards having door to door collection service: 3634. No. of wards practicing segregation at source: 2944
- 114 Dumpsites with an area of 1000 acres are existing in the state. Out of which remediation of 4 dumpsites in 4 ULBs (Visakhapatnam, Vijayawada, Tirupati and Tanuku) are under progress.
- No Dumpsites of legacy waste are within 1km buffer of both sides of the rivers in the State.

Status of ULB wise Management of Solid Waste:

S. No	Name of the ULB	Waste Generated (TPD)	Wet waste processing	Plant Capacity (TPD)	Capacity Utilization	Dry Waste Processing				
						RDF	Waste Sent in TPD	MRF	Plant Capacity TPD	Capacity Utilization
1	Amudalavalasa	19	Existing WtC	10	85%	Vizag WtE		Established	4	85%
2	Ichchapuram	18	Existing WtC	10	85%	Feasibility Study under progress		Established	2	85%
3	Palasa-kasibugga	28	Existing WtC	15	80%	Feasibility Study under progress		In Progress		
4	Rajam	21	Existing WtC	12	80%	Vizag WtE		Established	4	85%
5	Bobbili	29	Existing WtC	16	90%	Vizag WtE		Established	8	85%
6	Salur	24	Existing WtC	13	90%	Vizag WtE		Established	6	90%
7	GVMC	918	Existing WtC	505	85%	Vizag WtE		Established	300	85%
8	Narsipatnam	30	Existing WtC	17	80%	Vizag WtE		Established	8	85%
9	Yellamanchali	23	Existing WtC	13	80%	Vizag WtE		Established	4	85%
10	Adoni	81	Existing WtCNG	45	80%	Connected to Cement Factories	3	Established	20	85%
11	Nuzivid	29	Existing WtC	16	80%	Guntur WtE		In Progress		
12	Thiruvuru	17	Existing WtCNG	9	80%	Guntur WtE		Established	2	85%
13	Tenali	80	Existing WtC	44	90%	Guntur WtE		Established	20	90%
14	Sattenpalle	28	WtCNG - Pidugurala	15	85%	Guntur WtE		Established	6	85%
15	Narsaraopet	57	WtCNG - Pidugurala	31	85%	Guntur WtE		Established	16	85%
16	Piduguralla	31	Existing WtCNG	17	85%	Guntur WtE		In Progress		
17	Allagadda	20	Existing WtC	11	85%	Connected to Cement Factories	1	Established	4	85%
18	Rayadurgam	30	Existing WtC	17	85%	RDF in progress		Established	6	85%
19	Puttaparty	15	Existing WtC	8	85%	RDF in progress		Established	2	85%

S. No	Name of the ULB	Waste Generated (TPD)	Wet waste processing	Plant Capacity (TPD)	Capacity Utilization	Dry Waste Processing				
						RDF	Waste Sent in TPD	MRF	Plant Capacity TPD	Capacity Utilization
20	Yemmiganur	46	WtCNG - Adoni	25	85%	RDF in progress		Established	10	85%
21	Anantapur	131	WtCNG Planned	0		Connected to Cement Factories	8	Established	35	90%
22	Atmakur K	22	WtC Awarded	0		Connected to Cement Factories	1	Established	4	90%
23	Badvel	35	WtC Planned	0		Connected to Cement Factories	2	In Progress		
24	Dhone	29	WtC Planned	0		Connected to Cement Factories	2	Established	6	90%
25	Markapur	35	Existing WtC	19	80%	Feasibility Study under progress		Established	8	85%
26	Giddalur	19	Existing WtC	10	85%	RDF in progress		Established	4	85%
27	Kanigiri	22	Existing WtC	12	85%	Feasibility Study under progress		Established	4	85%
28	Chirala	42	Existing WtC	23	90%	Guntur WtE		Established	9	90%
29	Gudivada	58	WtCNG awarded	0		RDF Connected / Guntur WtE	3	Established	14	90%
30	Palamaneru	25	Existing WtC	14	85%	Feasibility Study under progress		In Progress		
31	Punganur	27	Existing WtC	15	80%	Feasibility Study under progress		Established	6	85%
32	Madanpalle	67	Existing WtCNG	37	85%	RDF in progress		In Progress		
33	Sullurpet	22	Existing WtC	12	80%	Feasibility Study under progress		Established	4	85%
34	Srikakulam	65	WtCNG Planned	0		Vizag WtE		Established	16	90%
35	Palakonda	16	WtC Awarded	0		Vizag WtE		In Progress		
36	Vizianagaram	119	WtCNG Planned	0		Vizag WtE		Established	30	90%
37	Parvathipuram	26	WtC Awarded	0		Vizag WtE		In Progress		

S. No	Name of the ULB	Waste Generated (TPD)	Wet waste processing	Plant Capacity (TPD)	Capacity Utilization	Dry Waste Processing				
						RDF	Waste Sent in TPD	MRF	Plant Capacity TPD	Capacity Utilization
38	Nellimarla	14	WtC Planned	0		Vizag WtE		Established	2	90%
39	Gudur N	36	WtC Planned	0		Connected to Cement Factories	2	In Progress		
40	Guntakal	62	WtC Planned	0		Connected to Cement Factories	2	Established	14	90%
41	Jaggaiahpet	26	WtCNG awarded	0		RDF Connected / Guntur WtE	1	In Progress		
42	Jammalamadugu	22	Existing WtC	12	80%	Connected to Cement Factories	1	In Progress		
43	Pedana	16	WtC Awarded	0		Guntur WtE		In Progress		
44	Vuyyuru	20	WtC Awarded	0		Guntur WtE		In Progress		
45	Guntur	363	WtCNG Planned	0		Guntur WtE		Established	80	90%
46	Tadepalle	34	WtC Planned	0		Guntur WtE		Established	8	90%
47	Ponnur	29	WtC Planned	0		Guntur WtE		Established	6	90%
48	Chilakaluripet	49	WtC Planned	0		Guntur WtE		Established	12	90%
49	Mangalagiri	36	WtC Planned	0		Guntur WtE		Established	8	90%
50	Bapatla	34	WtCNG awarded	0		Guntur WtE		Established	8	90%
51	Repalle	25	WtC Awarded	0		Guntur WtE		Established	4	90%
52	Vinukonda	30	WtCNG awarded	0		Guntur WtE		In Progress		
53	Macherla	28	WtC Awarded	0		Feasibility Study under progress		Established	6	90%
54	Kadapa	167	WtCNG Planned	0		Connected to Cement Factories	6	Established	40	90%
55	Dharmavaram	62	WtC Planned	0		RDF in progress		In Progress		
56	Kadiri	43	WtC Awarded	0		Connected to Cement Factories	1	Established	8	90%
57	Gooty	24	WtC Planned	0		RDF in progress		Established	4	90%
58	Pamidi	14	WtC Planned	0		RDF inprogress		In Progress		

S. No	Name of the ULB	Waste Generated (TPD)	Wet waste processing	Plant Capacity (TPD)	Capacity Utilization	Dry Waste Processing				
						RDF	Waste Sent in TPD	MRF	Plant Capacity TPD	Capacity Utilization
59	Hindupur	74	WtC Awarded	0		RDF inprogress		In Progress		
60	Kurnool	224	WtCNG Planned	0		Connected to Cement Factories	2	In Progress		
61	Kalyandurgam	21	WtC Awarded	0		RDF inprogress		Established	2	90%
62	Madakasira	12	WtC Awarded	0		RDF inprogress		Established	2	90%
63	Machilipatnam	89	WtC Awarded	0		RDF Connected / Guntur WtE	3	Established	20	90%
64	Mydukur	22	WtC Planned	0		Connected to Cement Factories	1	In Progress		
65	Nandigama	22	WtCNG awarded	0		RDF Connected / Guntur WtE	1	In Progress		
66	Nandikotkur	23	WtC Planned	0		Connected to Cement Factories	1	Established	4	90%
67	Gudur K	14	WtC Planned	0		RDF inprogress		In Progress		
68	Nandyal	98	WtCNG Planned	0		Connected to Cement Factories	3	In Progress		
69	Proddutur	79	WtCNG Planned	0		Connected to Cement Factories	2	In Progress		
70	Pulivendula	32	Existing WtC	18	85%	Connected to Cement Factories	2	Established	6	85%
71	Rajahmundry	168	WtCNG Planned	0		Connected to Cement Factories	3	Established	40	90%
72	Rajampeta	23	WtC Planned	0		Connected to Cement Factories	1	In Progress		
73	Rayachoti	44	WtC Planned	0		Connected to Cement Factories	2	Established	8	90%
74	Tadipatri	53	Existing WtC	29	90%	Connected to	2	Established	10	90%

S. No	Name of the ULB	Waste Generated (TPD)	Wet waste processing	Plant Capacity (TPD)	Capacity Utilization	Dry Waste Processing				
						RDF	Waste Sent in TPD	MRF	Plant Capacity TPD	Capacity Utilization
						Cement Factories				
75	Tirupati	208	Existing WtCNG	114	85%	Connected to Cement Factories	4	Established	45	85%
76	Ongole	123	WtCNG awarded	0		Guntur WtE		Established	30	90%
77	Chimakurthy	17	WtC Awarded	0		Guntur WtE		In Progress		
78	Addanki	20	WtC Awarded	0		Guntur WtE		Established	4	90%
79	Kandukur	28	WtC Awarded	0		Feasibility Study under progress		Established	6	90%
80	Kakinada	159	WtCNG Planned	0		Feasibility Study under progress		Established	35	90%
81	Vijayawada	507	Existing WtC	279	85%	RDF Connected / Guntur WtE	6	Established	150	85%
82	Gollaprolu	11	WtC Planned	0		Feasibility Study under progress		In Progress		
83	Pithapuram	25	WtC Planned	0		Feasibility Study under progress		Established	3	90%
84	Peddapuram	24	WtC Planned	0		Feasibility Study under progress		Established	3	90%
85	Samalkota	28	WtC Planned	0		Feasibility Study under progress		Established	4	90%
86	Yeleswaram	16	WtC Planned	0		Feasibility Study under progress		Established	2	90%
87	Ramachandrapuram	21	WtC Planned	0		Feasibility Study under progress		Established	2	90%
88	Mandapeta	26	WtC Planned	0		Feasibility Study under progress		Established	4	90%
89	Tuni	26	WtC Awarded	0		Feasibility Study under progress		Established	3	90%

S. No	Name of the ULB	Waste Generated (TPD)	Wet waste processing	Plant Capacity (TPD)	Capacity Utilization	Dry Waste Processing				
						RDF	Waste Sent in TPD	MRF	Plant Capacity TPD	Capacity Utilization
90	Mummidivaram	12	WtC Awarded	0		Feasibility Study under progress		Established	2	90%
91	Amalapuram	26	WtC Awarded	0		Feasibility Study under progress		Established	3	90%
92	Eluru	106	WtCNG Planned	0		Feasibility Study under progress		Established	22	90%
93	Tadepalligudem	51	WtC Planned	0		Feasibility Study under progress		Established	8	90%
94	Tanuku	44	WtC Planned	0		Feasibility Study under progress		In Progress		
95	Palakollu	33	WtC Planned	0		Feasibility Study under progress		In Progress		
96	Narsapuram	29	WtC Planned	0		Feasibility Study under progress		Established	4	90%
97	Bhimavaram	69	WtC Planned	0		Feasibility Study under progress		Established	12	90%
98	Nidadavole	21	WtC Planned	0		Feasibility Study under progress		In Progress		
99	Kovvur	19	WtC Planned	0		Feasibility Study under progress		In Progress		
100	Jangareddy Gudem	26	WtC Planned	0		Feasibility Study under progress		Established	4	90%
101	Chittoor	92	WtCNG Planned	0		Feasibility Study under progress		Established	18	90%
102	SriKalahasti	39	WtC Planned	0		Feasibility Study under progress		Established	8	90%
103	Nagari	30	WtC Planned	0		Feasibility Study		In Progress		

S. No	Name of the ULB	Waste Generated (TPD)	Wet waste processing	Plant Capacity (TPD)	Capacity Utilization	Dry Waste Processing				
						RDF	Waste Sent in TPD	MRF	Plant Capacity TPD	Capacity Utilization
						under progress				
104	Puttur	26	WtC Planned	0		Feasibility Study under progress		In Progress		
105	Nellore	300	WtCNG Planned	0		Feasibility Study under progress		In Progress		
106	Venkatagiri	25	WtC Planned	0		Feasibility Study under progress		In Progress		
107	Yerraguntla	17	WtC Planned	0		Connected to Cement Factories	1	In Progress		
108	Naidupet	22	WtC Planned	0		Feasibility Study under progress		Established	4	90%
109	Atmakur N	15	WtC Planned	0		Feasibility Study under progress		In Progress		
110	Kavali	51	WtC Planned	0		Feasibility Study under progress		Established	10	90%
111	Akiveedu	11	DPR under Progress - Newly Constituted ULB							
112	Kondapalli	21	DPR under Progress - Newly Constituted ULB							
113	Dachepali	11	DPR under Progress - Newly Constituted ULB							
114	Gurazala	9	DPR under Progress - Newly Constituted ULB							
115	Darsi	12	DPR under Progress - Newly Constituted ULB							
116	Buchireddy Palem	12	DPR under Progress - Newly Constituted ULB							
117	Penukonda	10	DPR under Progress - Newly Constituted ULB							
118	Bethamcharla	14	DPR under Progress - Newly Constituted ULB							
119	Kamlapuram	7	DPR under Progress - Newly Constituted ULB							
120	Kupam	15	DPR under Progress - Newly Constituted ULB							
Total		**6850**								

VI. Bio-medical Waste Management:

- Total Bio-medical generation: 20.3 Tonnes/ day
- No. of Hospitals and Health Care Facilities: 11,046 Nos.

Status of Treatment Facility/ CBMWTF	:	Presently, there are 12 Nos. of Common Bio-medical Waste Treatment Facilities (CBMWTFs) in covering total 13 Districts in Andhra Pradesh for treatment and disposal of bio-medical waste

VII. Hazardous Waste Management:

- Total Hazardous Waste generation about: 5,65,832.59 TPA as per hazardous waste inventory, 2019-20.
- **For the month of April, 2021, the Quantity of Hazardous waste Treated & Disposed is as follows:**
  - i) Utilizable waste is 8298.31 TPM (suitable to use as raw material or as alternative fuel viz. Co-processing in Cement Plants so as to conserve the resources),
  - ii) Recyclable waste is 157.08 TPM (suitable for recycling /recovery of material viz. oil reclamation units, lead and zinc recovery units),
  - iii) Incinerable waste is 278.00 TPM (not suitable for any recycling / reuse and having high calorific value i.e. > 2500 K cal/kg) and
  - iv) Land fillable waste is 13678.15 TPM (not suitable for any recycling / reuse and having low calorific value i.e. < 2500 K cal/kg) is reaching and treated at the TSDFs in Visakhapatnam and Nellore.

- **Details of on-going or proposed TSDF:**

Two TSDF are existing in the State of Andhra Pradesh

- ✓ M/s Coastal Waste Management Project Unit-1, Parwada, Visahkapatnam.
- ✓ M/s Coastal Waste Management Project Unit-2 a division of Mumbai Waste Management Limited, S.P.S.R. Nellore District.

VIII. Plastic Waste Management:

Total plastic waste generation	46,222 TPA (As per Annual Report for the F.Y. 2019-20).
Treatment / Measures adopted for reduction or management of plastic waste	• The recyclable plastic waste generated is being sent to recycling units and the non-recyclable plastic waste is being sent to cement plants and utilizing for road construction in some ULBs. 18 Nos of recyclers registered with APPCB. Total recycling capacity is 17116 TPA. • 29 ULBs tied up with nearby Cement Plants for co-incineration of non- recyclable plastic waste and 5123 MTs of Non-recyclable plastic waste was sent to cement plants for the F.Y 2019-20. • The MA&UD and PR&RD Dept., informed that they have been conducting strict vigilance and surprise visits on those who store or use or sell or dispose plastic with less than 50 microns' thickness, for which 519 Task force teams were constituted for inspections and raids to control plastic sale and usage of less than 50 microns thickness carry bags / films in the ULBs of A.P. About 239 tons of plastic carry bags were seized and Rs. 169 lakhs towards fine was collected.

IX. Details of Alternate Treatment Technology being adopted by the State

Details of Faecal Sludge Treatment Plants:

No. of Completed FSTPs : 2 (30 KLD)

No. of In-progress FSTPs : 64 (950 KLD)

No. of FSTPs to be retendered : 11 (175 KLD)

No. of FSTPs DPRs to be prepared : 10

IX (A): Details of Completed FSTPs:

S.No.	Name of ULB	Capacity(in KLD)	Operational Status of FSTP
1	Narsapur	15	Operational
2	Rajam	15	Operational

IX (B): Details of In-Progress FSTPs:

S.No	Name of the ULB	Plant Capacity (in KLD)	Expected Date of Completion
1	Dhone	20	June 21
2	Gooty	15	Sep-21
3	Jammalamadugu	15	Sep-21
4	Kadiri	25	Sep-21
5	Kalyanadurgam	10	Sep-21
6	Madakasira	5	Sep-21
7	Paamidi	10	Sep-21
8	Pulivendula	20	Sep-21
9	Puttaparthi	10	Sep-21
10	Rayachoti	25	Sep-21
11	Rayadurg	20	Sep-21
12	Allagadda	10	Sep-21
13	Atmakur (K)	15	Sep-21
14	Badvel	25	Sep-21
15	Gudur (K)	5	Sep-21
16	Mydukuru	15	Sep-21
17	Nandikotkur	15	Sep-21
18	Palamaneru	15	Ready for inauguration
19	Punganur	15	Sep-21
20	Rajampeta	15	Sep-21
21	Yerraguntla	10	Sep-21
22	Atmakur (N)	10	Sep-21
23	Giddalur	10	Sep-21
24	Gudur (N)	20	Sep-21
25	Kandukur	20	Sep-21
26	Kanigiri	15	Sep-21
27	Markapur	20	June-21
28	Nagari	20	Sep-21
29	Naidupet	15	Sep-21
30	Puttur	15	Sep-21
31	Sullurpeta	15	Sep-21
32	Venkatagiri	15	Sep-21
33	Addanki	10	Sep-21
34	Bapatla	25	June-21
35	Chimakurthy	10	Sep-21
36	Chirala	25	June-21
37	Macherla	15	Sep-21
38	Mangalagiri	25	Sep-21
39	Piduguralla	15	Sep-21

S.No	Name of the ULB	Plant Capacity (in KLD)	Expected Date of Completion
40	Ponnur	15	June-21
41	Repalle	15	Sep-21
42	Sattenapalli	15	Sep-21
43	Vinukonda	15	Ready for inauguration
44	Amalapuram	15	Sep-21
45	Gollaprolu	5	Sep-21
46	Kovvur	10	Sep-21
47	Mandapeta	15	Sep-21
48	Mummidivaram	10	Sep-21
49	Peddapuram	15	Sep-21
50	Pithapuram	15	Sep-21
51	Ramachandrapuram	15	May-21
52	Samalkota	15	Sep-21
53	Tuni	15	Sep-21
54	Yeleshwaram	10	Sep-21
55	Amudalavalasa	10	Sep-21
56	Bobbili	15	Ready for inauguration
57	Ichapuram	10	Sep-21
58	Narsipatnam	20	Sep-21
59	Nellimarla	10	Sep-21
60	Palakonda	10	Sep-21
61	Palasa-Kasibugga	15	Sep-21
62	Parvathipuram	15	Sep-21
63	Salur	15	Sep-21
64	Yelamanchili	15	Sep-21
Total		**950**	

IX (C) Details of FSTPs to be Retendered:

S.No	Name of the ULB	Capacity of Plant (KLD)
1	Jangareddigudem	15
2	Nidadavolu	15
3	Palacole	20
4	Pedana	10
5	Tadepalli	20
6	Tanuku	25
7	Vuyyuru	15
8	Jaggaiahpeta	15
9	Nandigama	15
10	Nuzividu	15
11	Tiruvuru	10

IX (D) Details of FSTPs DPRs to be Prepared:

S.No	Name of ULB	Status of the project
1	Akiveedu	DPR to be prepared - Newly Constituted ULB
2	Kondapalli	DPR to be prepared - Newly Constituted ULB
3	Dachepali	DPR to be prepared - Newly Constituted ULB
4	Gurazala	DPR to be prepared - Newly Constituted ULB
5	Darsi	DPR to be prepared - Newly Constituted ULB
6	Buchireddy Palem	DPR to be prepared - Newly Constituted ULB
7	Penukonda	DPR to be prepared - Newly Constituted ULB
8	Bethamcharla	DPR to be prepared - Newly Constituted ULB
9	Kamlapuram	DPR to be prepared - Newly Constituted ULB
10	Kupam	DPR to be prepared - Newly Constituted ULB

X. Identification of polluting sources including drains contributing to river pollution and action as per NGT order on insitu treatment:

- A total of 32 No`s of outfall points of the major disposal drains have been identified which are contributing to River Pollution. All the above 32 No`s of outfall points are provided with Meshes/Screens to prevent solid waste from falling in to the Rivers.

XI. Details of Nodal Officer appointed by Chief Secretary in the State/UT:

Commissioner & Director of Municipal Administration Appointment as a Nodal Officer for Polluted River stretches as per G.O.RT. No: 56

XII. Details of meetings carried under the Chairmanship Chief of Secretary in the State/UT:

XIII. Latest water quality of polluted river, its tributaries, drains with flow details:

- APPCB has been monitoring the 5 polluted river stretches at 27 locations on monthly basis and the data is being uploaded in RRC Website ***https://rrc.ap.gov.in/Views/Monitoring.asx*** every month. **The monitoring of water quality data for the month of April 2021 is enclosed.**
- **As per the analysis of samples collected at 27 locations in the month of April 2021 the B.O.D value is less than 3.0 mg/lit.**

XIV. Ground water regulation:

XV. Good irrigation practices being adopted by the State:

XVI. Rain Water Harvesting:

XVII. Demarcation of Floodplain and removal of illegal encroachments:

XVIII. Maintaining minimum e-flow of river:

XIX. Plantation activities along the rivers:

XX. Development of biodiversity park:

XXI. Reuse of Treated Water:

XXII. Model River being adopted by the State & Action Proposed for achieving the bathing quality standards:

XXIII. Status of Preparation of Action Plan by the 13 Coastal States:

XXIV. Regulation of Mining Activities in the State/UT:

XXV. Action against identified polluters, law violators and officers responsible for failure for vigorous monitoring.

ENCLOSURES

ANNEXURE

Water quality status of polluted river stretches in Andhra Pradesh - 2021

I. River Godavari:

Andhra Pradesh Pollution Control Board is monitoring water quality of river Godavari at the following locations. Data pertaining to important parameters like, pH, Dissolved Oxygen, BOD, Total Coliform, Fecal Coliform and TDS for the year, 2020 is as follows:

S. No.	Code	Location Point
1	4367	Koundinyamukti (Kukunur) border point between Andhra Pradesh & Telangana States, West Godavari Dist.
2	4359	After confluence with Sabari at Kunavaram (waddigudem), East Godavari Dist.
3	0014	Polavaram, West Godavari Dist.
4	1218	Upstream of Rajahmundry at Kumaradevam
5	2370	At Rajahmundry Upstream of Nalla channel
6	2371	At Rajahmundry Downstream of Nalla channel
7	1219	Downstream of Rajahmundry at Dhawaleswaram
8	4365	Upstream of Narasapuram town before confluence with sewage, West Godavari Dist.
9	4366	Downstream of Narasapuram town after confluence with town sewage, West Godavari Dist.
10	4358	Near GMC Balayogi bridge, Govalanka, East Godavari Dist.

Month-wise data of water quality of river Godavari, 2021

Parameter	Code	Jan	Feb	Mar	Apr	May	Jun	Jul	Aug	Sep	Oct	Nov	Dec	Standard		
														Class A	Class B	Class C
pH	4367	7.44	7.61	7.84	8.23									6.0 - 8.5		6.0 – 9.0
	4359	7.50	6.85	7.07	6.96											
	0014	7.52	7.52	7.53	7.22											
	1218	7.36	7.75	7.08	7.31											
	2370	7.69	7.30	6.84	7.92											
	2371	7.05	7.19	6.97	7.90											
	1219	7.25	7.21	6.83	7.59											
	4365	7.22	7.42	7.22	7.5											
	4366	7.33	7.71	7.30	7.73											
	4358	7.57	6.95	7.52	7.49											
DO	4367	5.6	5.4	6.2	6.9									6.0	5.0	4.0
	4359	8.5	8.5	8.2	8.0											
	0014	6.0	7.9	6.7	6.0											
	1218	7.0	6.2	6.4	6.3											
	2370	8.4	8.0	6.8	6.6											
	2371	7.5	6.5	6.6	6.4											
	1219	7.2	7.8	8.5	6.9											
	4365	5.8	7.2	8.0	8.5											
	4366	5.4	7.0	7.0	7.6											
	4358	5.4	6.5	5.6	5.0											
BOD	4367	1.8	2.2	2.0	1.8									2.0	3.0	3.0
	4359	1.5	1.5	2.2	1.8											
	0014	1.8	2.2	1.9	1.8											
	1218	2.0	1.0	2.0	1.5											
	2370	1.4	1.4	2.6	2.2											
	2371	1.8	2.2	2.8	2.6											
	1219	2.0	1.6	1.4	1.8											
	4365	2.0	2.0	1.5	1.5											
	4366	2.6	2.3	2.0	2.0											
	4358	2.4	1.6	1.5	2.2											

Total Coliform	4367	150	150	120	120									50	500	5000
	4359	75	39	64	60											
	0014	120	120	120	120											
	1218	93	93	93	93											
	2370	150	120	120	120											
	2371	210	210	150	150											
	1219	210	240	120	120											
	4365	150	150	120	150											
	4366	210	210	210	240											
	4358	93	120	73	120											
Fecal Coliform	4367	15	9	9	9									---	500	---
	4359	4	4	4	4											
	0014	9	9	9	15											
	1218	7	7	7	7											
	2370	9	9	9	9											
	2371	15	20	15	15											
	1219	23	23	7	9											
	4365	15	11	9	15											
	4366	23	15	11	23											
	4358	7	7	4	9											
TDS	4367	420	220	444	324									500 - 2000		
	4359	120	88	84	84											
	0014	160	156	108	106											
	1218	156	148	102	98											
	2370	220	168	172	168											
	2371	252	228	204	202											
	1219	208	166	124	98											
	4365	10560	18848	25064	21532											
	4366	23256	23572	32208	34668											
	4358	17392	22032	34280	29360											

Note:: **(1)** All values are expressed in mg/L except pH & Total Coliform value. Total.Coliform is expressed in MPN count / 100 ml.

Remarks: BOD & fecal coliform values found to be within the standard limits stipulated for bathing at all the locations except at U/S & D/S of Narsapuram town. High TDS values at Narsapuram & GMC Balayogi bridge, Govalanka could be attributed to the intrusion of backwaters of Bay of Bengal.

2. River Krishna:

Andhra Pradesh Pollution Control Board is monitoring water quality of river Krishna at the following locations. Data pertaining to important parameters like, pH, Dissolved Oxygen, BOD, Total Coliform, Fecal Coliform and TDS for the year, 2020 is as follows:

S. No.	Code	Location point
01	1175	Sangameswaram, Kurnool Dist.
02	3083	Srisailam, Kurnool Dist.
03	4381	After confluence with river Musi at Vadapalli, Guntur Dist.
04	1786	Vedadri, Krishna Dist.
05	1787	Amaravathi, Guntur Dist.
06	0025	Prakasham barrage, Vijayawada, Krishna Dist.
07	4375	Pavitrasangamam at Ibrahimpatnam, Krishna Dist.
08	1782	Hamsaladeevi, Krishna Dist.

Month-wise data of water quality of river Krishna, 2021:

Parameters	Code	Jan	Feb	Mar	Apr	May	Jun	Jul	Aug	Sep	Oct	Nov	Dec	*Standard		
														Class A	Class B	Class C
pH	1175	7.8	7.9	7.3	7.7									6.0 - 8.5		6.0 – 9.0
	3083	7.7	7.4	7.6	7.7											
	4381	7.88	7.94	8.19	8.02											
	1786	7.27	7.30	8.04	7.48											
	1787	7.22	7.68	7.99	7.38											
	0025	7.76	7.80	7.92	7.42											
	4375	7.79	7.80	7.70	7.58											
	1782	7.30	7.80	7.82	7.90											

DO	1175	5.7	5.9	5.6	5.6									6.0	5.0	4.0
	3083	7.7	5.6	5.3	5.3											
	4381	7.3	7.1	7.2	7.1											
	1786	7.3	7.2	7.3	7.2											
	1787	7.1	7.2	7.3	7.2											
	0025	7.0	7.2	7.1	7.0											
	4375	7.0	7.1	7.1	7.1											
	1782	4.4	4.6	4.3	4.2											
BOD	1175	1.5	1.7	2.5	2.8									2.0	3.0	3.0
	3083	1.5	1.3	2.7	2.2											
	4381	2.8	2.8	2.8	2.4											
	1786	2.6	2.4	2.6	2.4											
	1787	2.4	2.2	2.4	2.6											
	0025	2.2	2.4	2.6	2.8											
	4375	2.0	2.2	2.4	2.6											
	1782	2.6	2.8	2.6	2.8											
Total Coliform	1175	350	280	920	920									50	500	5000
	3083	250	220	1600	920											
	4381	120	120	150	75											
	1786	150	120	150	120											
	1787	93	120	150	120											
	0025	120	120	120	75											
	4375	130	120	93	93											
	1782	64	93	75	75											

Fecal Coliform	1175	76	81	350	240									---	500	---
	3083	81	76	920	350											
	4381	<3	3	3	3											
	1786	<3	3	3	3											
	1787	<3	3	3	3											
	0025	<3	3	3	3											
	4375	<3	3	3	3											
	1782	<3	3	3	3											
TDS	1175	372	428	445	764									500 - 2000		
	3083	386	418	389	419											
	4381	446	480	470	480											
	1786	416	450	540	528											
	1787	430	430	460	510											
	0025	374	380	418	498											
	4375	368	350	384	506											
	1782	25100	19000	23300	22400											

Note: All values are expressed in mg/L except pH, Total Coliform value & Fecal Coliform. Total Coliform & Fecal Coliform is expressed in MPN count / 100 ml.

Remarks: BOD & fecal coliform values found to be within the standard limits stipulated for bathing at all the locations. High TDS values at Hamsaladeevi could be attributed due to the intrusion of backwaters of Bay of Bengal.

3. River Tungabhadra:

Andhra Pradesh Pollution Control Board is monitoring water quality of river Tungabhadra at the following locations. Data pertaining to important parameters like, pH, Dissolved Oxygen, BOD, Total Coliform, Fecal Coliform and TDS for the year, 2020 is as follows:

S. No.	Code	Location point
01	1785	Manthralayam, Kurnool Dist.
02	1174	Bhavapuram, Kurnool Dist.
03	4388	U/S of Kurnool town B/C with domestic sewage & A/c of Rayalaseema alkalies industries at Gondiparla, Kurnool.
04	4389	D/S of Kurnool town A/C with domestic sewage at Gondiparla, Kurnool.

Month-wise data of water quality of river Tungabhadra, 2021

Parameters	Code	Jan	Feb	Mar	Apr	May	Jun	Jul	Aug	Sep	Oct	Nov	Dec	*Standard		
														Class A	Class B	Class C
pH	1785	7.8	7.8	7.8	7.7									6.0 – 8.5		6.0 – 9.0
	1174	7.6	7.3	7.7	7.9											
	4388	6.8	7.4	7.2	7.6											
	4389	7.1	7.1	6.9	7.6											
DO	1785	5.3	5.7	4.8	5.0									6.0	5.0	4.0
	1174	5.5	5.5	5.0	5.3											
	4388	5.3	4.5	4.3	5.5											
	4389	5.2	4.9	4.2	5.5											
BOD	1785	2.8	2.8	3.0	2.5									2.0	3.0	3.0
	1174	2.3	2.8	2.8	3											
	4388	2.3	2.7	3.0	1.8											
	4389	2.8	3.0	3.0	1.3											
Total Coliform	1785	540	430	430	350									50	500	5000

	1174	920	540	540	540											
	4388	430	540	920	920											
	4389	540	920	920	540											
Fecal Coliform	1785	210	130	170	130											
	1174	170	180	220	210									---	500	---
	4388	180	180	350	280											
	4389	140	210	430	220											
TDS	1785	636	812	724	454											
	1174	738	898	1014	1185									500 - 2000		
	4388	1042	1120	1196	1325											
	4389	779	921	893	1095											
Note: All values are expressed in mg/L except pH, Total Coliform value & Fecal coliform. Total Coliform & Fecal Coliform is expressed in MPN count / 100 ml.																
Remarks: BOD & fecal coliform values found to be within the standard limits stipulated for bathing at all the locations. However, the DO values found to be between 4.0 and 5.0 mg/lit. at certain instances at U/S & D/S of Kurnool town. Hence, they may be categorized as Class – C at these points.																

4. River Nagavali:

Andhra Pradesh Pollution Control Board is monitoring water quality of river Nagavali at the following locations. Data pertaining to important parameters like, pH, Dissolved Oxygen, BOD, Total Coliform, Fecal Coliform and TDS for the year, 2020 is as follows:

S. No.	Code	Location point
01	4351	River Nagavali at Kuneru, Vizianagaram Dist.
02	1448	Thotapally, Vizianagaram Dist.
03	4346	River Nagavali U/S of Srikakulam town.
04	4347	River Nagavali D/S of Srikakulam town.

Month-wise data of water quality of river Nagavali, 2021

Parameters	Code	Jan	Feb	Mar	Apr	May	Jun	Jul	Aug	Sep	Oct	Nov	Dec	*Standard		
														Class A	Class B	Class C
pH	4351	7.86	7.30	7.24	7.97											
	1448	7.52	7.45	6.98	8.01									6.0 – 8.5		6.0 – 9.0
	4346	8.28	7.62	7.39	8.82											
	4347	8.10	7.69	7.32	8.37											
DO	4351	6.0	6.7	6.7	6.2											
	1448	5.9	6.5	8.1	6.5									6.0	5.0	4.0
	4346	8.4	7.5	7.5	7.4											
	4347	6.4	7.2	7.0	7.0											
BOD	4351	1.3	1.7	1.4	2.1											
	1448	1.9	1.9	1.4	2.0									2.0	3.0	3.0
	4346	1.4	2.0	1.6	1.2											
	4347	1.9	2.2	1.8	1.4											
Total Coliform	4351	210	150	150	150											
	1448	120	120	93	120									50	500	5000
	4346	120	120	120	120											
	4347	150	150	210	150											
Fecal Coliform	4351	21	15	11	15											
	1448	9	11	9	9									----	500	----
	4346	7	9	7	7											
	4347	11	11	15	11											
TDS	4351	236	240	224	260											
	1448	192	240	192	280									500-2000		
	4346	252	224	240	272											
	4347	280	260	264	292											

Note: All values are expressed in mg/L except pH, Total Coliform value & Fecal Coliform. Total Coliform & Fecal Coliform is expressed in MPN count / 100 ml.

Remarks: BOD & Fecal coliform values found to within the standard limits stipulated for bathing at all the locations.

5. River Kundu:

Andhra Pradesh Pollution Control Board is monitoring water quality of river Kundu at the following locations. Data pertaining to important parameters like, pH, Dissolved Oxygen, BOD, Total Coliform, Fecal Coliform and TDS for the year, 2020 is as follows:

S. No.	Code	Location point
1	2351	At Nandyal, Kurnool Dist.

Month-wise data of water quality of river Kundu, 2021

Parameters	Jan	Feb	Mar	Apr	May	Jun	Jul	Aug	Sep	Oct	Nov	Dec	*Standard		
													Class A	Class B	Class C
pH	7.5	7.6	7.3	7.9									6.0 – 8.5		6.0 – 9.0
DO	5.1	4.8	5.1	5.0									6.0	5.0	4.0
BOD	2.5	2.5	2.8	1.8									2.0	3.0	3.0
Total Coliform	920	540	920	1600									50	500	5000
Fecal Coliform	350	280	240	920									---	500	---
TDS	446	486	512	706									500 - 2000		
Note: All values are expressed in mg/L except pH, Total Coliform & Fecal Coliform value. Total Coliform & Fecal Coliform is expressed in MPN count / 100 ml.															
Remarks: BOD & Fecal Coliform values found to be within the standard limits stipulated for bathing.															

CPCB Water Quality Criteria for Designated Best Use

Designated-best- use	Class of water	Criteria
Drinking Water Source without conventional treatment but after disinfection.	**A**	• Total Coli forms Organism MPN/100 ml shall be 50 or less. • pH between 6.5 and 8.5 • Dissolved oxygen 6 mg/l or more. • Biochemical Oxygen Demand 5 days 20^{O}C 2mg/l or less.
Outdoor bathing (Organized)	**B**	• Total Coli forms Organism MPN/100 ml shall be 500 or less. • pH between 6.5 and 8.5 • Dissolved oxygen 5 mg/l or more. • Biochemical Oxygen Demand 5 days 20^{O}C 3mg/l or less.
Drinking Water Source after conventional treatment and disinfection.	**C**	• Total Coli forms Organism MPN/100 ml shall be 5000 or less. • pH between 6 to 9 • Dissolved oxygen 4 mg/l or more. • Biochemical Oxygen Demand 5 days 20^{O}C 3mg/l or less
Propagation of Wild life and Fisheries.	**D**	• pH between 6.5 to 8.5 • Dissolved oxygen 4 mg/l or more. • Free Ammonia (as N) 1.2 mg/l or less • pH 9 between 6.0 to 8.5.
Irrigation, Industrial Cooling, Controlled Waste disposal.	**E**	• Electrical Conductivity at 25^{O}C micro mhos/cm Max. 2250. • Sodium Absorption ratio Max. 26 • Boron Max.2 mg/l.
	Below -E	Not Meeting A, B, C, D & E Criteria.

GOVERNMENT OF ANDHRA PRADESH
MUNICIPAL ADMINISTRATION & URBAN DEVELOPMENT (UBS) DEPARTMENT

Letter No.1282446/UBS/2020 Dated: 28-06-2021

From
The Special Chief Secretary to Government,
MA & UD Department,
A.P. Secretariat,
Velagapudi,
Guntur District

To
The Secretary,
Ministry of Jal Sakti,
MoHUA.,
Government of India,
New Delhi.(w.e.)

Sir,

Sub:-MA & UD Department - National Green Tribunal – Orders of the National Green Tribunal Principal Bench, New Delhi in OA No.673/2018 - Monthly Progress Report for the month of May, 2021 -Furnished – Regarding.

Ref:-Orders of the National Green Tribunal Principal Bench, New Delhi in OA No.673/2018, dt.24.09.2020.

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In compliance to the directions of the Hon'ble National Green Tribunal Principal Bench, New Delhi in the reference cited, I am herewith enclose the Monthly Progress Report in the prescribed format for the month of May, 2021 for taking further necessary action.

Yours faithfully,

G. Sudha Raya
For SPECIAL CHIEF SECRETARY TO GOVERNMENT

National Mission for Clean Ganga
Format for submission of Monthly Progress Report for the month of MAY, 2021in the NGT Matter OA No. 673 of 2018 (in compliance to NGT order dated 24.09.2020)

For the State of Andhra Pradesh

Overall status of the State:

I. Total Urban Population : 1.48 Crore

II. Estimated Sewage Generation (MLD) : 1503.20 MLD (120 ULB's)

III. Details of Sewage Treatment Plant:

- Existing no. of STPs and Treatment Capacity (in MLD) : 515.85 MLD (43No's)
- Present Gap in Treatment Capacity in MLD : 987.35 MLD
- Capacity of under construction STP's : 480.07 MLD
- STPs under tender : 51.40 MLD
- No. of Operational STPs : 43 Nos
- No. of Non-complying STPs : Nil

III (A) Details of each existing STP in the State

Sl. No	City / Town	Location of STP	Date of Commissi-oning	Existing STP Capacity (in MLD)	Utilization capacity in MLD	Operational Status of STP	Compliance Status of STP
1	GVMC	Old town	May'2019	38.00	35.23	Operational	Complied
2		Appughar	26.09.2010	25.00	21.42	Operational	Complied
3		Mudasarlova	April'2008	13.00	9.65	Operational	Complied
4		Narava	Aug-01	54.00	22.36	Operational	Complied
5		Anakapalle	April'2018	15.00	7.55	Operational	Complied
6		Madinabagh		2.00	1.02	Operational	Complied
7		Yathapalem Colonies	April'2008	2.50	1.01	Operational	Complied
8		Gajuwaka	April'2008	0.50	0.23	Operational	Complied
9		Karnavani palem	Dec' 2019	5.00	0.0	Operational	Complied
10		Mantripalem	April' 2008	1.00	0.31	Operational	Complied
11		Aganampudi	Dec' 2015	6.00	0.0	Operational	Complied
12		Rathi Cheruvu	Sep' 2019	2.00	0.65	Operational	Complied
13		Kommadi / Madhurawada	Aug' 2018	4.00	2.10	Operational	Complied
14		Bakkannapalem	Aug' 2011	1.00	0.36	Operational	Complied
15		Marikavalasa	Dec' 2012	2.00	1.15	Operational	Complied
16		Vambay Colony	Aug' 2011	3.00	1.38	Operational	Complied
17		YSR Nagar	Aug' 2011	2.00	1.30	Operational	Complied
18		Boyapalem	Aug' 2011	1.00	0.39	Operational	Complied
			Sub Total	**177.00**	**106.11**		

Sl. No	City / Town	Location of STP	Date of Commissioning	Existing STP Capacity (in MLD)	Utilization capacity in MLD	Operational Status of STP	Compliance Status of STP
19	Rajamahe-ndravaram	Hukumpeta	03.01.2009	**30.00**	30.0	Operational	Complied
20	Vijayawada	Ajith Singh Nagar-1	31.05.2011	40.00	39.52	Operational	Complied
21		Ajith Singh Nagar-2	31.05.2012	20.00	20.0	Operational	Complied
22		Ramalingeswar Nagar-1	30.06.2012	20.00	19.74	Operational	Complied
23		Ramalingeswar Nagar-2	20.10.2006	10.00	9.80	Operational	Complied
24		Autonagar -1	31.03.2005	10.00	9.70	Operational	Complied
25		Autonagar -2	31.12.2018	10.00	9.80	Operational	Complied
26		Jakkampudi	31.07.2017	20.00	13.50	Operational	Complied
			Sub Total	**130.00**	**122.06**		Complied
27	Tirupathi	Thukivakam	30.09.2018	**50.00**	33.0	Operational	Complied
28	Kadapa	Nanapally	02.08.2012	**20.00**	10.0	Partly Operational	Complied
29	Pulivendula	Rotarypuram	25.01.2009	**6.50**	2.50	Partly Operational	Complied
30	Tadipatri	Gannevaripalle	10.10.2010	3.50	2.50	Operational	Complied
31		Gannevaripalle	10.10.2010	8.00	4.0	Operational	Complied
			Sub Total	**11.50**	**6.50**		Complied
32	Puttaparthy	1.Sai Nagar	20.7.2001	0.50	0.50	Operational	Complied
33		2. Gokulam	20.7.2001	0.50	0.0	Under Rehabilitation	Complied
34		3. Prasanthi Gram	20.7.2001	0.50	0.0	Under Rehabilitation	Complied
			Sub Total	**1.50**	**0.50**		Complied
35	Narsaraopeta	CPT Road	02.02.2018	**15.55**	8.50	Operational	Complied
36	Nellore	Janardhan Reddy Colony		5.00	5.0	Trail Run	Complied
37		Allepuram		55.00	0.0		
38		Drivers Colony		11.00	0.0		
			Sub Total	**71.00**	**5.0**		Complied
39	Kurnool	Jammichettu	12.03.2019	0.80	0.80	Operational	Complied
40		Sankal Bagh	12.03.2019	0.80	0.80	Operational	Complied
41		Tungabhadra PumpHouse	10.03.2018	0.80	0.80	Operational	Complied
			Sub Total	**2.40**	**2.4**		Complied
42	Tadepalli	Mahanadu-1	10.12.2018	0.20	0.20	Operational	Complied
43		Mahanadu-2	15.12.2018	0.20	0.20	Operational	Complied
		Grand Total		**515.85**	**326.97**		

III (B) Details of under construction STPs in the State

S.No.	Location	Scheme Name	No. of STP	Capacity of the plant in MLD	Physical Progress in %	Completion Timeline
1	Yemmiganur	UIDSSMT	1	19.80	96%	August 2021
2	Srikakulam	AMRUT	1	10.00	45%	December2021
3	Vizianagaram	AMRUT	1	5.00	55%	December2021
4	GVMC	Smart City (Package-I)	1	54.00	65%	December2021
5	Kakinada	AMRUT	1	5.00	37%	December2021
6	Rajamahendravaram	AMRUT	1	5.00	10%	December2021
7	Bhimavaram	AMRUT	1	5.00	42%	December2021
8	Tadepalli gudem	AMRUT	1	5.00	0%	December2021
9	Eluru	AMRUT	1	5.00	36%	December2021
10	Machilipatnam	AMRUT	1	5.00	46%	December2021
11	Gudivada	AMRUT	1	5.00	37%	December2021
12	Vijayawada	JNNURM	1	20.00	83%	December2021
13	Tenali	AMRUT	1	10.00	35%	December2021
		14 FC	1	2.00	30%	December2021
14	Ongole	AMRUT	1	15.00	60%	December2021
15	Chilakaluripeta	AMRUT	1	5.00	21%	December2021
16	Kavali	AMRUT	1	15.00	77%	December2021
17	Nellore	HUDCO	2	34.00	81%	December2021
18	Tirupati	Smart City	1	25.00	25%	December2021
19	Srikalahasti	AMRUT	1	7.00	11%	December2021
20	Madanapalle	AMRUT	1	5.00	20%	December2021
21	Kadapa	AMRUT	1	20.00	0%	December2021
22	Anantapuramu	AMRUT	1	10.00	0%	December2021
23	Dharmavaram	AMRUT	1	15.00	0%	December2021
24	Guntakal	AMRUT	1	8.00	0%	December2021
25	Kurnool	AMRUT	1	2.00	50%	December2021
		AMRUT	1	10.00	10%	December2021
26	Nandyal	AMRUT	1	10.00	10%	December2021
27	Adoni	AMRUT	1	5.00	20%	December2021
28	Guntur	OTSFA	4	123.00	51%	Jun2022
29	Pulivendula	PLAN	1	10.00	15%	December2022
			1	1.50		
			7 (0.5MLD x 7nos)	3.50		
			1	0.02		
			1	0.07		
			1	0.08		
			1	0.10		
		Grand Total	**46**	**480.07**		

III (C) Details of Proposed STPs in the State

Phase	Description	No. of ULBs	Proposed Total STP capacities (MLD)	Cost of Total STPs (crores)
I	Municipal Corporations	16	539.00	1617.00
II	ULBs having population above 1 Lakhs	18	221.00	663.00
III	ULBs having Population ranging between 75,000 to 1 Lakh	8	43.00	129.00
IV	ULBs having Population less than 75,000	78	499	1497.00
V	Taxes and others etc @20%			781.20
	Total		**1302.00**	**4687.20**

III D) Details of STPs Under Tendering:

S.No.	Location	Capacity of the STP proposed in MLD	Status of Project (at DPR Stage/ Under Tendering/ Work to be Awarded)	Likely Date of Completion
1	Kanigiri	6.00	Tenders are in the process	Two years after date of award of the work
2	Sullurpet	8.00		
3	Allagadda	5.00		
4	Nandikotkur	5.00		
5	Madakasira	5.00		
6	Rayachoti	22.40	2nd call No Bidders. 3rd call Tenders are process.	
	Total	**51.40**		

II E) STATUS OF STPs UNDER RIVER STRETCHES:

- Total Estimated Sewage Generation (in MLD) 2020:302.00 MLD
- Existing no. of STP with Treatment Capacity (in MLD) :162.40 MLD
- Present Gap in Treatment Capacity (in MLD) : 139.60 MLD
- Capacity of under Construction STPs (in MLD) : 57.00 MLD

S. No	Name of River Stretch	Name of the ULB	Existing STP Capacity (in MLD)	Ongoing STP Capacity (in MLD)	Status of Ongoing Works	Status of DPRs
PRIORITY-IV RIVERS						
1.	Tungabhadra	Kurnool	2.40MLD	10 MLD	10 %	DPR prepared for Rs.304.00 Crores proposed additional STPs of 78 MLD to satisfy the demand for the year 2035 and submitted to the Govt. of Andhra Pradesh for according administrative sanction. 1.At Tungabhadra Pump house-5.00 MLD 2. At Roja Dargha -3.00 MLD 3. At Roja Dargha – I -2.00 MLD 4.At Sri Chaitanya School – II- 5.00 MLD 5.At Saibaba Temple -3.00 MLD 6. At Nagasai Temple -2.00 MLD 7. At Nagasai Temple – I -3.00 MLD 8.At Law College -2.00 MLD 9. At Raghavendra Matam - 5.00 MLD 10. At Nagula Katta - 8.00 MLD 11. At Jammi Chettu -40.00MLD **Total - 78.00 MLD**
				2 MLD	50%	
2	Kundu	Nandyal	0.00	10 MLD	10%	Comprehensive DPR on UGD scheme is prepared for Rs.85.00 Cr with STPs capacity of 26 (21 + 5) MLD to cater the needs of 2035 year. DPR ssubmitted to the Govt. for according Administrative Sanction.

S. No	Name of River Stretch	Name of the ULB	Existing STP Capacity (in MLD)	Ongoing STP Capacity (in MLD)	Status of Ongoing Works	Status of DPRs
PRIORITY-V RIVERS						
1.	Nagavali	Srikakulam	0.00	10 MLD	45%	Comprehensive proposal for providing UGD scheme for 2035 is prepared for an amount of Rs.190.36 Cr with an additional STP capacity of 12 MLD.
2.	Godavari	Rajamahendravaram	30.00	5 MLD	10 %	DPR on Comprehensive UGD scheme prepared with additional STP's of capacity 72.37 MLD for an amount of Rs.404.00 Cr. RMC has attended the remarks and resubmitted the proposals. Now it is proposed to take up the works with an estimated cost of Rs.107.00 crores in the first year.
3.	Krishna	Vijayawada	130.00	20 MLD	83%	DPR is prepared for Rs.246.38 Cr for providing Comprehensive UGD scheme to meet the 2035 demand including up-gradation of 2 STPs of 30.00 MLD capacity.

IV. Details of Industrial Pollution:

- No. of industries in the State: 9941No's
- No. of water polluting industries in the State: 1432 No's
- Quantity of effluent generated from the industries in MLD: 4505.152 MLD

Effluent Break-Up Details:

- Once through Cooling water: 3826.13 MLD
- Trade effluents: 375.36 MLD
- cooling tower/Boiler blow down: 254.12 MLD
- Domestic waste water: 49.54 MLD

From the total waste water generation from the industries, major portion is once

through cooling water (about 85%) and temperature to be maintained for discharge of once through cooling system is not more than 5^0C temperature of intake water.

- ✓ From the Cooling tower/Boiler blow down (about 5.6%).
- ✓ The remaining about 9.4% is generated from Trade effluent & Domestic Discharges.
- ✓ APPCB is not permitting to discharge industrial / trade effluents into the rivers.

- Number of industrial units having ETPs: 1092 No's
- Number of industrial units connected to CETP: 340 No's
  - i. Existing: 1092 no's ETPs
  - ii. Under construction:01
  - iii. Proposed;01
- **Compliance status of the ETPs:**
  - ✓ APPCB is regularly monitoring the compliance status of ETPs and action is being initiated for non-compliance industries.
- Number and total capacity of CETPs (details of existing/ under construction / proposed)
  - i. Existing: 7 No's with total capacity of 34.47 MLD
  - ii. Under construction: 1 no's
    - 1 MLD at Menakur, Nellore District
  - iii. Proposed: 3 no's
    - 1.5 MLD at Atchuthapuram SEZ, Visakhapatnam
    - 1.5 MLD at Nakkapalli, Visakhapatnam.
    - 1.2 MLD at Chittoor District

- **Status of compliance and operation of the CETPs**

S.No.	Name and Address of the CETP &contact person	Design capacity	Current Operating capacity	Type and No. of member units	Compliance status
1.	Brandix India Apparel City Private Limited,APSEZ, AtchutapuramPudimadaka Road, Visakhapatnam.	20 MLD	*4 MLD	Texitile park-14 units	Complied *In Brandix India Apparel City, textile industries were not established as anticipated. Hence effluent generation is less.
2.	RamkyPharma City (India) Ltd, JN PharmaCity, Parawada Mandal, Visakhapatnam.	8.5 MLD	5.0 MLD	Pharmaceutical & Bulk drugs-92 units	Complied
3.	KondapallyEnvirotech Pvt. Ltd., (KEPL), IDA, Kondapalli(V), Ibrahimpatnam (M), Krishna District.	0.2 MLD	0.05 MLD	Pharmaceutical & Bulk drugs-14 units	Complied
4.	Vijayawada Auto Cluster Development Company, Industrial Estate, Auto Nagar, Vijayawada.	0.2 MLD	0.04 MLD	Food beverages, Herbal pharma, Oil solvents & lubricants - 35 units.	Complied
5.	Machilipatnam Imitation Jewellery Park Pvt. Ltd., Jewellery Park, Pothepalli, Machilipatnam.	0.07 MLD	0.002 MLD	Electro Plating – 48 Units	Complied
6.	Nagari Dyeing Owners Association, Chinthalapatteda (V), Nagari (M), Chittoor District.	4 MLD	0.8 MLD	Manual Dyeing units - 105 units	Complied
7.	Atchuthapuram Effluent Treatment Plant, Atchutapuram Visakhapatnam.	1.5 MLD	0.5 MLD	Pharmaceutical & Bulk drugs-20 units	Complied

V. Solid Waste Management:

- Total number of Urban Local Bodies: **120** and their Population: **1.48** Crore
- Current Municipal Solid Waste Generation: **6850** TPD. for 120 ULBs (10 Newly Constituted ULBs – These ULBs have not yet developed urban Dynamics).
- 2 Waste to Energy Projects covering 13 ULBs are in progress with an installed capacity of 1500 TPD (30 MW),
- 31Wet Waste Projects covering 34 ULBs treating 1430 TPD with an installed capacity of 1600 TPD are existing.
- 18Wet Waste Projects covering 18 ULBs are in progress with an installed capacity of 420 TPD.
- Tenders were called for selection of agencies to establish ISWM projects in 72 ULBs under PPP mode.
- 76 Material Recovery facilities covering 76 ULBs treating 810 TPD with an installed capacity of 1000 TPD Existing.
- 44 Material Recovery facilities covering 44 ULBs are in progress with an installed capacity of 500 TPD.
- 3 Construction and Demolition waste processing plants in Greater Visakhapatnam Municipal Corporation, Vijayawada Municipal Corporation and Tirupati Municipal Corporation treating 100 TPD with an installed capacity of 200 TPD are existing.
- The Source Segregation in the State is 82.16 % and capacity utilization of the treatment units is the same percentage, Ward Secretariats and volunteer system established and unique in the State are ensuring 99 % door to door collection.
- Total no. of wards: 3634. No. of wards having door to door collection service: 3634. No. of wards practicing segregation at source: 2944
- 114 Dumpsites with an area of 1000 acres are existing in the state. Out of which remediation of 4 dumpsites in 4 ULBs (Visakhapatnam, Vijayawada, Tirupati and Tanuku) are under progress.
- No Dumpsites of legacy waste are within 1km buffer of both sides of the rivers in the State.

Status of ULB wise Management of Solid Waste:

S.No	Name of the ULB	Waste Generated (TPD)	Wet waste processing	Plant Capacity (TPD)	Capacity Utilization	Dry Waste Processing				
						RDF	Waste Sent in TPD	MRF	Plant Capacity TPD	Capacity Utilization
1	Amudalavalasa	19	Existing WtC	10	85%	Vizag WtE		Established	4	85%
2	Ichchapuram	18	Existing WtC	10	85%	Feasibility Study under progress		Established	2	85%
3	Palasa-kasibugga	28	Existing WtC	15	80%	Feasibility Study under progress		In Progress		
4	Rajam	21	Existing WtC	12	80%	Vizag WtE		Established	4	85%
5	Bobbili	29	Existing WtC	16	90%	Vizag WtE		Established	8	85%
6	Salur	24	Existing WtC	13	90%	Vizag WtE		Established	6	90%
7	GVMC	918	Existing WtC	505	85%	Vizag WtE		Established	300	85%
8	Narsipatnam	30	Existing WtC	17	80%	Vizag WtE		Established	8	85%
9	Yellamanchali	23	Existing WtC	13	80%	Vizag WtE		Established	4	85%
10	Adoni	81	Existing WtCNG	45	80%	Connected to Cement Factories	3	Established	20	85%
11	Nuzivid	29	Existing WtC	16	80%	Guntur WtE		In Progress		
12	Thiruvuru	17	Existing WtCNG	9	80%	Guntur WtE		Established	2	85%
13	Tenali	80	Existing WtC	44	90%	Guntur WtE		Established	20	90%
14	Sattenpalle	28	WtCNG - Pidugurala	15	85%	Guntur WtE		Established	6	85%
15	Narsaraopet	57	WtCNG - Pidugurala	31	85%	Guntur WtE		Established	16	85%
16	Piduguralla	31	Existing WtCNG	17	85%	Guntur WtE		In Progress		
17	Allagadda	20	Existing WtC	11	85%	Connected to Cement Factories	1	Established	4	85%
18	Rayadurgam	30	Existing WtC	17	85%	RDF inprogress		Established	6	85%
19	Puttaparty	15	Existing WtC	8	85%	RDF inprogress		Established	2	85%

S.No	Name of the ULB	Waste Generated (TPD)	Wet waste processing	Plant Capacity (TPD)	Capacity Utilization	Dry Waste Processing				
						RDF	Waste Sent in TPD	MRF	Plant Capacity TPD	Capacity Utilization
20	Yemmiganur	46	WtCNG - Adoni	25	85%	RDF inprogress		Established	10	85%
21	Anantapur	131	WtCNG Planned	0		Connected to Cement Factories	8	Established	35	90%
22	Atmakur K	22	WtC Awarded	0		Connected to Cement Factories	1	Established	4	90%
23	Badvel	35	WtC Planned	0		Connected to Cement Factories	2	In Progress		
24	Dhone	29	WtC Planned	0		Connected to Cement Factories	2	Established	6	90%
25	Markapur	35	Existing WtC	19	80%	Feasibility Study under progress		Established	8	85%
26	Giddalur	19	Existing WtC	10	85%	RDF inprogress		Established	4	85%
27	Kanigiri	22	Existing WtC	12	85%	Feasibility Study under progress		Established	4	85%
28	Chirala	42	Existing WtC	23	90%	Guntur WtE		Established	9	90%
29	Gudivada	58	WtCNG awarded	0		RDF Connected / Guntur WtE	3	Established	14	90%
30	Palamaneru	25	Existing WtC	14	85%	Feasibility Study under progress		In Progress		
31	Punganur	27	Existing WtC	15	80%	Feasibility Study under progress		Established	6	85%
32	Madanpalle	67	Existing WtCNG	37	85%	RDF inprogress		In Progress		
33	Sullurpet	22	Existing WtC	12	80%	Feasibility Study under progress		Established	4	85%
34	Srikakulam	65	WtCNG Planned	0		Vizag WtE		Established	16	90%
35	Palakonda	16	WtC Awarded	0		Vizag WtE		In Progress		
36	Vizianagaram	119	WtCNG Planned	0		Vizag WtE		Established	30	90%
37	Parvathipuram	26	WtC Awarded	0		Vizag WtE		In Progress		

S.No	Name of the ULB	Waste Generated (TPD)	Wet waste processing	Plant Capacity (TPD)	Capacity Utilization	Dry Waste Processing				
						RDF	Waste Sent in TPD	MRF	Plant Capacity TPD	Capacity Utilization
38	Nellimarla	14	WtC Planned	0		Vizag WtE		Established	2	90%
39	Gudur N	36	WtC Planned	0		Connected to Cement Factories	2	In Progress		
40	Guntakal	62	WtC Planned	0		Connected to Cement Factories	2	Established	14	90%
41	Jaggaiahpet	26	WtCNG awarded	0		RDF Connected / Guntur WtE	1	In Progress		
42	Jammalamadugu	22	Existing WtC	12	80%	Connected to Cement Factories	1	In Progress		
43	Pedana	16	WtC Awarded	0		Guntur WtE		In Progress		
44	Vuyyuru	20	WtC Awarded	0		Guntur WtE		In Progress		
45	Guntur	363	WtCNG Planned	0		Guntur WtE		Established	80	90%
46	Tadepalle	34	WtC Planned	0		Guntur WtE		Established	8	90%
47	Ponnur	29	WtC Planned	0		Guntur WtE		Established	6	90%
48	Chilakaluripet	49	WtC Planned	0		Guntur WtE		Established	12	90%
49	Mangalagiri	36	WtC Planned	0		Guntur WtE		Established	8	90%
50	Bapatla	34	WtCNG awarded	0		Guntur WtE		Established	8	90%
51	Repalle	25	WtC Awarded	0		Guntur WtE		Established	4	90%
52	Vinukonda	30	WtCNG awarded	0		Guntur WtE		InProgress		
53	Macherla	28	WtC Awarded	0		Feasibility Study under progress		Established	6	90%
54	Kadapa	167	WtCNG Planned	0		Connected to Cement Factories	6	Established	40	90%
55	Dharmavaram	62	WtC Planned	0		RDF in progress		In Progress		
56	Kadiri	43	WtC Awarded	0		Connected to Cement Factories	1	Established	8	90%
57	Gooty	24	WtC Planned	0		RDF in progress		Established	4	90%
58	Pamidi	14	WtC Planned	0		RDF inprogress		In Progress		

S.No	Name of the ULB	Waste Generated (TPD)	Wet waste processing	Plant Capacity (TPD)	Capacity Utilization	Dry Waste Processing				
						RDF	Waste Sent in TPD	MRF	Plant Capacity TPD	Capacity Utilization
59	Hindupur	74	WtC Awarded	0		RDF inprogress		In Progress		
60	Kurnool	224	WtCNG Planned	0		Connected to Cement Factories	2	In Progress		
61	Kalyandurgam	21	WtC Awarded	0		RDF inprogress		Established	2	90%
62	Madakasira	12	WtC Awarded	0		RDF inprogress		Established	2	90%
63	Machilipatnam	89	WtC Awarded	0		RDF Connected / Guntur WtE	3	Established	20	90%
64	Mydukur	22	WtC Planned	0		Connected to Cement Factories	1	In Progress		
65	Nandigama	22	WtCNG awarded	0		RDF Connected / Guntur WtE	1	In Progress		
66	Nandikotkur	23	WtC Planned	0		Connected to Cement Factories	1	Established	4	90%
67	Gudur K	14	WtC Planned	0		RDF inprogress		In Progress		
68	Nandyal	98	WtCNG Planned	0		Connected to Cement Factories	3	In Progress		
69	Proddutur	79	WtCNG Planned	0		Connected to Cement Factories	2	In Progress		
70	Pulivendula	32	Existing WtC	18	85%	Connected to Cement Factories	2	Established	6	85%
71	Rajahmundry	168	WtCNG Planned	0		Connected to Cement Factories	3	Established	40	90%
72	Rajampeta	23	WtC Planned	0		Connected to Cement Factories	1	In Progress		
73	Rayachoti	44	WtC Planned	0		Connected to Cement Factories	2	Established	8	90%
74	Tadipatri	53	Existing WtC	29	90%	Connected to	2	Established	10	90%

S.No	Name of the ULB	Waste Generated (TPD)	Wet waste processing	Plant Capacity (TPD)	Capacity Utilization	Dry Waste Processing				
						RDF	Waste Sent in TPD	MRF	Plant Capacity TPD	Capacity Utilization
						Cement Factories				
75	Tirupati	208	Existing WtCNG	114	85%	Connected to Cement Factories	4	Established	45	85%
76	Ongole	123	WtCNG awarded	0		Guntur WtE		Established	30	90%
77	Chimakurthy	17	WtC Awarded	0		Guntur WtE		In Progress		
78	Addanki	20	WtC Awarded	0		Guntur WtE		Established	4	90%
79	Kandukur	28	WtC Awarded	0		Feasibility Study under progress		Established	6	90%
80	Kakinada	159	WtCNG Planned	0		Feasibility Study under progress		Established	35	90%
81	Vijayawada	507	Existing WtC	279	85%	RDF Connected / Guntur WtE	6	Established	150	85%
82	Gollaprolu	11	WtC Planned	0		Feasibility Study under progress		In Progress		
83	Pithapuram	25	WtC Planned	0		Feasibility Study under progress		Established	3	90%
84	Peddapuram	24	WtC Planned	0		Feasibility Study under progress		Established	3	90%
85	Samalkota	28	WtC Planned	0		Feasibility Study under progress		Established	4	90%
86	Yeleswaram	16	WtC Planned	0		Feasibility Study under progress		Established	2	90%
87	Ramachandrapuram	21	WtC Planned	0		Feasibility Study under progress		Established	2	90%
88	Mandapeta	26	WtC Planned	0		Feasibility Study under progress		Established	4	90%
89	Tuni	26	WtC Awarded	0		Feasibility Study under progress		Established	3	90%

S.No	Name of the ULB	Waste Generated (TPD)	Wet waste processing	Plant Capacity (TPD)	Capacity Utilization	Dry Waste Processing				
						RDF	Waste Sent in TPD	MRF	Plant Capacity TPD	Capacity Utilization
90	Mummidivaram	12	WtC Awarded	0		Feasibility Study under progress		Established	2	90%
91	Amalapuram	26	WtC Awarded	0		Feasibility Study under progress		Established	3	90%
92	Eluru	106	WtCNG Planned	0		Feasibility Study under progress		Established	22	90%
93	Tadepalligudem	51	WtC Planned	0		Feasibility Study under progress		Established	8	90%
94	Tanuku	44	WtC Planned	0		Feasibility Study under progress		In Progress		
95	Palakollu	33	WtC Planned	0		Feasibility Study under progress		In Progress		
96	Narsapuram	29	WtC Planned	0		Feasibility Study under progress		Established	4	90%
97	Bhimavaram	69	WtC Planned	0		Feasibility Study under progress		Established	12	90%
98	Nidadavole	21	WtC Planned	0		Feasibility Study under progress		In Progress		
99	Kovvur	19	WtC Planned	0		Feasibility Study under progress		In Progress		
100	Jangareddy Gudem	26	WtC Planned	0		Feasibility Study under progress		Established	4	90%
101	Chittoor	92	WtCNG Planned	0		Feasibility Study under progress		Established	18	90%
102	SriKalahasti	39	WtC Planned	0		Feasibility Study under progress		Established	8	90%
103	Nagari	30	WtC Planned	0		Feasibility Study		In Progress		

S.No	Name of the ULB	Waste Generated (TPD)	Wet waste processing	Plant Capacity (TPD)	Capacity Utilization	Dry Waste Processing				
						RDF	Waste Sent in TPD	MRF	Plant Capacity TPD	Capacity Utilization
						under progress				
104	Puttur	26	WtC Planned	0		Feasibility Study under progress		In Progress		
105	Nellore	300	WtCNG Planned	0		Feasibility Study under progress		In Progress		
106	Venkatagiri	25	WtC Planned	0		Feasibility Study under progress		In Progress		
107	Yerraguntla	17	WtC Planned	0		Connected to Cement Factories	1	In Progress		
108	Naidupet	22	WtC Planned	0		Feasibility Study under progress		Established	4	90%
109	Atmakur N	15	WtC Planned	0		Feasibility Study under progress		In Progress		
110	Kavali	51	WtC Planned	0		Feasibility Study under progress		Established	10	90%
111	Akiveedu	11	Tenders Called for establishing Integrated Solid Waste Management Projects under PPP Mode							
112	Kondapalli	21	Tenders Called for establishing Integrated Solid Waste Management Projects under PPP Mode							
113	Dachepali	11	Tenders Called for establishing Integrated Solid Waste Management Projects under PPP Mode							
114	Gurazala	9	Tenders Called for establishing Integrated Solid Waste Management Projects under PPP Mode							
115	Darsi	12	Tenders Called for establishing Integrated Solid Waste Management Projects under PPP Mode							
116	Buchireddy Palem	12	Tenders Called for establishing Integrated Solid Waste Management Projects under PPP Mode							
117	Penukonda	10	Tenders Called for establishing Integrated Solid Waste Management Projects under PPP Mode							
118	Bethamcharla	14	Tenders Called for establishing Integrated Solid Waste Management Projects under PPP Mode							
119	Kamlapuram	7	Tenders Called for establishing Integrated Solid Waste Management Projects under PPP Mode							
120	Kupam	15	Tenders Called for establishing Integrated Solid Waste Management Projects under PPP Mode							
Total		**6850**								

VI. Bio-medical Waste Management:

- Total Bio-medical generation: 27.727 Tonnes/ day
- No. of Hospitals and Health Care Facilities: 10,976 Nos.

Status of Treatment Facility/ CBMWTF	:	Presently, there are 12 Nos. of Common Bio-medical Waste Treatment Facilities (CBMWTFs) in covering total 13 Districts in Andhra Pradesh for treatment and disposal of bio-medical waste as per the BMW Management Rules 2016.

VII. Hazardous Waste Management:

- Total Hazardous Waste generation about: 5,65,832.59 TPA as per hazardous waste inventory, 2019-20.
- **For the month of May, 2021, the Quantity of Hazardous waste Treated & Disposed is as follows:**
    i) Utilizable waste is 10222.657 TPM (suitable to use as raw material or as alternative fuel viz. Co-processing in Cement Plants so as to conserve the resources),
    ii) Recyclable waste is 243.166 TPM (suitable for recycling /recovery of material viz. oil reclamation units, lead and zinc recovery units),
    iii) Incinerable waste is 319.575 TPM (not suitable for any recycling / reuse and having high calorific value i.e. > 2500 K cal/kg) and
    iv) Land fillable waste is 16193.75 TPM (not suitable for any recycling / reuse and having low calorific value i.e. < 2500 K cal/kg) is reaching and treatedat the TSDFs in Visakhapatnam and Nellore.

- **Details of on-going or proposed TSDF:**

Two TSDF are existing in the State of Andhra Pradesh

- ✓ M/s Coastal Waste Management Project Unit-1, Parwada, Visahkapatnam.
- ✓ M/s Coastal Waste Management Project Unit-2 a division of Mumbai Waste Management Limited, S.P.S.R. Nellore District.

VIII. Plastic Waste Management:

Total plastic waste generation	46,222 TPA (As per Annual Report for the F.Y. 2019-20).
Treatment / Measures adopted for reduction or management of plastic waste	• The recyclable plastic waste generated is being sent to recycling units and the non-recyclable plastic waste is being sent to cement plants and utilizing for road construction in some ULBs. 18 Nos of recyclers registered with APPCB. Total recycling capacity is 17116 TPA. • 29 ULBs tied up with nearby Cement Plants for co-incineration of non- recyclable plastic waste and 5123 MTs of Non-recyclable plastic waste was sent to cement plants for the F.Y 2019-20. • The MA&UD and PR&RD Dept., informed that they have been conducting strict vigilance and surprise visits on those who store or use or sell or dispose plastic with less than 50 microns' thickness, for which 519 Task force teams were constituted for inspections and raids to control plastic sale and usage of less than 50 microns' thickness carry bags / films in the ULBs of A.P. About 240 tons of plastic carry bags were seized and Rs. 169 lakhs towards fine was collected.

IX. Details of Alternate Treatment Technology being adopted by the State

Details of Faecal Sludge Treatment Plants:

No. of Completed FSTPs : 2 (30 KLD)

No. of In-progress FSTPs : 64 (950 KLD)

No. of FSTPs to be retendered : 11 (175 KLD)

No. of FSTPs DPRs to be prepared : 10

IX(A): Details of Completed FSTPs:

S.No.	Name of ULB	Capacity(in KLD)	Operational Status of FSTP
1	Narsapur	15	Operational
2	Rajam	15	Operational

IX(B): Details of In-Progress FSTPs:

S.No	Name of the ULB	Plant Capacity (in KLD)	Expected Date of Completion
1	Dhone	20	August21
2	Gooty	15	Sep-21
3	Jammalamadugu	15	Sep-21
4	Kadiri	25	Sep-21
5	Kalyanadurgam	10	Sep-21
6	Madakasira	5	Sep-21
7	Paamidi	10	Sep-21
8	Pulivendula	20	Sep-21
9	Puttaparthi	10	Sep-21
10	Rayachoti	25	Sep-21
11	Rayadurg	20	Sep-21
12	Allagadda	10	Sep-21
13	Atmakur (K)	15	Sep-21
14	Badvel	25	Sep-21
15	Gudur (K)	5	Sep-21
16	Mydukuru	15	Sep-21
17	Nandikotkur	15	Sep-21
18	Palamaneru	15	Ready for inauguration
19	Punganur	15	Sep-21
20	Rajampeta	15	Sep-21
21	Yerraguntla	10	Sep-21
22	Atmakur (N)	10	Sep-21
23	Giddalur	10	Sep-21
24	Gudur (N)	20	Sep-21
25	Kandukur	20	Sep-21
26	Kanigiri	15	August-21
27	Markapur	20	June-21
28	Nagari	20	Sep-21
29	Naidupet	15	Sep-21
30	Puttur	15	Sep-21
31	Sullurpeta	15	Sep-21
32	Venkatagiri	15	Sep-21
33	Addanki	10	Sep-21
34	Bapatla	25	August -21
35	Chimakurthy	10	Sep-21
36	Chirala	25	August -21
37	Macherla	15	Sep-21
38	Mangalagiri	25	Sep-21
39	Piduguralla	15	Sep-21

S.No	Name of the ULB	Plant Capacity (in KLD)	Expected Date of Completion
40	Ponnur	15	August -21
41	Repalle	15	Sep-21
42	Sattenapalli	15	Sep-21
43	Vinukonda	15	Ready for inauguration
44	Amalapuram	15	Sep-21
45	Gollaprolu	5	Sep-21
46	Kovvur	10	Sep-21
47	Mandapeta	15	Sep-21
48	Mummidivaram	10	Sep-21
49	Peddapuram	15	Sep-21
50	Pithapuram	15	Sep-21
51	Ramachandrapuram	15	August -21
52	Samalkota	15	Sep-21
53	Tuni	15	Sep-21
54	Yeleshwaram	10	Sep-21
55	Amudalavalasa	10	Sep-21
56	Bobbili	15	Ready for inauguration
57	Ichapuram	10	Sep-21
58	Narsipatnam	20	Sep-21
59	Nellimarla	10	Sep-21
60	Palakonda	10	Sep-21
61	Palasa-Kasibugga	15	Sep-21
62	Parvathipuram	15	Sep-21
63	Salur	15	Sep-21
64	Yelamanchili	15	Sep-21
Total		**950**	

IX (C) Details of FSTPs to be Retendered:

S.No	Name of the ULB	Capacity of Plant (KLD)
1	Jangareddigudem	15
2	Nidadavolu	15
3	Palacole	20
4	Pedana	10
5	Tadepalli	20
6	Tanuku	25
7	Vuyyuru	15
8	Jaggaiahpeta	15
9	Nandigama	15
10	Nuzividu	15
11	Tiruvuru	10

IX(D) Details of FSTPs DPRs to be Prepared:

S.No	Name of ULB	Status of the project
1	Akiveedu	DPR to be prepared - Newly Constituted ULB
2	Kondapalli	DPR to be prepared - Newly Constituted ULB
3	Dachepali	DPR to be prepared - Newly Constituted ULB
4	Gurazala	DPR to be prepared - Newly Constituted ULB
5	Darsi	DPR to be prepared - Newly Constituted ULB
6	Buchireddy Palem	DPR to be prepared - Newly Constituted ULB
7	Penukonda	DPR to be prepared - Newly Constituted ULB
8	Bethamcharla	DPR to be prepared - Newly Constituted ULB
9	Kamlapuram	DPR to be prepared - Newly Constituted ULB
10	Kupam	DPR to be prepared - Newly Constituted ULB

X. Identification of polluting sources including drains contributing to river pollution and action as per NGT order on insitu treatment:

- A total of 32 No`s of outfall points of the major disposal drains have been identified which are contributing to River Pollution. All the above 32 No`s of outfall points are provided with Meshes/Screens to prevent solid waste from falling in to the Rivers.

XI. Details of Nodal Officer appointed by Chief Secretary in the State/UT:

Commissioner & Director of Municipal Administration Appointment as a Nodal Officer forPolluted River stretches as per G.O.RT. No: 56

XII. Details of meetings carried under the Chairmanship Chief of Secretary in the State/UT:

XIII. Latest water quality of polluted river, its tributaries, drains with flow details:

- APPCB has been monitoring the 5 polluted river stretches at 27 locations on monthly basis and the data is being uploaded in RRC Website ***https://rrc.ap.gov.in/Views/Monitoring.asx*** every month. **The monitoring of water quality data for the month of May 2021 is enclosed.**
- **As per the analysis of samples collected at 27 locations in the month of May 2021 the B.O.D value is less than 3.0 mg/lit.**

XIV. Ground water regulation:

XV. Good irrigation practices being adopted by the State:

XVI. Rain Water Harvesting:

XVII. Demarcation of Floodplain and removal of illegal encroachments:

XVIII. Maintaining minimum e-flow of river:

XIX. Plantation activities along the rivers:

XX. Development of biodiversity park:

XXI. Reuse of Treated Water:

XXII. Model River being adopted by the State & Action Proposed for achieving the bathing quality standards:

XXIII. Status of Preparation of Action Plan by the 13 Coastal States:

XXIV. Regulation of Mining Activities in the State/UT:

XXV. Action against identified polluters, law violators and officers responsible for failure for vigorous monitoring.

ENCLOSURES

ANNEXURE

Water quality status of polluted river stretches in Andhra Pradesh - 2021

I. River Godavari:

Andhra Pradesh Pollution Control Board is monitoring water quality of river Godavari at the following locations. Data pertaining to important parameters like, pH, Dissolved Oxygen, BOD, Total Coliform, Fecal Coliform and TDS for the year, 2020 is as follows:

S. No.	Code	Location Point
1	4367	Koundinyamukti (Kukunur) border point between Andhra Pradesh & Telangana States, West Godavari Dist.
2	4359	After confluence with Sabari at Kunavaram (waddigudem), East Godavari Dist.
3	0014	Polavaram, West Godavari Dist.
4	1218	Upstream of Rajahmundry at Kumaradevam
5	2370	At Rajahmundry Upstream of Nalla channel
6	2371	At Rajahmundry Downstream of Nalla channel
7	1219	Downstream of Rajahmundry at Dhawaleswaram
8	4365	Upstream of Narasapuram town before confluence with sewage, West Godavari Dist.
9	4366	Downstream of Narasapuram town after confluence with town sewage, West Godavari Dist.
10	4358	Near GMC Balayogi bridge, Govalanka, East Godavari Dist.

Month-wise data of water quality of river Godavari, 2021

Parameter	Code	Jan	Feb	Mar	Apr	May	Jun	Jul	Aug	Sep	Oct	Nov	Dec	Standard		
														Class A	Class B	Class C
pH	4367	7.44	7.61	7.84	8.23									6.0 - 8.5		6.0 – 9.0
	4359	7.50	6.85	7.07	6.96											
	0014	7.52	7.52	7.53	7.22	7.76										
	1218	7.36	7.75	7.08	7.31	7.87										
	2370	7.69	7.30	6.84	7.92	7.02										
	2371	7.05	7.19	6.97	7.90	7.78										
	1219	7.25	7.21	6.83	7.59	7.02										
	4365	7.22	7.42	7.22	7.5	7.38										
	4366	7.33	7.71	7.30	7.73	7.62										
	4358	7.57	6.95	7.52	7.49	7.38										
DO	4367	5.6	5.4	6.2	6.9									6.0	5.0	4.0
	4359	8.5	8.5	8.2	8.0											
	0014	6.0	7.9	6.7	6.0	6.6										
	1218	7.0	6.2	6.4	6.3	6.5										
	2370	8.4	8.0	6.8	6.6	6.6										
	2371	7.5	6.5	6.6	6.4	6.1										
	1219	7.2	7.8	8.5	6.9	6.8										
	4365	5.8	7.2	8.0	8.5	6.6										
	4366	5.4	7.0	7.0	7.6	6.5										
	4358	5.4	6.5	5.6	5.0	6.6										
BOD	4367	1.8	2.2	2.0	1.8									2.0	3.0	3.0
	4359	1.5	1.5	2.2	1.8											
	0014	1.8	2.2	1.9	1.8	1.7										
	1218	2.0	1.0	2.0	1.5	1.7										
	2370	1.4	1.4	2.6	2.2	2.0										
	2371	1.8	2.2	2.8	2.6	2.2										
	1219	2.0	1.6	1.4	1.8	1.6										
	4365	2.0	2.0	1.5	1.5	1.8										
	4366	2.6	2.3	2.0	2.0	2.4										
	4358	2.4	1.6	1.5	2.2	1.4										

Total Coliform	4367	150	150	120	120									50	500	5000
	4359	75	39	64	60											
	0014	120	120	120	120	120										
	1218	93	93	93	93	93										
	2370	150	120	120	120	120										
	2371	210	210	150	150	150										
	1219	210	240	120	120	150										
	4365	150	150	120	150	120										
	4366	210	210	210	240	150										
	4358	93	120	73	120	120										
Fecal Coliform	4367	15	9	9	9									---	500	---
	4359	4	4	4	4											
	0014	9	9	9	15	9										
	1218	7	7	7	7	4										
	2370	9	9	9	9	9										
	2371	15	20	15	15	15										
	1219	23	23	7	9	21										
	4365	15	11	9	15	9										
	4366	23	15	11	23	15										
	4358	7	7	4	9	11										
TDS	4367	420	220	444	324									500 - 2000		
	4359	120	88	84	84											
	0014	160	156	108	106	140										
	1218	156	148	102	98	120										
	2370	220	168	172	168	128										
	2371	252	228	204	202	144										
	1219	208	166	124	98	140										
	4365	10560	18848	25064	21532	22820										
	4366	23256	23572	32208	34668	23580										
	4358	17392	22032	34280	29360	16280										

Note::**(1)** All values are expressed in mg/L except pH & Total Coliform value. Total.Coliform is expressed in MPN count / 100 ml.

Remarks: BOD & fecal coliform values found to be within the standard limits stipulated for bathing at all the locations except at U/S & D/S of Narsapuram town. High TDS values at Narsapuram& GMC Balayogi bridge, Govalanka could be attributed to the intrusion of backwaters of Bay of Bengal.

NOTE: Code No's 4359 & 4367 sample was not collected due to COVID-19.

2. River Krishna:

Andhra Pradesh Pollution Control Board is monitoring water quality of river Krishna at the following locations. Data pertaining to important parameters like, pH, Dissolved Oxygen, BOD, Total Coliform, Fecal Coliform and TDS for the year, 2020 is as follows:

S. No.	Code	Location point
01	1175	Sangameswaram, Kurnool Dist.
02	3083	Srisailam, Kurnool Dist.
03	4381	After confluence with river Musi at Vadapalli, Guntur Dist.
04	1786	Vedadri, Krishna Dist.
05	1787	Amaravathi, Guntur Dist.
06	0025	Prakasham barrage, Vijayawada, Krishna Dist.
07	4375	Pavitrasangamam at Ibrahimpatnam, Krishna Dist.
08	1782	Hamsaladeevi, Krishna Dist.

Month-wise data of water quality of river Krishna, 2021:

Parameters	Code	Jan	Feb	Mar	Apr	May	Jun	Jul	Aug	Sep	Oct	Nov	Dec	*Standard		
														Class A	Class B	Class C
pH	1175	7.8	7.9	7.3	7.7	7.4								6.0 - 8.5		6.0 – 9.0
	3083	7.7	7.4	7.6	7.7	7.7										
	4381	7.88	7.94	8.19	8.02	7.82										
	1786	7.27	7.30	8.04	7.48	7.66										
	1787	7.22	7.68	7.99	7.38	7.42										
	0025	7.76	7.80	7.92	7.42	7.56										
	4375	7.79	7.80	7.70	7.58	7.46										
	1782	7.30	7.80	7.82	7.90	7.92										

DO	1175	5.7	5.9	5.6	5.6	5.2								6.0	5.0	4.0
	3083	7.7	5.6	5.3	5.3	5.9										
	4381	7.3	7.1	7.2	7.1	7.2										
	1786	7.3	7.2	7.3	7.2	7.1										
	1787	7.1	7.2	7.3	7.2	7.3										
	0025	7.0	7.2	7.1	7.0	7.2										
	4375	7.0	7.1	7.1	7.1	7.2										
	1782	4.4	4.6	4.3	4.2	4.3										
BOD	1175	1.5	1.7	2.5	2.8	2.5								2.0	3.0	3.0
	3083	1.5	1.3	2.7	2.2	1.2										
	4381	2.8	2.8	2.8	2.4	2.6										
	1786	2.6	2.4	2.6	2.4	2.6										
	1787	2.4	2.2	2.4	2.6	2.4										
	0025	2.2	2.4	2.6	2.8	2.6										
	4375	2.0	2.2	2.4	2.6	2.6										
	1782	2.6	2.8	2.6	2.8	2.8										
Total Coliform	1175	350	280	920	920	920								50	500	5000
	3083	250	220	1600	920	540										
	4381	120	120	150	75	75										
	1786	150	120	150	120	150										
	1787	93	120	150	120	150										
	0025	120	120	120	75	75										
	4375	130	120	93	93	93										
	1782	64	93	75	75	75										

Fecal Coliform	1175	76	81	350	240	430								---	500	---
	3083	81	76	920	350	280										
	4381	<3	3	3	3	3										
	1786	<3	3	3	3	3										
	1787	<3	3	3	3	3										
	0025	<3	3	3	3	3										
	4375	<3	3	3	3	3										
	1782	<3	3	3	3	3										
TDS	1175	372	428	445	764	623								500 - 2000		
	3083	386	418	389	419	432										
	4381	446	480	470	480	485										
	1786	416	450	540	528	540										
	1787	430	430	460	510	520										
	0025	374	380	418	498	510										
	4375	368	350	384	506	498										
	1782	25100	19000	23300	22400	22800										
Note: All values are expressed in mg/L except pH, Total Coliform value & Fecal Coliform. Total Coliform & Fecal Coliform is expressed in MPN count / 100 ml.																
Remarks: BOD & fecal coliform values found to be within the standard limits stipulated for bathing at all the locations. High TDS values at Hamsaladeevi could be attributed due to the intrusion of backwaters of Bay of Bengal.																

3. River Tungabhadra:

Andhra Pradesh Pollution Control Board is monitoring water quality of river Tungabhadra at the following locations. Data pertaining to important parameters like, pH, Dissolved Oxygen, BOD, Total Coliform, Fecal Coliform and TDS for the year, 2020 is as follows:

S. No.	Code	Location point
01	1785	Manthralayam, Kurnool Dist.
02	1174	Bhavapuram, Kurnool Dist.
03	4388	U/S of Kurnool town B/C with domestic sewage & A/c of Rayalaseemaalkalies industries at Gondiparla, Kurnool.

04	4389	D/S of Kurnool town A/C with domestic sewage at Gondiparla, Kurnool.

Month-wise data of water quality of river Tungabhadra, 2021

Parameters	Code	Jan	Feb	Mar	Apr	May	Jun	Jul	Aug	Sep	Oct	Nov	Dec	*Standard		
														Class A	Class B	Class C
pH	1785	7.8	7.8	7.8	7.7	7.5								6.0 – 8.5		6.0 – 9.0
	1174	7.6	7.3	7.7	7.9	7.8										
	4388	6.8	7.4	7.2	7.6	7.0										
	4389	7.1	7.1	6.9	7.6	7.1										
DO	1785	5.3	5.7	4.8	5.0	5.0								6.0	5.0	4.0
	1174	5.5	5.5	5.0	5.3	5.4										
	4388	5.3	4.5	4.3	5.5	4.1										
	4389	5.2	4.9	4.2	5.5	4.4										
BOD	1785	2.8	2.8	3.0	2.5	2.7								2.0	3.0	3.0
	1174	2.3	2.8	2.8	3	2.2										
	4388	2.3	2.7	3.0	1.8	3										
	4389	2.8	3.0	3.0	1.3	2.5										
Total Coliform	1785	540	430	430	350	540								50	500	5000
	1174	920	540	540	540	920										
	4388	430	540	920	920	1600										
	4389	540	920	920	540	920										
Fecal Coliform	1785	210	130	170	130	240								---	500	---
	1174	170	180	220	210	280										
	4388	180	180	350	280	430										
	4389	140	210	430	220	250										
TDS	1785	636	812	724	454	508								500 - 2000		
	1174	738	898	1014	1185	946										
	4388	1042	1120	1196	1325	1384										
	4389	779	921	893	1095	1098										

Note: All values are expressed in mg/L except pH, Total Coliform value & Fecal coliform. Total Coliform & Fecal Coliform is expressed in MPN count / 100 ml.

Remarks: BOD & fecal coliform values found to be within the standard limits stipulated for bathing at all the locations. However, the DO values found to be between 4.0 and 5.0 mg/lit. at certain instances at U/S & D/S of Kurnool town. Hence, they may be categorized as Class – C at these points.

4. River Nagavalli:

Andhra Pradesh Pollution Control Board is monitoring water quality of river Nagavali at the following locations. Data pertaining to important parameters like, pH, Dissolved Oxygen, BOD, Total Coliform, Fecal Coliform and TDS for the year, 2020 is as follows:

S. No.	Code	Location point
01	4351	River Nagavali at Kuneru, Vizianagaram Dist.
02	1448	Thotapally, Vizianagaram Dist.
03	4346	River Nagavali U/S of Srikakulam town.
04	4347	River Nagavali D/S of Srikakulam town.

Month-wise data of water quality of river Nagavali, 2021

Parameters	Code	Jan	Feb	Mar	Apr	May	Jun	Jul	Aug	Sep	Oct	Nov	Dec	*Standard		
														Class A	Class B	Class C
pH	4351	7.86	7.30	7.24	7.97	7.66								6.0 – 8.5		6.0 – 9.0
	1448	7.52	7.45	6.98	8.01	7.27										
	4346	8.28	7.62	7.39	8.82	7.33										
	4347	8.10	7.69	7.32	8.37	7.24										
DO	4351	6.0	6.7	6.7	6.2	5.8								6.0	5.0	4.0
	1448	5.9	6.5	8.1	6.5	7.5										
	4346	8.4	7.5	7.5	7.4	8.0										
	4347	6.4	7.2	7.0	7.0	7.5										
BOD	4351	1.3	1.7	1.4	2.1	2.0								2.0	3.0	3.0
	1448	1.9	1.9	1.4	2.0	1.7										
	4346	1.4	2.0	1.6	1.2	1.5										
	4347	1.9	2.2	1.8	1.4	1.8										
Total Coliform	4351	210	150	150	150	150								50	500	5000
	1448	120	120	93	120	120										
	4346	120	120	120	120	120										
	4347	150	150	210	150	150										
Fecal Coliform	4351	21	15	11	15	15								----	500	----
	1448	9	11	9	9	9										
	4346	7	9	7	7	9										
	4347	11	11	15	11	15										
TDS	4351	236	240	224	260	268								500-2000		
	1448	192	240	192	280	256										
	4346	252	224	240	272	232										
	4347	280	260	264	292	276										

Note: All values are expressed in mg/L except pH, Total Coliform value & Fecal Coliform. Total Coliform & Fecal Coliform is expressed in MPN count / 100 ml.

Remarks: BOD & Fecal coliform values found to within the standard limits stipulated for bathing at all the locations.

5. River Kundu:

Andhra Pradesh Pollution Control Board is monitoring water quality of river Kundu at the following locations. Data pertaining to important parameters like, pH, Dissolved Oxygen, BOD, Total Coliform, Fecal Coliform and TDS for the year, 2020 is as follows:

S. No.	Code	Location point
1	2351	At Nandyal, Kurnool Dist.

Month-wise data of water quality of river Kundu, 2021

Parameters	Jan	Feb	Mar	Apr	May	Jun	Jul	Aug	Sep	Oct	Nov	Dec	*Standard		
													Class A	Class B	Class C
pH	7.5	7.6	7.3	7.9	7.8								6.0 – 8.5		6.0 – 9.0
DO	5.1	4.8	5.1	5.0	5.6								6.0	5.0	4.0
BOD	2.5	2.5	2.8	1.8	3.0								2.0	3.0	3.0
Total Coliform	920	540	920	1600	1600								50	500	5000
Fecal Coliform	350	280	240	920	350								---	500	---
TDS	446	486	512	706	746								500 - 2000		
Note: All values are expressed in mg/L except pH, Total Coliform & Fecal Coliform value. Total Coliform & Fecal Coliform is expressed in MPN count / 100 ml.															
Remarks: BOD & Fecal Coliform values found to be within the standard limits stipulated for bathing.															

CPCB Water Quality Criteria for Designated Best Use

Designated-best- use	Class of water	Criteria
Drinking Water Source without conventional treatment but after disinfection.	A	• Total Coli forms Organism MPN/100 ml shall be 50 or less. • pH between 6.5 and 8.5 • Dissolved oxygen 6 mg/l or more. • Biochemical Oxygen Demand 5 days 20^{O}C 2mg/l or less.
Outdoor bathing (Organized)	B	• Total Coli forms Organism MPN/100 ml shall be 500 or less. • pH between 6.5 and 8.5 • Dissolved oxygen 5 mg/l or more. • Biochemical Oxygen Demand 5 days 20^{O}C 3mg/l or less.
Drinking Water Source after conventional treatment and disinfection.	C	• Total Coli forms Organism MPN/100 ml shall be 5000 or less. • pH between 6 to 9 • Dissolved oxygen 4 mg/l or more. • Biochemical Oxygen Demand 5 days 20^{O}C 3mg/l or less
Propagation of Wild life and Fisheries.	D	• pH between 6.5 to 8.5 • Dissolved oxygen 4 mg/l or more. • Free Ammonia (as N) 1.2 mg/l or less • pH 9 between 6.0 to 8.5.
Irrigation, Industrial Cooling, Controlled Waste disposal.	E	• Electrical Conductivity at 25^{O}C micro mhos/cm Max. 2250. • Sodium Absorption ratio Max. 26 • Boron Max.2 mg/l.
	Below -E	Not Meeting A, B, C, D & E Criteria.

GOVERNMENT OF ANDHRA PRADESH
MUNICIPAL ADMINISTRATION & URBAN DEVELOPMENT (UBS) DEPARTMENT

Letter No. 1330890/UBS/2021 Dated: 29-01-2021

From
The Principal Secretary to Government,
MA & UD Department,
A.P. Secretariat,
Velagapudi,
Guntur District

To
The Secretary,
Ministry of Jal Sakti,
MoHUA.,
Government of India,
New Delhi.(w.e.)

Sir,

Sub:- MA & UD Department - National Green Tribunal – Submission of 3rd Quarterly report on OA No. 673 of 2018 of Andhra Pradesh State - Furnished – Regarding.

Ref:- Orders of the National Green Tribunal Principal Bench, New Delhi in OA No.673/2018, dt.24.09.2020.

** * **

In compliance to the directions of the Hon'ble National Green Tribunal Principal Bench, New Delhi in the reference cited, I am herewith enclose the 3rd Quarterly report in the prescribed format for taking further action in the matter.

Yours faithfully,

G. Srinivas

For PRINCIPAL SECRETARY TO GOVERNMENT

Information Pertaining to 3rd quarter report on OA No 673 of 2018of Andhra Pradesh State

Compliance to Directions of Hon'ble NGT

1. Existing Sewage Infrastructure

Table-1: Details of Existing Sewage Infrastructure

No.	State	Sewage Generation (in MLD)	Existing STP (capacity in MLD and No.)	Capacity Utilization (In MLD)	Gap in Treatment at present (in MLD)
1	Andhra Pradesh	1463.20	515.85 (43 STPs)	326.97 (64%)	947.15

The compliance of existing STPs in Andhra Pradesh (64 %)

2. Water Quality in Polluted River Stretches

The water quality monitoring data from January 2020 to December 2020 for the five rivers i.e river Tungabhadra, river Kundu, river Godavari, river Nagawali and river Krishna in **Andhra Pradesh is** as per the water quality monitoring data BOD value is in the range of 0.8-3 mg/l. The details of range of each river water quality mentioned in the Table 2

Table 2: Water Quality Monitoring Data for the 5 Polluted River Stretches in Andhra Pradesh is given below

S. No.	State	Water Quality Status Stretch wise
1	**Andhra Pradesh**	The water quality of the five river stretches BOD value is in the range of 0.8-3 mg/l The details of each stretch is mentioned below: River Tungbhadra, BOD is in the range of 0.8- 3 mg/l River Kundu, BOD is in the range of 1.2-2.8 mg/l River Godavari, BOD is in the range of 0.9-2.8 mg/l RiverNagavali, BOD is in the range of 1-2.9 mg/l River Krishna, BOD is in the range of 1-2.8 mg/l

3. State-wise details of STP Projects completed within 7 months (from January – July 2020)

Andhra Pradesh: No projects have been completed.

4. Details of on-going Projects –

One STP's in **1 ULBs in Andhra Pradesh** will be completed during time window of January2021-March 2021.

Table 3: Details of on-going projects

No.	State	Completion By			
		By December 2020	January 2021-March 2021	April 2021-December 2021	Beyond December 2021
1	Andhra Pradesh	-	1 STPs of 19.80 MLD	29 STPs of 316.00 MLD	17 STPs of 138.27 MLD

Further details of each project is at **ANNEXURE-III.**

STATE-WISE DETAILS OF ON-GOING PROJECTS - ANNEXURE-III.

S. No.	Location	Scheme Name	No. of STP	Capacity of the plant in MLD	Physical Progress in %	Completion Timeline
1	Yemmiganur	UIDSSMT	**1**	**19.80**	96%	March 2021
1	Srikakulam	AMRUT	1	10.00	45%	December2021
2	Vizianagaram	AMRUT	1	5.00	53%	December2021
3	Visakhapatnam (GVMC)	JnNURM	2	2.00	50%	December2021
		Smart City (Package -I)	1	46.00	48%	December2021
4	Kakinada	AMRUT	1	5.00	24%	December2021
5	Rajamahendravaram	AMRUT	1	5.00	5%	December2021
6	Bhimavaram	AMRUT	1	5.00	22%	December2021
7	Tadepalligudem	AMRUT	1	5.00	0%	December2021

8	Eluru	AMRUT	1	5.00	29%	December2021
9	Machilipatnam	AMRUT	1	5.00	45%	December2021
10	Gudivada	AMRUT	1	5.00	32%	December2021
11	Vijayawada	JnNURM	1	20.00	83%	December2021
12	Tenali	AMRUT	1	10.00	25%	December2021
		14 FC	1	2.00	5%	December2021
13	Ongole	AMRUT	1	15.00	40%	December2021
14	Chilakaluripeta	AMRUT	1	5.00	20%	December2021
15	Kavali	AMRUT	1	15.00	71%	December2021
16	Nellore	HUDCO	2	34.00	81%	December2021
17	Tirupati	Smart City	1	25.00	25%	December2021
18	Srikalahasti	AMRUT	1	7.00	8%	December2021
19	Madanapalle	AMRUT	1	5.00	12%	December2021
20	Kadapa	AMRUT	1	20.00	0%	December2021
21	Anantapuramu	AMRUT	1	10.00	0%	December2021
22	Dharmavaram	AMRUT	1	15.00	0%	December2021
23	Guntakal	AMRUT	1	8.00	0%	December2021
24	Kurnool	AMRUT	1	2.00	20%	December2021
		AMRUT	1	10.00	5%	December2021
25	Nandyal	AMRUT	1	10.00	5%	December2021
26	Adoni	AMRUT	1	5.00	10%	December2021
		Sub Total	**29**	**316.00**		

1	Guntur	OTSFA	4	123.00	50%	June 2022
2	Pulivendula	PLAN	1	10.00	0%	December 2022
			1	1.50		
			7 (0.5ML D x 7nos)	3.50		
			1	0.02		
			1	0.07		
	Pulivendula	PLAN	1	0.08	0%	December 2022
			1	0.10		
		Sub Total	**17**	**138.27**		

Projects under Tendering, DPRs awaiting sanction and DPRs yet to be prepared

Against the list of projects which will not be completed within the timelines prescribed by NGT, there are **6 ULBs with 52.40 MLD under tendering in Andhra Pradesh.** Details of the projects under tendering and works yet to be awarded, DPR is yet to be sanctioned, DPR yet to be prepared are given in **Table 4, 5 and 6.**

Table 4: Projects under Tendering and works to be awarded

No.	State	STPs in Tendering
1.	Andhra Pradesh	6 ULB of 52.40 MLD

Further, project-wise details are at **Annexure-IV.**

STPs IN TENDERING AND WORK TO BE AWARDED - ANNEXURE-IV

S.no.	Details of the project	Status of the projects	Completion Timeline of STP
1	Kanigiri		

2	Sullurpet	Tendering	Two years after date of award of the work
3	Allagadda		
4	Nandikotkur		
5	Madakasira		
6	Rayachoti		

Table 5: Projects awaiting sanctioning of the DPR

No.	State	STPs awaiting sanctioning of DPR
1	Andhra Pradesh	STPs of 181.97 MLD

Further, project-wise details are at **Annexure-V**

STP PROJECTS AWAITING SANCTIONING OF THE DPR – ANNEXURE - V

S.N0	Details of the project	Status of the projects	Completion Timeline
1	STPs of 78 MLD at Kurnool for the year 2035.	Administrative sanction awaited	Two years after date of award of the work
2	2 STPs of 4 MLD at Mantralayam.	Administrative sanction awaited	Two years after date of award of the work
3	STPs of 26 MLD at Nandyalfor 2035 year.	Administrative sanction awaited	Two years after date of award of the work
4	UGD with additional STP capacity of 35.77 MLD atRajamundry& up-gradation of existing 30 MLD STP.	Technical appraisal completed by NMCG.	Two years after date of award of the work
5	UGD for 2035 demand & up-gradation of 2 STPs of 30 MLD at Vijayawada.	DPR prepared	Two years after date of award of the work
6	UGD for 2035 demand with an additional STP capacity of 12 MLD at Srikakulam	DPR prepared	Two years after date of award of the work

Table 6: Projects in Proposal stage (DPR to be prepared)

No.	State	STPs awaiting sanctioning of DPR
1	Andhra Pradesh	Construction of STPs with a capacity of 1027.30 MLD in 120 ULBs of the State

5. Status of Bio-remediation projects

No.	State	Action Taken
1	**Andhra Pradesh**	**River Krishna**: Vijayawada ULB is taking up construction of STPs for cleaning the water. **River Godavari:** Sewage Treatment Plants(STP) by Municipal Corporation, Rajahmundry under central Govt.Scheme (AMRUT) **River Kundu:**Nandyal is the major town in reach.TheNandyal Municipal corporation is taking upconstruction of STP for cleaning the water. **River Tungabhadra:**The major town is Mantralayam. The construction of STP for cleaning the water is taken up. **River Nagavalli:** NA

6. Details of Alternate technology adopted or proposed to be adopted by the States for treatment of sewageFaecal Sludge Treatment Plants in Andhra Pradesh

77 No's ofFaecal Sludge Treatment plants in Non-AMRUT Urban Local Bodies in the state of Andhra Pradesh on Hybrid Annuity Mode - Design, Build, Operate and Transfer (DBOT-Hybrid Annuity) are under construction.

7. Industrial Pollution Management in the State:

Measures for abatement of industrial pollution are concerned, about number of water polluting industries, industries having ETPs, quantity of effluent discharge, treatment capacity of ETPs and number of ETPs and CTPs,In all the industries are with functional ETPs in Andhra Pradesh.

Statement on Industries and Treatment Capacity established in Andhra Pradesh

		No. of Industries (Water Polluting)	**No. of GPIs/SPIs**	**Current Effluent Discharge (MLD)**	**No. of Industries having ETPs**	**Treatment Capacity of ETPs (MLD)**	**No. of ETP having OECMS Installed**	**CETPs (Nos. and Capacity in MLD)**
Andhra Pradesh	State	9941	217	4494.33 (the breakup of effluent is through *Once through Cooling water: 3826.13 MLD + Process waste water: 364.97 MLD + cooling tower/Boiler blow down: 254.118 MLD + Domestic discharge: 49.54 MLD)* • From the total industrial generation, major portion is once through cooling water (85%) and the discharge temperatures are maintained not more than 50C temperature of water temperature. • From the Cooling tower/Boiler blows down (5.6%). • The remaining 9.4% is generated from	1069	NA (will be submitted within one month)	305	**Existing-** 7 (31MLD) Annexure enclosed in detail

				Process waste water &Domestic Discharges.				
	PRS	10	NIL	Zero Liquid Discharge system is adopted. No industry is permitted to discharge effluent into the rivers	4	NA (will be submitted within one month)	10	Nill

ANNEXURE

Status of compliance and operation of the CETPs for the state of Andhra Pradesh

S.No.	Name and Address of the CETP &contact person	Design capacity	Current Operating capacity	Type and No. of member units	Compliance status
1.	Brandix India Apparel City Private Limited, APSEZ, AtchutapuramPudimadakaRoad, Visakhapatnam.	20 MLD	4 MLD*	Texitile park-14 units	Complied. * In Brandix India Apparel City, textile industries were not established as anticipated. Hence effluent generation is less.
2.	Ramky Pharma City (India) Ltd, JN Pharma City, Parawada Mandal, Visakhapatnam.	5.0 MLD	4.8 MLD	Pharmaceutical & Bulk drugs-92 units	Complied.
3.	KondapallyEnvirotech Pvt. Ltd., (KEPL), IDA, Kondapalli(V), Ibrahimpatnam (M), Krishna District.	0.2 MLD	0.15 MLD	Pharmaceutical & Bulk drugs-13 units	Complied.
4.	Vijayawada Auto Cluster Development Company, Industrial	0.2 MLD	0.2 MLD	Food beverages, Herbal	Complied.

	Estate, Auto Nagar, Vijayawada.			pharma, Oil solvents & lubricants - 38 units	
5.	Machilipatnam Imitation Jewellery Park Pvt. Ltd., Jewellery Park, Pothepalli, Machilipatnam.	0.07 MLD	0.002 MLD	Electro Plating – 48 Units	Complied.
6.	Nagari Dyeing Owners Association, Chinthalapatteda (V), Nagari (M), Chittoor District.	4 MLD	0.8 MLD	Manual Dyeing units - 105 units	Complied.
7.	Atchuthapuram Effluent Treatment Plant, Atchutapuram Visakhapatnam.	1.5 MLD	1.5 MLD	Pharmaceutical & Bulk drugs- 20 units	Complied.

Municipal Solid Waste Management

Name	State/ PRS	No. of ULBs	Current MSW Generation (TPD)	Processing Capacity (TPD)	No. of ULBs having Sanitary Landfill
Andhra Pradesh	State	120	6850	Existing – 2450 TPD InProgress – 1400 TPD Planning - 3000TPD	5
	PRS	5	872	Processed - 505 Existing – 1 ULBs with WtC and 4ULBs with MRF InProgress – 1 ULB with MRF Planning – 4 ULBs with Waste to Compost and CNG	1

Hazardous Waste & Plastic Waste Management

State Name	State /PRS	No. of Industries generating Hazardous waste	Avg. Qty of Hazardous Waste Generated (TPD)	Treatment Capacity of all TSDFs within the Catchment (TPD)	Avg. Qty of Hazardous waste Processed (TPD)	Status of use of polybags (whether allowed/ banned fully or partially)	Details of Initiatives to reduce/recuse/recycle Plastic
Andhra Pradesh	State	2648	1702.295 TPD (Out of 1702.295 TPD, landfilable waste is 433.875TPD, Incinerable waste is 11.745TPD, Recycleble waste is 318.483TPD, and Utilisable waste is 937.134TPD.)	Coastal Waste Management Project, JNPC, Parawada, Visakhapatnam- INC – 0.3MKcal/day. AFRF – 100 MT/Day (Outside catchment Area)	Total: 393.83TPD (Incinerable- 6.45TPD Land filable- 387.38TPD)	Banned less than 50-micron thickness carry bags in the entire State Usage of Polythene bags are fully banned in Vijayawada Municipal Corporation Limits.	1. The Govt., of AP issued G.O.Rt.No. 243, dt. 13.03.2019, constituting District Level Committee by involving certain departments for effective monitoring of implementation of the Plastic Waste Management Rules, 2016 at District level. 2. Constituted 519 Taskforce teams and 239 Tons of plastic carry bags were seized and Rs. 169 lakhs of fines was collected from defaulters. 3. A public notice on
				Coastal Waste Management Project (Unit-2) Sy. No. 20-2P1, 20-2P2, 20-2P3, Ravinguntapalli Village of BojjanapalliGrampanchayat, RapurMandal, SPSR Nellore District, A.P. -931TPD (Outside catchment Area)	58.18TPD		
	PRS	4	69.52 TPD (out of 69.52 TPD, ETP Sludge –	Two TSDF existing in Andhra Pradesh are not located	NA		

State Name	State /PRS	No. of Industries generating Hazardous waste	Avg. Qty of Hazardous Waste Generated (TPD)	Treatment Capacity of all TSDFs within the Catchment (TPD)	Avg. Qty of Hazardous waste Processed (TPD)	Status of use of polybags (whether allowed/ banned fully or partially)	Details of Initiatives to reduce/recuse/recycle Plastic
			62 TPD (sent to recyclers for manufacturing of egg trays), 4.5 TPD for Secured landfill , 3 TPD is covered into manure) and 0.2 TPD Used lubricating oil disposed to recyclers.	within the polluted river stretches.			25.09.2019 at State Level issued informing to the general public that the usage of plastic carry bags at Historical / Religious places shall be avoided and dumping of plastic waste on drains, banks of rivers & canals and sea beaches is a serious offense and it is prohibited. 4. It is submitted by the MA&UD Dept., providing wire nets/mesh in storm water drains, 511 Nos vulnerable points are identified and meshes are placed at 419 Nos

State Name	State /PRS	No. of Industries generating Hazardous waste	Avg. Qty of Hazardous Waste Generated (TPD)	Treatment Capacity of all TSDFs within the Catchment (TPD)	Avg. Qty of Hazardous waste Processed (TPD)	Status of use of polybags (whether allowed/ banned fully or partially)	Details of Initiatives to reduce/recuse/recycle Plastic
							points so far.

I. Ground Water Augmentation, Afforestation, Floodplain and E-flow Management

Identified Polluted Rivers and the Status of Action Plans approved by CPCB in compliance to Hon'ble NGT Orders dated 20.09.2018, 19.12.2018, 08.04.2019, 6.12.2019 & 29.6.2020 in OA No. 673 of 2018 (as on 10.09.2020).

Name of the State / UT	Total No. of Identified Polluted River stretches (PRS)	Priority I & II PRS approved		Priority III PRS		Priority IV PRS		Priority V PRS *	Total Action Plans Approved by CPCB Task Team
		Priority I	Priority II	Total Number	Priority III approved	Total Number	Priority IV approved		
Andhra Pradesh	5	0	0	0	0	2	2	3	2

II. Status of Preparation/Submission of Action Plan for Coastal Pollution

No.	State	Status
1	Andhra Pradesh	Submitted to CPCB and under consideration of CPCB

III. Model River Stretch identified by the State

No.	State	Model River Identified
1	Andhra Pradesh	The file is under review and the identified model riverwill be submitted within two months.

STP PROJECTS IN PROPOSAL STAGE

State	Details of the project	Status of the projects	Completion Timeline
Andhra Pradesh	Construction of STPs with a capacity of 1215.27 MLD in 120 ULBs of the state	Administrative sanction from the Government is awaited	Administrative sanction from the Government is awaited

STATUS OF GROUND WATER AUGMENTATION, AFFORESTATION, FLOOD PLAIN AND E-FLOW MANAGEMENT AS PROVIDED BY THE STATES

1. Andhra Pradesh

Ground water regulation & water conservation:

Rain water harvesting structures are constructed in all Municipal Schools and Municipal and Govt. Buildings and municipal open spaces. Further the Town planning staffs are insisting for construction of rain water Harvesting structures in all Apartments

Protection and management of Flood Plain Zones (FPZ):

No erosion of flood plain or flood banks is observed. Encroachments are being removed in flood plain areas regularly.

Plantation activities and Setting up biodiversity parks:

Part of river stretches, Kurnool Municipal Corporation is implementing greenery and avenue plantation. The river bed plantation is proposed on both sides of the polluted river stretches with 10 MT width.

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